RAJYA SABHA

Friday, 2nd March 1956

The House met at eleven of the clock, Mr. Chairman in the Chair.

PAPER LAID ON THE TABLE

MINISTRY OF FOOD AND AGRICULTURE NOTIFICATION PUBLISHING THE MANI-PUR FOODGRAINS (MOVEMENT) CON-TROL ORDER, 1956.

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA). Sir, I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture Notification S.R.O. No. 437, dated the 21st February 1956, publishing the Manipur Foodgrains (Movement) Control Order, 1956. [Placed in the Library. See No. S. 73/56.]

BUDGET (RAILWAYS), 1956-57—GENERAL DISCUSSION—continued.

MR. CHAIRMAN: I have 20 names before me. If we are to complete our business, each can have a maximum of 15 minutes. At four o'clock the Minister will reply.

SHRI KISHEN CHAND (Hyderabad): The Opposition has got only two or three names. Could they be given a little more time?

Mr. CHAIRMAN: The Opposition has had enough time.

SHRI KISHEN CHAND: Sir, I suppose 50 per cent. of the time is generally given to the Opposition and......

Mr. CHAIRMAN: No; no. Mr. Madhava Menon.

SHRI K. MADHAVA MENON 'Madras): Mr. Chairman, Sir, as I said on another occasion, it is not a very enviable position to speak at the fag end of a discussion when

everything that has to be said would " already have been said in one form or other by one hon, friend or the other. So I shall perhaps confine myself to some little complaints that I have rather than going through the whole budget which has been presented. Sir, I also entirely join in the chorus of compliments that have bestowed upon the Railway Ministry, the Railway Board. administration and the staff of railways for the all-round improvement that has been shown in budget that has been presented to us. Sir, I must particularly congratulate the Railway Minister for the very fine idea of giving effect to the question of participation of the workers management. It is a very the imaginative and constructive idea and that would certainly give something to hope for the labour. It will certainly revolutionise the entire Railway Administration. Indeed it is a matter of very great congratulation that the Minister has decided to give effect to that idea, which has been a longstanding demand, of the workers' participation in the management. Sir, it will take the wind out of the sails of people who want to make the workers cat's paw for their own purposes, for their own party purposes, for their own political purposes. I it will be followed by other Departments also and once again congratulate the Railway Board and the Railway Ministry for the boldness with which they have decided enlist the co-operation of the workers in the management.

Sir, as I said, there has been an allround improvement and considerable
increase in income but I doubt very
much whether we are getting very
much in return in the form of amenities or convenience or facilities. The
traffic has increased more because of
the necessity for travel and for traffic
than because of the amenities and the
opportunities afforded by us. There
is ample scope for improvement. Sir,
of course one swallow does not make
a summer, but I may say one of my
own experiences in this matter. I

[Shri K. Madhava Menon.] got intimation of a perishable parcel being sent to me from my home. It takes ordinarily something like hours to travel by the fastest passenfrom my place to ger train But what is the fate of the perishable parcel which even after ten days does not reach me? After I complained to the Deputy Railway Minister that I had not yet got it, he made telegraphic or telephonic enquiries and I got the perishable parcel on the eleventh day from Calicut. Sir, imagine the fate of the contents of that parcel.

That apart, another serious matter which I have taken up with the Railway Minister and the Deputy Minister for which I had got a reply that something was being done but has still not been done is about the facility for sending betel leaves from Malabar. Our district grows a considerable amount of betel leaves and the entire market is in Northern India. It comes to Delhi; it goes to Punjab and various other places in Northern India. If it takes nine days for the betel leaves after packing, to come to Delhi, what will be its worth?

I said that some arrangement which at least it could come here by five days should be made. It would be of very considerable relief and help to the betel leaf merchants of my place. The entire traffic in this which was being done by the Railways till a few years ago is now being done by motor lorries and they find it more convenient and easy, though costly, to send it by motor lorries. I wrote about this and of course I got a reply that it was being attended to and that attempts were being made to arrange for faster transit. I got the reply that a special coach would be attached to the Mangalore-Madras Express which would also be attached to the Grand Trunk Express. that has not materialised so far the betel leaf merchants are still undergoing trouble.

Then about the question of overcrowding in railways. Every speaker has spoken about it and the Minister

himself has made a sort of admission that there is overcrowding and that the planned increase will not help much to relieve overcrowding as long as passenger traffic continues to grow as anticipated. This is in one place. In another place he says: "I am deaply concerned with the continued overcrowding in the third class on some sections, especially on North Eastern Railway and the Metre Gauge Section of the Northern Railway." I am afraid the hon. Minister has not seen the congestion in certain parts of the Southern Railway. Of course, the overcrowding in the Grand Trunk Express from Madras to Delhi is proverbial. The overcrowding in the Madras-Mangalore Express something which has to be understood. Overseen. crowding in the Calcutta Mail from Madras to Calcutta is something terrible. And to say that people are packed like sardines is an insult to the sardine packing when compared to the packing that you have in these trains. There is horrible congestion and I hope that something will done. Of course, there are difficulties, as the Minister says but with a little more careful planning of the vehicles that you have, something could done to relieve this terrible crowding. As Mr. Mathur said, for those who travel in the other classes very very inconvenient irksome to see this, apart from difficulties to the travellers themselves.

Another complaint that I have is that we have a right to be saved from the beggars on the platforms, particularly at the time when we taking our food in the compartments. Sir, imagine the pleasure of taking food when half a dozen beggars are at the door, some of them with loathdiseases, waiting for remnants of what we eat. It is not a very pleasant thing to be contem-When you are going in a plated. train, maybe that you are trying your best-some of us are trying our best -not to give anything but we are supposed to be callous if we did so.

Then there are the vendors on the footboard when the train is in motion. It is such a common thing in our parts; I have not seen so much in Northern India as in our parts. It gives one the creeps when these vendors are precariously hanging on the foot-boards and going on vending various articles. I consider that something should be done to help us. We have a right to ask that some relief should be given

Then, Sir, the Railways are providing sleeping accommodation in third class in some of our trains. I don't see why sleeping accommodation should be given only to the travellers to Delhi and why this should not be provided in other trains also. I can speak of trains only on the Southern Railway and particularly in southern parts. There is absolutely no arrangement for sleeping accommodation for third class passengers on the Southern Railway at all. this partiality for the Delhi passengers only? Why not give consideration to the passengers in smaller trains also?

Prof. N. R. MALKANI (Nominated): You are more wakeful.

SHRI K. MADHAVA MENON: Then about the decision to abolish the third class and have only two classes on the Railways, the first and the second. If nomenclature can give some relief, probably this might give one satisfaction that one is travelling in second class, but the position of the present second class passengers rather curious. You are making arrangements for sleeping accommodation for third class passengers; there is sleeping accommodation for first class passengers already, but for second class there is no sleeping accommodation. In a way, this is on a par with the general extermination of the middle classes. After minating them absolutely, I think we are going to try this extermination of the Railway by abolishing the second . class altogether.

Sir, I have something to say about some particular objects. I am considerably disappointed with the proposed items for survey for new railway projects. Fifteen new projects for survey are mentioned, but we who come from the West Coast, Malabar particularly, are considerably appointed to see that the Tellicherry -Coorg-Mysore rail line has not been taken up even for consideration survey. That is a line for which preliminary surveys were over some years ago but somebody is sleeping over it. We have been asking during the last few years that that may be taken up. Ours is a long coast and communications in the West Coast, particularly in the Malnad areas of the South, are very very bad. We have only one line running along the coast and the entire interior of the area is devoid of any proper communications. Pepper, cardamon, tea, coffee and rubber—all dollar-earning goods-that grow in Travancore-Cochin, Malabar, Malnad, Coorg and South Kanara have to be transported by road at least for fifty miles to come to the nearest railway station from those areas, and the construction Tellicherry-Coorg-Mysore way line will open up the entire area and help in the production of all these valuable commodities.

Sir, I would appeal to the hon. Minister to consider this. In the whole list, we will find that there is complete omission of our proposed province, Kerala. There is absolutely no provision made for any new projects in the area. In this Railway Budget, we find provision for covered forms, etc. In our area, we have the heaviest rainfall over six or seven months in the year. We get 120 inches of rain a year, but consider the condition of the passengers, particularly third class passengers having to entrain during days when the sun would not be visible at all, when all the twenty-four hours there will be heavy rains. They will drenched completely. Even in important places like Shoranur, there is no covered platform. I don't find them

[Shri K. Madhava Menon.] in any station in this area. On the other hand, I find that there is wastage which can be avoided. I have seen on the platforms in the stations on the West Coast cement blocks 20 along the sidings. feet sq. asked the Railway people why those have been provided, they said they had been provided for handling goods. They had been placed there, so that the water could be drained off. You are providing these to see goods don't get drenched, but give no relief for people who are coming in the rains.

Sir, one more point. You are going to have divisionalisation in the railways. I would request that at least one of these divisions should be located in the Kerala State. Shoranur is a very important junction and at least one of the divisions should be located there. You propose to have six or seven divisions in the Southern Railway, and out of these at least one should be located in Malabar so that this will be of some help to us.

Sir, I would also like to touch upon the very low scales of pay of the lower staff in the railway services. I don't think that posts like Assistant Ticket Station Masters, Collectors and others of that cadre are properly remunerated. ciently and Their work is responsible and hard, and the question of upgrading scales should be taken up as early as possible.

DR. P. V. KANE (Nominated): Mr. Chairman, Sir, I join with the Members who spoke before me in congratulating the Railway Minister for the satisfactory account that he has given of his stewardship. But last year I made certain suggestions which, I am sorry to say, have not been taken into consideration at all. Therefore, I am raising them again. I will refer particularly to two, and if I have time, I may refer to other matters also.

Shri H. C. DASAPPA (Mysore): They have accepted the two class scheme.

Dr. P. V. KANE: I am referring to some other things. There is no railway in Konkan. From Bombay Goa it is about 350 miles. Ratnagiri is 150 miles from Bombay. This tract is about 30 to 40 miles broad, and there are about 25 lakhs of people there. In the British days nothing was done here, and this was understandable, because the railways were built by the British wholly for strategic purposes or for commerce and trade between England and India. Now that we are a Welfare State and we have been independent for nearly eight or nine years, I must raise my voice that there is no welfare being done for the Konkan people in this particular mat-Just now, the previous speaker was referring to over-crowding railways, but we have no railway at all in that area. We have only the steamers which ply only for eightmonths in the year. For the four months of the year this district is practically sealed off, except the State Transport Services. State Transport Service is not satisfactory. Only once in a day there is a service to certain towns, and bus carries only thirty or forty people. I have always been travelling steamer-from Bombay to Ratnagiri it is only 140 miles by steamer, but if you go by bus, it is 260 miles. You know the bus is not as fast as the train, and you require about 15 to 20 hours according to circumstances, if there is no breakdown. If there is a breakdown, you require two days. In my student days when I was at the university, we always started on about the 20th May by steamer even though the college were to open only by about the 15th June, because one had otherwise to travel for five days on foot and for seven days by bullock cart. That has changed to some extent.

But still the things are the same. There is no communication by steamer except once a day and that too is reached by cars separately over a distance of 20 miles. Last time I requested the hon. Minister-in-charge just to go to Ratnagiri—to the ports on the Konkan line—and I am glad

that he took the suggestion and saw the hardship of the Konkan people. He has now promised that something will be done. Then, we have been living on promises. The British also surveyed for railways in Konkan fifty years ago when my family land was taken. Ultimately nothing came Surveys have been made. out of it. The Minister states in his speech and in the memorandum that has supplied to us that the survey of the Konkan Railway has been done which would be about 400 miles out of which 90 miles are proposed to be built. Last year the survey was made for 90 miles only. Now he says aerial survey has been finished but that survey made might lie in the Government drawers. We want something actually to be done. Let it be begun. I find from the Five Year Plan that 850 miles of railways are proposed to be built in the five years. From Diva to Dasgaon it is only 90 miles. For whole of the Konkan railways it may come to 400 miles but from Diva to Dasgaon it is only 90 miles. My first suggestion is that with regard to this particular portion of the Railway of which survey has been made, in this budget itself some Rs. 25 lakhs least should be set apart—that means about 5 miles. For each mile of railway about Rs. 5 lakhs are required. So I suggest that at least Rs. 25 or Rs. 50 lakhs may be set apart for beginning the actual constructions. If the survey is finished, there is nothing to prevent something being done if you really want it to be done. Remember that you are spending propose to spend about Rs. 1175 crores on the big railway projects in the five year plan. I am asking that in the five year plan at least 90 miles should be finished, if nothing else. That will be only about one-tenth of the whole plan for the railways in the next plan. Therefore I am again insisting on this. Don't stop with the survey. But provide at least Rs. 25 lakhs that build 5 miles for the Konkan ways and let me have the satisfaction that at least the railway line begun-never mind it may or may not be finished in my life-time.

Another thing that I suggested last time was that something should done for the students. My idea was students not that the should some free passes. I suggested that university students are the future leaders By university. of our society. mean all institutions of higher learning-they may be called only institutions-something of the kind. idea was that these people, who will be the leaders, not necessarily in the Parliament, but in the talukas districts, ought to be helped in order that it may go deep into their minds that we are one country, you should take every university student if possible or as many as possible, throughout India from Bombay to Kashmir, from Kashmir to Calcutta and right down to Cape Comorin and again to Bombay. I don't know how the expenses will work out. I am not asking the railway authorities to do it free but I am asking that they should be allowed to have this long trip once at least their university career-if not all, at least some of them-and it should be done like this that some money may be taken from students. Also, same students should not be allowed to go in the four years again. idea was that you have a budget for Rs. 345 crores and you are going to spend about Rs. 200 and odd crores. I suggest that not more than Rs. lakhs or Rs. 25 lakhs be set apart for this purpose. There are about universities and 10 more institutions of the same calibre but not called universities and they come to you spend Rs. 40 lakhs-it will come to about Rs. 1 lakh for each university. Each university may have average of about 20 to 30 colleges. You can distribute these among higher students in the B.A. and M.A. classes and for them they charged something like Rs. 20 or Rs. 40 and the rest should be borne by the railways. My idea is, spending so much on delegations. Tt. is just like a bauble but these people who are very young and impressionable at this stage will find that India is one.....

1379 Budget (Railways), 1956-57 [RAJYA SABHA] General Discussion 1380

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Students are already enjoying half concessions.

DR. P. V. KANE: It is only from their native place to their college and sometimes only college students and professors go.

Shri O. V. ALAGESAN: They can go round the country at half the cost. Anybody can—primary class students, high-school students and university students.

DR. P. V. KANE: You don't charge anything?

SHRI O. V. ALAGESAN: I said, at half the cost.

DR. P. V. KANE: I say that it should be at one-tenth of the cost. How many parents can afford to pay half the cost? Nobody can afford. Don't make it free but take something but that something would bear no relation to what is spent. That is what I am asking.

Shri O. V. ALAGESAN: In addition to what the railways give by way of half concessions, the Education Ministry also has a scheme by which they, to a certain extent, bear the cost—the other half of the cost.

DR. P. V. KANE: My suggestion was not that it should be half the cost. Therefore I am suggesting that if you really want that the people who will be the leaders of our society in their respective places must have the idea that we are one, it is no use giving advice to the students and others also that whether they are in Maharashtra or Bengal, the whole country is theirs. How will they feel? I had never seen Bengali students in my youth. Therefore this is the most important thing that I urged but nothing so far has been done. There are one or two other matters that I want to mention. Really this Railway Budget should come along with the whole question of transport. I have to address now on railways, and at some other time about road-transport or shipping transport. Really it should be one—that is by the way.

There are some small matters. I am a frequent traveller by railways now. As regards third class passengers, the difficulty is that on many stations there is only one single pipe somewhere. Some railway stations are about one furlong long and people have to run to it as if for their lives because the train starts at once. They go there with their pitchers for water and there is a great crowd there. I suggest that they must look into this matter and there should be pipes in big stations—one at the bottom, one in the middle and one at the end. It may be a small matter but I have seen accidents happening by people slipping on the boards. Therefore something should be done about this.

Another suggestion is that at night you cannot recognise the stations unless it is a big one. Therefore on every station, there should be a good electric light along with a sign-board to show what that station is. people ask me what station it is and I myself do not know. So I sav: don't know. There should be at least one board where there is a big electric or other light-any clear light-which will show the name on the board of the station. There are some other things but I don't want to take more time but I emphasise the two suggestions that I have made.

Shri LAVJI LAKHAMSHI (Kutch): Why don't you suggest announcements?

SHRI O. V. ALAGESAN: It is being announced.

Shri KISHEN CHAND: Mr. Chairman, I welcome this budget and I wish to congratulate the hon. Railway Minister for presenting this budget. But, Sir, when we praise the budget, it is after all, a relative thing and I

would draw the attention of hon. Minister that the budget could have been better in the matter that the earnings could have been much higher without increasing the expenditure. If the earnings had been higher, it would have meant a greater amount of profit. I am emboldened to assert this from the fact that the hon. Deputy Minister in his speech of yesterday pointed out that the increase in the goods bookings is to the extent of 6 per cent., and he considered that to be a matter for pride that there has been this increase of 6 per cent. But let me point out that the number of wagons has also increased by 7 per cent, during the last year and therefore, if the increase in the goods bookings is only 6 per cent......

Shri O. V. ALAGESAN: If I may interrupt my hon, friend for a minute. For want of time I left out yesterday the figures relating to the increase in the holdings. The percentage of increase in loadings is much more than the percentage of increase in the holdings.

SHRI KISHEN CHAND: Then I may tackle the subject from a different point of view. If the hon. Deputy Minister's contention is that the loadings on our wagons are much more than 6 per cent., then this should have been reflected in the earnings. us view it from this point of view. The earnings from goods traffic are estimated to be Rs. 205 crores in the coming year. Goods earnings in the revised estimates of last year 180 crores, which means increase of nearly Rs. 25 crores. of that an increase of nearly Rs. 12 crores is on account of the increased surcharge of 64 per cent. That means there is only an increase of Rs. 13 crores in the estimated earnings of Rs. 205 crores. This also should lead us to the conclusion that the total increase in loadings cannot be more than 6 to $6\frac{1}{2}$ per cent. When number of wagons has increased by 7 cent. and the loadings have increased by 61 per cent. only, it is not a matter for credit. It is no matter

for credit, but only shows that the Railway Ministry has just managed to keep up to the level attained in the year. previous An hon. Member actually pointed out that the speed of the goods trains was going down, that these goods trains were becoming slower and slower every year. As we know, in the case of wagon loadings, especially in the case of coal and steel and so many other articles, there has been a 10 per cent. increase in the loading of the wagons. I may point out, for instance, that formerly wagon used to carry 22 tons of coal. Now that wagon carries 24 tons coal. That means there is an increase of 10 per cent, in the average loading Where has this 10 per of wagons. cent. disappeared? If the turnover had been fast enough, then this 10 per cent, extra loading would have shown itself in the earnings. But because the speed has been coming down, this good effect is nullified by the slower speeds of the trains. If proper care is taken by the Railway Board and if the speed of the goods train is raised by 10 per cent. then it will mean a quicker turnover and this 10 per cent. extra loading will bring in a benefit of some 20 per cent. in the earnings of our Railways. But as I said, the good effects of this extra loading are nullified by the lower speeds of the trains and their slower turnover. Therefore, a very careful examination should be made. If due care had been taken, the increase could really have been about 25 per cent. in the earnings from goods traffic.

Next I would like to know from the hon. Minister what was the reason or justification for this surcharge of 64 per cent. on freights. Only last year there was a surcharge of 10 per cent. for the first 300 miles and for the next 300 miles there was no increase and on subsequent miles there was a reduction of 15 per cent. It all meant an overall increase of 7 to 8 per cent. in the railway freight on goods. Then there was a surce arge of 64 per cent. on smalls. If you add all this up, the effect meant an increase of nearly 13 per cent. Now, on the top of it you

[Shri Kishen Chand.] have brought an increase of 61 per cent, in the railway freight on goods. The cumulative effect of this is that the railway freight is increased nearly 20 per cent. during the period of two years. And if you remember that the income from the goods traffic has increased exactly by this 20 per cent., you will realise that the efficiency has not increased. We want to improve the efficiency of our Railways and the work of the Railway Board will only be decided by the efficiency of our Railways and by the better turnover and the better utilisation of the wagons that are now available. If this efficiency is increased, we should find it reflected in the earnings of the Railways. I am very glad that a team of foreign experts is going to arrive here to examine the working of our Railways and to make suggestions. Suggestions made by hon. Members who are Indians are generally not liked by or appreciated by the Railway Board. It is only when foreign experts come and make suggestions that they are appreciated. do hope that these will leave some impression on the Railway Board and result in the increase in the efficiency

Next I come to the question passenger traffic. I am very glad that there has been no increase in fares, because there is a limit to what our countrymen can bear. They are very poor and I am very glad that the hon. Minister for Railways has realised the extreme poverty of our countrymen and therefore he has not seen his way to increase unnecessarily the burden on them. But he has increased the rates for goods. You know this doubly hits the people. The material has to be taken to the place of the industrial undertaking and on this they have to pay a higher freight. Then the manufactured articles have to pay a higher freight. The result is indirectly the poor countryman of ours is going to pay heavier prices for the manufactured articles. There already a great deal of complaint that the price of manufactured articles is

of our Railways.

going up while the cost of raw materials and agricultural products is going down. The hon. Minister for Railways has not done anything to relieve this position.

Next I come to the question of congestion on railways. I am glad to know that there is some improvement. because the number of coaches has been increased by 10 per cent., and the hon. Minister has estimated increase of 3 per cent. only in the earnings. That means if the coaches are utilised to their best advantage. the result will be at least a relief of 6 to 7 per cent. in congestion. hon. Member pointed out that on the Grand Trunk Express there is much congestion. That is a matter of common knowledge, that this train is very heavily congested. The cause for this is that the Janata Express which leaves Madras only an hour reaches Delhi at about 3 o'clock in the afternoon, while the Grand Trunk Express arrives in the morning. The result is that most of the through passengers like to travel by the Grand Trunk Express. The real solution lies in increasing the number of third class coaches on the Grand Trunk Express. We are getting better and heavier engines, with better carrying capacity. I do not see any reason why more coaches should not be added on to this train Also all the Janata trains should be run as fast as the other express trains so that some passengers may be diverted to the Janata trains.

Next, Sir, I come to the new act of the hon. Minister—the abolition of the third class. I do agree that we should aim at a classless society. But in our society we are permitting variations in incomes from 1 to 30. We have said that the lowest income should be Rs. 1,200 a year and the highest should be about Rs. 36,000 a year. That means a variation of one to thirty. So you have got to provide for this variation in incomes in the type of differentiation in the classes and in the shape of comforts afforded to these classes.

By merely saying that you abolish the second class, you are not going to

attain the ideal of a classless society. The hon. Railway Minister is keen on providing sleeping accommodation for the third class passengers. Now, this type of accommodation for the third class passengers can be provided either by attaching separate bogies entirely devoted to the provision sleeping accommodation or, by providing for the removal, from the same third class compartments in which these people are travelling, passengers so that the rest can get space to sleep. May I humbly suggest to the Railway Minister that instead of abolishing the second class. should call the sleeping accommodation now being provided to the third class passengers as the second class. It is quite possible that these third class passengers may want a little more space during the day time addition to wanting space for sleeping in the night. What is the good accommodation sleeping providing when during the whole day they are packed like sardines in a compartment? Will it not be better to treat these passengers wanting sleeping accomtravelling modation as in second class? At present, one or two compartments in the first class bogie is reserved and called the second class. I venture to suggest that that type of reservations should be cancelled and they should be called first class. In the ordinary third class bogies, one or two compartments may be called second class. These may be utilised for sleeping accommodation and there may be a surcharge of 50 per cent. on the third class fares for this This will be of real benefit to the people and be of advantage Railways.

If we turn to appendix VII of the Explanatory Memorandum, we find the figures relating to the income of the various zones. You will find that in the case of the Central Railway, after paying depreciation, after making allowance for the dividend to general revenues, there is a net profit of Rs. 12 and odd crores. In the case of the Eastern Railway also, the profit is of the order of Rs. 12 and odd

crores. In the case of the Northern Railway, that profit dwindles down to Rs. 82 lakhs only while in the case of the North Eastern Railway, it is minus Rs. 6½ crores. In the case of the Southern Railway, it is minus two crores. In the case of the South Eastern Railway it is plus Rs. 2.28 lakhs and Rs. 81 crores the case of the Western Railway. This means that out of the seven zones, three zones, Central, Eastern and Western, are running at a profit; they are making a profit of Rs. 12 crores, Rs. 12 crores and Rs. 8 crores respectively. Out of the remaining four. two are making nominal profit while the two are losing very heavily, in particular the North Eastern Railway. hon. Members pointed out yesterday that there is heavy congestion in the North Eastern Railway, that the people have to travel on top of the bogies and hanging from the sides and so on. Yet, this is the result of the working. That zone is suffering a loss of Rs. 6 crores. In the matter of the Southern Railway, an hon. Member pointed out this morning that there is plenty of congestion, heavy traffic going on, and yet there is a loss. What is the cause? Why is it that when there are nearly equal zones, there is so much of variation between the zones in the matter of The explanation is profit and loss? very easy and a clear one. It is that Southern Railway has neglected. The industries in the South have not been allowed to grow rapidly as they have been allowed in some other parts. The fundamental requirement of all industries is coal and the hon. Railway Minister will have to take early steps to see that the Southern zone gets coal either from the mines in Bengal/Bihar or from Madhya Pradesh. Only then can the Southern Railways earn profit. Because of the lack of supply of coal the industries in the South are suffering heavily.

Sir, the hon. Minister said that . Vijayawada is a bottleneck. What efforts have been made to improve it? I went through the entire programme

[Shri Kishen Chand.] of new constructions and I hoped and expected that either a double line between Vijayawada and Madras or a loop line from Kazipet to Madras would have been provided. The hon. Minister has done absolutely nothing about it. When parts of the country suffer in this way by non-development of the railways, the non-supply of essential raw materials, how can there be justification for congratulating the hon. Minister on this programme?

Will you permit me a few more minutes, Sir.

SHRI O. V. ALAGESAN: I shall draw the hon. Member's attention to the Explanatory Memorandum.

SHRI KISHEN CHAND: If you permit me, Sir, I shall answer that. Which portion of the Memorandum does he refer to?

Mr. CHAIRMAN: You can answer later on. Yes, Dr. Variava.

Dr. D. H. VARIAVA (Saurashtra): Mr. Chairman, like all the hon. Members, I have great pleasure in congratulating the Railway Minister and the Board and the railwaymen all over for providing very good amenities to all the passengers. There is no doubt that within the last seven years. since the attainment of Independence, great strides have been made in passenger amenities, in the remodelling of stations, in putting up better platforms, in putting up better waiting halls for the third class passengers ac well as for the first and second class passengers, etc. Catering has tainly improved and I think it will be better still as time goes on. There is helpful co-operation from the traffic staff for all the passengers and it is certainly a pleasure to see courtesies extended to all the passengers without the distinction of first, second or third class. The timings of the trains are much more regular than they used to be. It is certainly a great pleasure to travel when we know that we will be in time and would not have to wait at stations for indefinite periods. The provision of sleeping

accommodation for the third class. passengers is also a very good idea and with the increase by 10 per cent. in the rolling stock position. I am sure that the congestion which has still not been relieved will be relieved. I shall speak later on this point. A number of Janata Expresses have been increased and a number of other trains have also been increased, as stated in Memorandum, "Towards better conditions of travel". I endorse everything that has been said in brochure and I once again congratulate the Railway Minister and the Board for all these.

I will now come to certain suggestions that I wish to make about more amenities that could be provided to the passengers. One thing which is very important is the prevention dust nuisance in all the compartments irrespective of the class. This nuisance is prevalent in all the classes except air-conditioned class. All the people cannot afford to travel in this. class and even if they want, these bogies do not run on all the trains. This dust nuisance is due to improper fitting of doors and windows. Even in the new bogies that have been introduced, the doors and windows have not been properly fitted. I would suggest that the Research Institute which is being run at a high cost at Lucknow should bring out a bogie which can be dust-proof, and if this is done, I think travelling will much more pleasant than it is now, because now after the train starts, dust begins to come in, no matter whether we close all the doors and windows, and after about three or four hours we are in such a position that we do not like to touch anything, either our own parts or any other of our belongings, luggage, etc. So I think this will be a good amenity if this could be done.

Again, when the repairs are done, I think they are done haphazardly; they are repairs only in name. So if these repairs are also done thoroughly, then this nuisance can be stopped at least to some extent.

Now I will come to the sanitary fittings. I have been travelling even in the Frontier Mail, and in this, three times I found that the sanitary fittings were so bad that the bath-room was flooded with water though, I must at the same time say that, as I informed the conductor, people came and tried to repair the things, but again it broke down. It is because I think that the sanitary fittings are not of one standard type, which are durable and easy to manipulate. Surely this can be done and research should be conducted at Lucknow and sanitary fittings of a good standard type should be fixed in these bath-rooms. In this brochure 'Towards better conditions' they have said that hundreds of basins and such things are fitted in the compartments, but I must say that these are not of one type. You find various types and they are very unsatisfactory. So if a standard and a better and durable type of these fittings could be made and fitted, then this nuisance will also be eliminated.

Now I come to the question of overcrowding. While it is not easy to overcome the overcrowding with the number of passengers that we have and the number of rolling stock that we have got, I will make one sugespecially the gestion—and overcrowding is in the III class compartments-that there should be a very thorough queueing system. Now we know on all the other transport systems in big cities where there are trams and buses running, there is the system of queueing. Cannot the railway introduce this, because, when a train comes in and the passengers rush in to get into the III Class compartments it is a heart-rending sight to see old people, women and children being pushed aside without any consideration. So this system of queueing should be resorted to and the people trained in this. I am sure that the Indians are very easy to train, because we see that even now people queueing up to get into the D.T.S. buses here in Delhi too, and it is not very difficult on the railways also once you inculcate this habit in the passengers there also—I think in the railway it will be much easier—so that the people will be able to get into the compartment easily, and they won't feel the over-crowding so much as will be the case when they are pushed about and thrown from one place to another. So this reform should be introduced as early as possible, and I think the railway staff, as they are helping the people in other ways, can help them in this system of queueing also.

Now I come to the question of thefts. Now-a-days thefts on railways have increased very much. One thing I have noticed and it is this that even on very fast-moving trains, like the Deccan Queen, the Janata Express and so on, small boys, small vendors walk along the train on footboards moving from footboard to footboard of the different compartments. They such great experts that these people can enter into the compartments even manipulating what are called safety catches. So if this practice is prevented and if these people who just. walk along the footboards on running trains are prosecuted, this nuisancecan be also avoided and the many thefts that are committed lessened.

Then, Sir, in the Estimates Committee's Report it is mentioned that the metre-gauge railways have not made the same progress as the broad-That is true. I come gauge ones. from a region which is all metre-gauge and there I think the compartments. are also not so comfortable as they are on the broad-gauge and the cushioning in many of the compartments is very bad. Only a cushion is put on the III class seats and I think this compartment itself is sometimes verted into I or II class compartments. I think this should be avoided.

Now there is a general complaint about the parcels and I have got the same complaint. Specially perishable articles are sometimes received in a condition which you cannot use, and so something should be done about this transport of perishable articles:

[Dr. D. H. Variava.] from one part to another as quickly as possible.

Well, I won't take much time and I will again thank the Railway Minister and the Railway Board for surveying the broad-gauges for Saurashtra, and I am sure that in the near future this question will be taken up in earnest.

Just one point more. In the retiring rooms it is difficult to find accommodation and about this I have personally made an appeal to the Deputy Minister and as he has consented to renquire into the matter I won't dilate on this. Once again I congratulate the Railway Departments and the Railway Board for the good work they have done for the railways.

SHRI H. C. DASAPPA: Mr. Chairman, Sir, I rise also to join my hon. friends in offering my own bouquet to the hon. the Railway Minister. to the entire Ministry and to all the unknown warriors in the Railway .Administration, I recognise the general all round progress that the Ministry has shown but I feel that I should draw the particular attention of the Ministry to certain points. I must particularly thank the hon, the Railway Minister for what he has said in his speech in regard to what are called the ex-State Railway officers. That is to be found in paragraph 43 of his speech. Even before I stood up today I wrote to him thanking him for the formula that he has evolved, but at the same time, in that note, Sir, I added that we were eagerly awaiting to know exactly the results of the application of that formula. My hon. friend, Mr. Mathur yesterday or rather the day before, I think, referred to this matter and—a bitter critic that 'he is-even he offered his thanks to the Ministry. At the same time he wanted some clarification. Now, Sir, when my hon. friend, the Deputy give Minister, yesterday did clarification, it almost took my breath away. What was given by one hand was sought to be taken away by the other. I hope my apprehensions are not true. It almost looked to me that

a mountain in labour may, after all, produce a little mouse. Sir, the decision of the Railway Ministry, which I find on page 25 of the hon. Minister's speech, namely, "On a review of the position, some more officers will now be fitted into the Class I service with effect from the date of integration," is a very hopeful and encouraging decision. I am in touch with the ex-State Railway officers and they were also hoping that this would be implemented in a just and reasonable, if not liberal, manner. Now, Sir, yesterday the hon. Deputy Minister said that out of literally hundreds of ex-State Railway officers there will be only six of them lifted to Class I from out of Class II or Class III. I hope I am representing him correctly. I have had a number of discussions with the hon. Ministers, both of them, the Minister and the Deputy, as well as the Members of the Railway Board, and during those discussions we were to evolve a certain agreed trying formula and also work out the details. Now at that time alone I found that a large number of people in Class II and Class III of those ex-State Railway officers were proposed to be lifted to Class I. This also 12 Noon to be conceded that this high-powered committee consisting of three officers which was constituted by the Railway Ministry itself recommended that all those officers formerly in the gazetted ranks in the ex-State railways should be put in Class I. Even if there were no vacancies they may be treated as supernumeraries and when vacancies arose they could be absorbed in Class I. I am referring to those who were confirmed as gazetted officers in the ex-State railways. I thought that that recommendation made by the highpowered committee would be naturally accepted by the Railway Ministry. The difference between us was with reference to some others and we were trying to see if some of the additional officers could be put in Class I and some more upgraded from Class III to Class II. Now we really do not know what exactly the position would

be of those who have been gazetted officers but who have been put in Class III. We do know only this much that out of the total number of people who were not put in Class I only six would be lifted to Class I. I say that this is a very unfortunate decision taken by the Railway Ministry and I would urge, I would plead and I would appeal to the Minister that these people who have suffered for five or six years after integration and who every day were expecting that justice would be meted out them and who were hopefully looking forward for some generous decision should not be made to feel disappointed and should not have all their expectations and hopes dashed to the ground. I do hope that the Railway Ministry would take a generous and sympathetic attitude in this matter and try to implement the formula as liberally as possible. I do not want I am only to say anything more. anxious that we should not be reopening this matter time and again. ex-State railway officers also are hoping that some final settlement would be made. Therefore I say that the Government must adopt as generous an attitude as possible.

I do not want to go into the financial side of the Budget. There is this fact of overcrowding which has been referred to by almost everyone. when a question was put as to what would be the remedy in the circumstances, the only constructive suggestion was that the topmost priority must be given to the solution of this problem. How can this be except by way of providing additional locomotives and coaches and developing new lines? It cannot be done by any other way If that has got to be done, we have to find more money. There we come to the bottleneck and the Planning Commission say that could not give more funds and so we cannot help in the matter. That is a counsel of despair. But, Sir, I believe by certain other means, by retrenchment wherever possible, by plugging the loopholes through which there are leakages, by not spending moneys on

things which are not very urgent, wecan manage to find means to tackle this question of overcrowding from . the railway point of view. There is: another way and that is to increase other means of transport. It must be a conscious endeavour of the Government as well as of the Railway Ministry to provide alternate means transport by way of buses for passengers and by way of lorries for transport of goods. I think it would not be very difficult. All the short disso far as goods and tance traffic. passengers are concerned, could very well be shared by the road transport and planning on such lines would bevery helpful. Sir, in America wherethere is such a large and efficient railway system, the part played by road' transport both with regard to passenger and goods traffic is enormous. ask whether this Ministry, or other Ministry of the Government for the matter of that, has any plan formaking use of road transport with a ... view to reducing overcrowding railways. Sir, I believe that it is useful for us to examine this aspect.

Now, I come to the earlier portion, namely, the question of plugging loopholes. There was the Corruption Enquiry Committee and so on still by a greater amount of vigilance —I am glad that they have now named: Vigilance Department—it will be possible for the Railway Ministry toprevent leakages in revenue and by a more judicious purchase system greater vigilance it will be possible tosave money enough for this purpose of providing more coaching.

With regard to the question of retrenchment I quite see that so far as the personnel is concerned with the heavy programme that we have, it is not possible probably to retrench the personnel either in the gazetted or in the non-gazetted ranks but I do feel that it would be possible to retrench in the matter of buildings, construction etc. We need not have unnecessary buildings. I would only refer to one or two things in this Explanatory Memorandum. Here you find under

[Shri H. C. Dasappa.]

'Extension of Headquarters Accommodation' provision for construction of headquarters buildings—Gorakhpur, Rs. 43 lakhs; Madras, Rs. 48 lakhs for a new multi-storeyed and air-conditioned building; Garden Reach on South Eastern Railway, Rs. 70 lakhs; Churchgate, Rs. 50 lakhs. I think we ought to be able to manage with such accommodation as we have already and if we do need some additional accommodation it should be possible for us to rent out buildings.

Shri O. V. ALAGESAN: I hope the hon. Member is daily seeing the multi-storeyed buildings that are coming up in Delhi.

SHRI H. C. DASAPPA: 1 am seeing them and when I come to the General Budget I suppose.....

Shri H. C. MATHUR (Rajasthan): I suppose the hon. Deputy Minister knows of the Prime Minister's bitter criticism of these multi-storeyed buildings.

Shri H. C DASAPPA: I thought that the hon. Deputy Minister was present when the hon. Prime Minister said that he did not want this kind of big structures and buildings. The Prime Minister told, "I do not want even polish for my trains; let them run without polish so that......"

Mr. CHAIRMAN: That is all right. You proceed. Your time is up.

SHRI H. C. DASAPPA: I have still five minutes, Sir.

MR. CHAIRMAN: No; the last speaker finished three minutes before 12.

Shri H. C. DASAPPA: Very well, Sir. I should also refer to this fact that when we are thinking of new mileage and so on, there must be a fair distribution of new lines among the different zones and particularly among those zones which are ill served. I entirely agree with my friend Dr. Kane that all along the Konkan along the western area there is a big gap between Bombay and

Goa and even below up to Mangalore We have to provide for that area. Likewise in the South also I must say—and I have said it very often. The Railway Ministry in the earlier years, I think, was more sympathetic towards the South than the Ministry which is now there.

SHRI M. VALIULLA (Mysore): Mr. Gopalaswami Ayyangar's time?

SHRI H. C. DASAPPA: No, no, much earlier, because there was a traffic survey which has been completed between Chamarajanagar and Coimbatore or Mettupalayam to connect from this link Poona. For iз something like doing Dravida Pranayam. From Mysore to Bangalore, Bangalore to Jalarpet. Salem, Erode, Coimbatore and down South, it is just like doing about threefourth of the section of a circle in order to do this part of it which is only a quarter. Therefore, I say that this link should be given. I reinforce argument of my friend, Madhava Menon, with regard to the other railway line.

Then, I find, for instance, this jam in goods traffic. Of course, a number of friends have spoken about it. My diagnosis is that it is not merely due to shortage of wagons, but it is also because of the wretched condition of many of the goods yards. Very often the wagons come to the goods yard and then there it is not possible to clear the goods because of the wretched condition of the goods yard. I find there is an attempt to remodel certain station yards and in the whole of the south-it is a very interesting thing to note from page 21 onwards of this Explanatory Memorandum—the Southern Railway hardly creeps any of the various remodelling and new lines and so on. You will find that in the whole of the Southern Railway you have got Jalarpet junction and Guntakal, only two, remodelling of yard. Sir, I ask the hon. Minister whether in Bangalore the condition is not so grave that it is for goods to move there?

And there has been a proposal for remodelling the Bangalore station for -I do not know how many years. Likewise. Bhadravati. The memorandum shows provisions Rourkela, Durgapur and Bhilai steel plants—all these three are there. Why do they not show a fraction of this consideration to Bhadravati iron and steel works where there has been already a proposal? The blue prints are ready for remodelling the station.

Now, I could refer to so many other things, but time is up. I think a fair distribution of patronage of the Ministry is called for in the circumstances.

SHRI C. P. PARIKH (Bombay): Mr. Chairman, I congratulate the Railway Ministry and their officials for their great imagination, for their remarkable progress in these last three years. Now, I will point out the reasons also as to why I congratulate them. public debt is about three thousand crores of rupees and out of amount the Railways' capitalat-charge is one thousand crores of Therefore, one-third of the public debt is the capital-at-charge of the Railways.

[Mr. DEPUTY CHAIRMAN in the Chair.]

And the Railways have been able to function very well during the last three years for which we have to be proud. First of all, let us see profits that they are now making. the year 1956-57 they have budgeted for a total gross profit of Rs. 107 crores on the capital-at-charge. After working out a reasonable depreciation and taking into account that the coaches are working for thirty years and the wagons for forty years on an average, we have reason to be proud that the Railways' capital-at-charge will earning interest to the extent of 6½ per cent., while the Government's borrowings are at 31 per cent. Therefore, if we make a little higher commitment in the matter of the Railways, we will not be making a The Railway is the most efficiently worked public sector of all the public

sectors that have been working, on account of the long experience which the officers in the Railway Board and others have acquired during this time.

Now, Sir, with regard to the progress that we have achieved, that pro-In gress is remarkable. locomotives our present production is 175; in coaches it is 1260; in wagons it is 13500. And our target at the end of 1961 will be 300 locomotives; 1590 coaches, and wagons 30,000. This is an achievement of which this country will have to be proud and I think that the immense drain that has been going on for so many years from this country will be stopped in the next five years. And that is a great achievement.

Another thing is with regard stores purchase. We were importing stores from foreign countries and now the whole imports during last year fell from 16.5 per cent. to 10.5 per cent. Further, the proportion of stores of indigenous manufacture purchased by the Railways has risen from 70 per cent. to 78 per cent. That means, we are now becoming more or less selfsufficient in the matter of rolling stock for the Railways. One instance I shall point out. With regard to the air-conditioned coach, which is most luxurious coach in this country, it can compare very favourably with any other coaches running in world. And I say with regard to this ninety per cent, of the material made in India. That is the achievement of the Ministry in the last three years.

Now, Sir, having considered progress, let us see our problems. I also congratulate the Ministers for the modesty they have used in pointing out the insurmountable difficulties that will be facing us during the five vears. I say 'insurmountable' because the requirements are, mentioned by the Railway Minister, 15 per cent. for increased traffic and 15 per cent. to alleviate overcrowding, and 60 million tons in goods transport. With regard to passenger traffic, so [Shri C. P. Parikh.]

much has been said and I need not

repeat them. But I think overcrowding will have to be relieved. Owing to the political consciousness that has arisen among the masses, whatever we may say, we shall have to relieve that. Against the demand for Rs. 1,500 crores by the Railways, the Planning Commission have sanctioned about Rs. 1,150 crores and there is thus a Rs. 350 crores. short-fall of unless this deficit is filled. I think our difficulties with regard to passenger overcrowding and goods traffic will be of a nature which will bring some insurmountable difficulties in matter of our agricultural and industrial progress. Because they themselves say that only 42 million tons will be lifted against the requirements of 60 million tons. What about million tons more which will have to be lifted? And I think no agricultural or industrial production in this country will make advance unless the Railways lift this traffic in such a way as is desirable. And what will be repercussions if such things are not First of all, no industrial development can be carried on in the country without adequate transport facilities. No industrial expansion can be carried on on a scale that we desire unless we have thorough transport equipment. I am pointing out the Although reasons the capitalat-charge of the Railways is thousand crores, the gross assets of all the industries in India are only 1,200 crores to 1,300 crores. So, the Railways singly have gross assets as much as the assets of all the other industries combined in the country. I think we must realise the importance and industrial of it. Agricultural development cannot be of a nature that we desire unless the Railways can cope with the situation which is required of them for our development will increase our national wealth. Now, Sir, what will happen? Not only industrial development will suffer, but on account of shortage of wagons-wagons that are so necessary -the prices of both industrial and agricultural commodities will go increasing, because in some regions there will be an excess and in some regions there will be a deficit. fortunately, our industries are not located in the way in which we desire and that is the main reason. Because of the location of our industries the problem of transport is acute. fortunately the mistakes of the past cannot be remedied now. The new locations can be according to our plan-So, the prices will go up if the rail transport is not efficient. That thing is of very great importance. And. therefore, all revenue should be supplied to the Railways in order that transport is carried on in the most effective manner, because that will also tell on our exports. Our exports will suffer if our transport system is not capable of keeping with the situation because with increase in the national income of about 25 to 30 per cent, in the next five years, a great strain will be put on the railways. The Railway Minister has very well pointed out this fact.

I will take one singular instance. Piece-goods are carried in motor lorries from Bombay to Bangalore and Madras for want of transport by rail. I am in that line and I know that. Plywood is carried from Bangalore to Bombay in motor lorries. This is the present situation and I feel that the situation should not be allowed to aggravate if we want reasonable prices to prevail in the country and if our country is to progress industrially.

SHRI H. C. DASAPPA: May I know if he does not want road transport?

SHRI C. P. PARIKH: I want road transport. There are demands in the country both for road and rail transport and those demands have to be met. Even though road transport is not adequate, we want to help it also.

I am now coming to express trains. There is great imagination in the Minister as well as his officers in an experiment of these express trains. People will very well be willing to pay 25 per cent. for express trains if guaranteed delivery is there. I think

that if this experiment is carried on, that will earn a great revenue for the Railways. That will also be a guide to the Railway Minister as regards the capacity of certain commodities to pay the higher freight.

I will now come to the remedies suggested. What are they? There should be some revenue to meet a part of the deficit of Rs. 350 crores. For that purpose, the rise in freight or passenger fares is inevitable. Whatever freight is paid it is normally charged on the consumer and I think that if a fraction of the prices is raised owing to higher freight, that does not matter, if the prices are simultaneously brought down owing to the quicker movement of goods in the country. If we compare the prices in one region and another, the range of difference is 30 per cent. I think that if you use this suggestion of having increased freight to the extent that it can be absorbed, then it will very well pay.

The Railway Minister has done very well in not including pulses, cereals, manures, Khadi, etc. in the surcharge. We can have a line of demarcation for the various essential commodities and in that way, we can find much more money than at present, without damaging our economy.

The third point that I would like to mention is in regard to tonnage lifting. Tonnage lifting last year has increase by 8½ per cent. on broad gauge and 18 per cent. on the gauge. Engine performance has also increased 9 per cent on the broad gauge and 4 per cent. on the metre gauge. This gives us hope that for further will be room there improvement if the Railways, public as well as the social workers in the country put their heads together and make the movements swift in order that the carriage of wagons and the performance of the engines are greater. This will alleviate our difficulty.

There is another suggestion. It is with regard to corridor trains. I mean 8 R.S.D.—2.

to say that there is a great justification for this. In whatever class they may travel, if the seats are vacant in one compartment, people can adjust and the overcrowding will be distributed and lessened over all compartments of various bogies. At present this is not the case.

We have to find finances for expansion and the Planning Commission has well assured us that if the situation warrants finance will be forthcoming, because the industrial progress or the agricultural prosperity of the country cannot be retarded for want of finance. They have well realised that transfer facility should not suffer for want of finance.

Another great difficulty is that we want steel. We may have financial resources. But we may not have steel. Therefore, I request the Railway Minister to explore immediately all the avenues of getting the maximum steel from foreign countries in the next two or three years.

SHRI H. C. DASAPPA: Wooden sleepers?

Shri C. P. PARIKH: The bottleneck is steel and not wooden sleepers. We can have wooden sleepers in the country. We have enough forests. But until the steel plants come into operation, we shall not be having enough steel.

I would also suggest that organisational and administration effort will have to be put to the maximum point in order that we can achieve the best results.

There is one more point. I suggest that borrowings from foreign countries should be kept up as far as possible. I have to make a suggestion that this Railway Department should be converted into a Corporation and in that case, it can get debentures from foreigners to the extent of Rs. 250 crores in the next five years. That amount will meet the deficit. I can tell you that ½ per cent. brokerage is given for this, many foreign countries

[Shri C. P. Parikh.] will subscribe to these debentures. Then, I think, we will be out of the woods, as regards our finances.

If we raise debentures in our country, our borrowing rate will suffer, because to other countries we can pay 5 per cent. interest as we are at present paying to the World Bank. This 5 per cent, interest we can pay and if this method of utilising the aid from foreign countries is adopted, I am absolutely certain that Rs. 300 crores will easily be procured from We cannot however, raise the borrowing rate of interest in this country. Therefore, this suggestion may be accepted. There should be no sentiment for us that the Railways are a Department or a Corporation. It is all the same so long as it is controlled fully by the Government in the public sector.

Then I come to the problem of travel. Prof. Ranga raised the question of travel and said that travel difficulties and overcrowding should be tolerated for a time. But I say that travel is the greatest education which can be given to our masses, who must know what is happening in other areas. If persons travel widely, it is better education. What you cannot learn from books, you may sometimes learn from travel. Therefore, if we really want to build up our manpower. I think that travel should be made as easy as possible and especially to students, as has been advocated.

The last point I would like to touch upon is regarding road, river and coastal transport, though this is not the subject at present. But I am pointing out that our difficulties will be alleviated if these are also given greater attention, because we have to meet the situation of transport. We have to face the matter boldly. Public response and co-operation will be adequately forthcoming if we solve these problems. This is not impossible of achievement in view of the other achievements which we have made in the last few years.

SHRI AHMAD SAID KHAN (Uttar Pradesh): Sir, I wish to join those who have already congratulated Railway Minister. Since Shri Lal Bahadur took over this Administration, there has been progressive improvement in the department and I would not say any more than this that the way in which he has run the department is such that it is worthy of the performance of one who has sat at the feet of the great master, Mahatma Gandhi, because in every change that he has made, he has kept in his view that the public should beserved to the best of his ability.

We know that many amenities have been given to third class passengers. We know the expansions in the railway and other improvements. But what has struck me most is that the whole attitude of the railway station staff has changed. They are working now not in the official manner but in a spirit of service. This is a great achievement and for this particularly I wish to congratulate not only the Minister and the Deputy Minister but also the Railway Board and other officers of the Railway Department.

Now. I would like to draw the attention of the hon. Minister to one or two things. I notice that up to last year the Depreciation Fund was only Rs. 35 crores, but this year it had been made Rs. 45 crores. I had to do something with the Railways when I was in Hyderabad, although it was in a very small way. We used to calculate depreciation on the basis of the mileage done by the rolling stock locomotives. Perhaps the formula in the then British India was a little different. When Mr. Ghulam Muhammad was there as the Finance Minister. he wanted to introduce a new formula. I do not remember it exactly now. but the idea was that the age of all the rolling stock was taken as 35 years. and this was multiplied by something, I don't remember exactly, and then in some way they used to arrive at the figure. Of course, I did not accept the suggestion and I stuck to the old formula. What I want to say is this: If this increase is as a result of a certain formula, then it is all right, but if it is just an arbitrary amount that it should be increased by Rs. 10 crores, then I think that the Railway Board should reconsider this.

The other point that I noticed was that over and above the amount that the Railways were going to give to the General Revenues as interest or dividend on the capital outlay, they were going to give Rs. 150 crores more to the General Budget. Well, this is all right, but when I see that Planning Commission has cut down the demand of the Railway Department ruthlessly, I raise objection this. I think that the Government should give back to the Railway Department what they are taking from them or at least a major portion of it expansion providing for and foramenities. After all, the public pays all this amount hoping that it will be spent again on the improvement of the Railways, and it is not quite fair that the Railway Department should asked to pay such a huge amount, while their own programmes are cut down to such a great extent by the Planning Commission.

The next question that I would like to draw the attention of the hon. Minister to is again from my experience in Hyderabad. Hyderabad, our Railway Department at that time to run bus services also, and these services were made complementary to our railways, with result that we could issue tickets to a passenger not only up to the station of his destination but also up to the village on the road-side where he wanted to go by the bus service. Here I know that bus services are a State subject, but communication is a Central subject, and I would like the hon. Minister to consider whether it will not be in the interests of the public as well as of the Railway Administration if these bus services are also run by the Railway Department and they are run in such a manner that, instead of competing with the railways, they will become supplementary to the railways. In that event, it will be to the convenience of the public, because then you will be able to issue tickets up to the place where a traveller wants to reach.

I do not wish to take more time of the House. These are the only three points that I wanted to place before the Minister. I congratulate him once again for a very satisfactory budget.

SHRT K. L. NARASIMHAM (Madras): Mr. Deputy Chairman, any plan for the development of the railways should be viewed only as an integral part of the plan for the development of the whole economy in the country. The main stress should be to make this undertaking self-sufficient in its requirements instead depending on imports. At the same time, the construction of new lines for the development of backward areas is necessary. Along with priorities should be fixed and should be carried out by an administrative machinery which can cope with the heavy responsibility and improve the efficiency of operation

In implementing this plan, the role of the worker is to be noted. From the plan and the explanation given by the hon. Minister, I find that the role of the worker is not taken into account and he is determined to push through this plan by two means, by asking for more money, trying to push through the rehabilitation programme and also at the same time keeping the same set-up and implementing the same policies of the Government, imposing more burdens on the people and on the workers in particular.

I am now coming to the details of this aspect of the question. Let us examine the progress of the First Five Year Plan. From the statement given to us by the Ministry we find that in locomotives only 32 per cent., in wagons 16.5 per cent. and in coaches 24 per cent. are still over-aged. The increase in passenger traffic is only

[Shri K. L. Narasimham.] 2.5 per cent.: the increase in passenger miles is only 9 per cent. If you see these figures, you will find that there is some improvement in the railway transport, but at the same time if you take into consideration the requirements of the country, you will find that we are still far from meeting the demand. We are not able to give the wagons for which registration has been made. In some areas the position is very acute, and one hon. Member has already mentioned that the Southern Zone is neglected. reason given by the Railway Minister is the bottleneck at Bezwada. main line from Vizagapatam to Madras has to be taken into account improved. I will come to that later. When you consider the improvement of the transport system in a comprehensive way, you should have certain priorities, and one certain priority should be to have a line, feeder line, to supplement the main line. I do not know why the Ministry has included a line between Kazipet to Gudur. It is not even mentioned in the items for surveys. This is a project which will help the Railway to divert the traffic and at the same time ease the position also.

I will come to the next point. You will find that the administrative set-up has not changed in any way. the Estimates Committee in its 19th Report has suggested the appointment of a high-power committee to study the problem of the reorganisation of railway zones. I suggest that more railway zone should be established with headquarters at Secunderaportions of consisting of Southern, Central and South-Eastern Railways, along with the organisation of the divisional system in our railway zones. This will help to improve the efficiency. The administrative set up will be such that they will be in daily touch with the staff or they will be in touch with the requirements of that particular zone. Then only they can cope up with the responsibilities that under they have to discharge Second Plan. Taking into consideration the rights of the workers. I have to say that the Railway Ministry has neglected them and they have not taken into consideration their difficulties except by saying some words and giving them some verbal praise saying that they have discharged duties properly. Even in the progress report of the five year plan, it is very clear that of all the targets that they have fulfilled, you will find a shortfall in staff quarters and staff welworks. There is a fall at the end of the plan period of Why should there be a 3:57 crores short-fall when it comes to In the plan itself it was workers? only 6 per cent. that was allotted out of which there is a short-fall as given in the progress report itself. In the second plan also, you will find that the rights of the workers and his position is considerably neglected and on the other hand new burdens are going to be imposed on him by various methods. I will not take much time in narrating all the things but would only mention that here out of 9,50,000 employees, three-fourth of them are getting less than Rs. 100 and there is every need of appointing a new Pay Commission to go into the wage structure of the staff. A glaring example of this is the case of station masters. 87 per cent. of that category are in the scale of 64-4-120 and there are about 7,500 ticket collectors on the Railways and their grades are distributed follows:

> Rs. 55—130 ... 90.7 per cent. Rs. 60—150 (Ticket examiners) 76.6 per cent.

> Rs. 55—130 (Clerks) 76 per cent. Rs. 60—150 (Commercial clerks) 86 per cent.

So you will find that the All India Railway Ministerial Staff Association organised a pay satyagraha day this time when we are having a discussion on this. The All India Station Masters request that their grievances be considered and redress afforded. Every section of the employees are discontented and their conditions of service are deteriorating day by day. There is more work-load on them and there

is increase of work. Under these conditions you will find that a message is given by the Railway Ministry saying that the House is possibly aware of the "act that a meeting was held between the Federation and the Railway Board in July 1955 and it was possible, within a short space of four days, to come to an agreement in respect of three of the five terms of reference to an ad hoc tribunal. On this I wish to take some time of this House to elaborate how the workers don't feel that that agreement is in interests. There their were federations—All India Railwaymen's Federation and another, N.F.I.R., if I remember the name properly, and these two merged into one federation in July 1953. Before the merger they discussed certain grievances of staff in the Joint Advisory Committee. They could not come to a settlement and they agreed to refer to an ad hoc tribunal and a tribunal was appointed and it was asked to consider five cases. Meanwhile, one section of the Federation, under the leadership of Vasavada, asked for postponement and another section demanded that their cases should be heard. Under the circumstances, a convention was held at Madras wherein they pleaded that their cases should be heard by the Federation but the Railway Board sits with Mr. Vasavada and says that they agreed on three items and the fourth item they are going to hear and now we will find a clear policy of the Railway Board here and that of the Ministry. They want to impose a particular leadership on the Railwaymen. State-managed trade unionism is their policy and they say, by coming to a settlement with a section, to workers and others 'We don't recognize you and will not discuss with you'. In that way they go with a statement that everything is happy and that the industrial relations on the railways is smooth. I wish draw the attention of the House that the industrial relations between Railway Board and the management is not smooth. The railway labour genuine are agitating for their demands and now you will find even

the negotiating machinery that evolved in 1952 could not solve most of their problems and they had met only in headquarters level about 49 times and in the district level about 1,000 and odd times but they could not settle a single issue. Everyone is unanimous in the trade union movement and the railway labour that this machinery has not solved any problem. On the other hand, cases are pending and there is no reply and you will be surprised to hear that a man retiring from railway service could not get his provident fund even after three years. Even after retirement, an employee has to wait for three years to get his provident fund out of the railway office. If he writes a letter, there is no reply and the administrative set-up is such that he cannot even get the letters. Now they say that they have appointed an anti-corruption department and in that organisation, a section-a Vigilance Department—is given to the Railway What administration. will it be? Another railway official is put charge of this vigilance organisation and the persons selected are of questionable character and you will that this organisation is not going to trace the corruption problem in the proper perspective. On the other hand they are going only to tease the petty peon or the ticket collector or some other lower paid man. By that I don't mean that they should not be tackled. They should be tackled but it must begin from the top. Persons who are making huge amounts must be tackled first. We spend on struction works much and we know how they are being misused i.e., there is an actual percentage fixed between the engineers and the contractors and the material is supplied and then there is pilfering and what is the organisation to detect all these? Now are you checking up your projects and how are they implemented? You have to take into account these factors and evolve a machinery to tackle this instead of blaming one section of the workers or the other. Now Vasavada's Federation had a convention recently at Vijayawada and w

Shri K. L. Narasimham. that Convention one delegate came from Poona because his Secretary asked him to go there. When he visited the gate, he was manhandled and he subsequently died. Till today there has been no enquiry about the death and that section of the federation claims a membership of only 1,64,000 whereas the other section claims membership of 2,28,000 and that section recently met at Calcutta passed a resolution asking Mr. Giri and Shri Jayaprakash Narain to see Pandit Jawaharlal Nehru and effect a compromise between the two sections. I am not worried whether you recognize a particular section but recognize railwaymen. There were federations which you recognized previously. You recognize them now. There are certain unions which affiliated to the federation of which Mr. Guruswamy is the Secretary. They are the recognized union for various reasons. So recognise the two federations and see that these two federations are again merged into federation on the basis of the suggestions given by Shri V. V. Giri i.e., by elections on the basis of membership. So that must be the policy. Instead of that you will recognize only one section and now I will give a concrete example. In a place like Vijayawada I know of three persons who have never worked as railway servants. They have been on leave for three years. Their only work is publishing pamphlets against the Communists and Trade Unions. Is it the way that the Administration want Railway encourage persons to carry on anti-Communist propaganda. I can bundles of pamphlets published these people. One is Mr. G. L. Narasimha Rao, another is Mr. Subbaramiah and another is Mr. Challapathi Rao. These persons were given leave three years and they are the exponents of Mr. Vasavada and you recognize them and say that you are going to give them a partnership in the management and so the workers are suspicious of you. It is a laudable idea but you are trying to impose only and have certain selected persons

control in that way. Participation of workers in the management is a laudable idea but assure trade union rights and see that the Joint Industrial Councils or whatever Committee you evolve-in that, the representatives of the workers should be selected. that basis only anything can be done. I would conclude by saying that unless you take the workers into your consideration and raise their standard of living, even the working of the Second Five Year Plan will only result in the same bottle-necks continuing, in the same overcrowding continuing and the same sorry state of affairs persisting. You will have to depend on others for your import of machinery and other things. Therefore, I submit that the Plan should be based on a policy of getting the maximum co-operation from the actual workers in our country.

SHRI MAHESH SARAN (Bihar): Mr. Deputy Chairman, rich tributes have been paid to the Railway Minister and to the Ministry upon their great achievements during the past few years. But when I travel and I see these improvements, I try to find out how much the ordinary man, how much the railway employee are benefited by the works done by the Ministry. That is the criterion that I put before myself. I am indeed, glad to be able to say that great achievements have been made and the ordinary man who travels in the third class feels much happier than before. He is more comfortable. His needs are carefully looked into and he feels that there is somebody now who looks to his comforts.

SHRI BHUPESH GUPTA (West Bengal): Have you shared them?

SHRI MAHESH SARAN: Yes, I thank you.

I would, however, like to impress upon the Ministry to be a little more

careful about the amenities of the railway employees. All the income that we receive is on account of them and it is through the efforts of these ordinary men about whom we never talk much that we are able to get all this money. Therefore, more attention should be paid to their comforts. I am glad to find that the Ministry has done a lot for them; but still much more needs to be done. I find from the Progress Report of the First Five Year Plan that 40,000 quarters have been built during this period. Then again, about 10,000 quarters expected to be completed during 1955-56 and a further provision of Rs. 5.8 crores has been made in 1956-57 for the construction of quarters for railway employees. Also a provision of Rs. 2.8 crores has been made for amenities to workers in 1956-57, which, of course, will spent in opening new mostly be hospitals, increasing the number beds in the present hospitals, opening tuberculosis wards, improvements in the existing hospitals and the opening of more maternity and child welfare centres. There is also a proposal to have a thousand scholarships varying from 15 to 50 rupees per month in deserving cases to children of railway employees drawing pay up to a specified limit to assist them in the prosecution of technical education. All this shows that the mind of the Railway Ministry is concentrated towards bettering the lot of their employees. But what I feel is that a little more should be done for them, because their angle of vision now is very much different from what it was before. We now find them more helpful. We find them more eager to be of service than before and for all this, it is only meet and proper that a little increase in their pay should be announced by the Ministry, as soon as they find the funds.

As regards the third class passengers, the improvements effected in the condition of their travel are many and it is gratifying to note that further improvements are being proposed. The running of air-conditioned trains

which will have only first class and second class coaches is a novel idea. Never before could any third class passenger think of travelling in an air-conditioned coach. I presume that now as there are to be only two classes—the third class abolished—the third to be called the second class, third class passengers also will be able to travel by the air-conditioned coaches, on payment of a little extra money. In the past no second class passenger think of availing of the opportunity to travel by air-conditioned coaches. because that was so very expensive. So I consider that this is a wonderful and novel idea and only a person like our Railway Minister could have thought of it, because he always thinks of the toiling millions of this country.

Having said this much, I feel that I should say something about certain defects which must be removed. Overcrowding has been mentioned by very many people. And I tell you, it is shocking to see how third class passengers run from one train to another trying to get into the carriages. And they have with them children women also. It is really painful to see their plight. So something must be done in this regard. It is said that steel is not available, and therefore, more coaches are unlikely to come in the near future. But I was while going through the Twentieth Report of the Estimates Committee to see a letter to the Deputy Chairman of the Planning Commission from Mr. Balvantray G. Mehta, Chairman of the Estimates Committee in which I find a ray of hope that more coaches would be built. The letter says:

"The Estimates Committee had noticed that even during the First Five Year Plan, several important works of Railways were held up due to late or non-supply of steel. The question of steel supply during the

[Shri Mahesh Saran.] Second Five Year Plan, therefore, came up before the Estimates Committee also. We had discussions with the representatives of Ministry of Commerce and Industry Railway as also the Ministry separately and jointly. The representatives of the Ministry of Commerce and Industry assured us that, if the Railways were in a position to accept Thomas Quality steel and steel in Millimetre sections, it would be possible for the Ministry of Commerce and Industry to meet demands of the Railways in regard to steel to the full extent. therefore, asked the Railway Ministry to examine these points and come to a quick decision. We were glad to learn that the Railway Ministry nave since agreed to accept Thomas Quality steel and steel in Millimetre sections. In view of this decision, the uncertainties of steel supplies will be practically eliminated. In the light of this revised position, I nope that the Planning Commission will be able to find some ways to increase the allotment to the Railways."

Therefore, it appears that more coaches could be prepared and put on the rails. Sir, I do feel that if something is not done in this respect, most of the improvements already effected would pale into insignificance.

I have to make one or two suggestions towards improving the conditions of travel. We have conductorguards for the first class and the second class passengers. I feel that there should be a conductor-guard for the third class passengers also, and it should be the duty of this guard to rush up and find out where there is some accommodation in the train and put the third class passengers into those compartments.

SHRI H. C. MATHUR: There is no accommodation anywhere.

SHRI MAHESH SARAN: No, in certain cases we do find that some compartments are overfull while others

contain some space. This he can find out. These are my suggestions.

Secondly, the station master issuing the tickets must himself be in the know as to how much accommodation there actually would be, before issuing the tickets, because if a poor person has to wait for two days or even one day at the platform, without almost nothing to support himself with, his would be a pitiable condition. I earnestly hope that the Railway Minister will kindly look at this aspect of the question also.

The arrangement to give sleeping accommodation in the Janata trains is a very good idea. But there is a little drawback here also. There are three berths in the third class compartment, the lower, the middle and the upper berth. And it is really a sight to see how people get up into upper berth. And then this upper berth and the roof of the carriage are so close that you cannot sit up there and you have actually to crawl in in order to avail yourself of that upper berth sleeping accom-I really think our Railmodation. way Minister should see the are necessary in gymnastics which order to get inside this berth.

An Hon. MEMBER: Lean or thin persons can get in.

SHRI MAHESH SARAN: I have seen even lean and thin persons having to perform acrobatic feats in order to get up. Actually it should only be left for luggage. It is meant for luggage, for no human being can get inside and sleep there.

1 P.M.

Now, there is another point which is also very important and it is this. These days a lot of Europeans come and visit our country and they travel in our trains. In these trains we have the Indian sort of lavatories and I have found that some of them feel difficulty on that account. Therefore, I should like to direct the attention of the Railway Minister to this fact and in first class bodies at least there should be commode system.

So far as catering is concerned, it has struck me that suddenly the quality of the food has gone down. The reason is that you give too many contracts at one station. If you have one or two caterers and if they have enough of business, then they may make a little bit of profit but when the concern is losing, they try to make both ends meet and try to reduce the quality of the food. Therefore, the number should be limited. Suppose there are two caterers and there are about fifty people, then, 25 would go to each and they will get good food. If there are four caterers then the difficulty arises. Therefore, I would suggest that the number of caterers should be reduced in all these stations. They will all feel happy in that they are making some profit and the people who get food from them will get better quality of food.

There is another point. It is very gratifying to note that although there has been an increase in the freight rates, the essential things have been protected. However, there are two items, potato seed and salt which should also be exempted. Potato seed is very important and it is used all over the country. I think, therefore, it is necessary that these should be exempted from this surcharge.

It is true that a little more attention has to be paid to the supply of water. In the beginning I found that things were better than before; we had enough water to drink but recently, some how or other there seems be scarcity and with the season of the hot weather approaching, it is necessary that this matter should be attended to carefully.

I have to make one suggestion with regard to the sweepers. The sweepers are anxiously waiting with folded hands before the first and second class compartments as soon as a train arrives but nobody cares for the third class compartments. It is there where the sweepers are required. The third class compartments should be very frequently cleaned because they become dirty very soon. Therefore,

I would suggest that special instructions be issued to the Station Masters to see that the third class compartments are cleaned more frequently and more carefully than the first and second class compartments.

Thank you, very much.

RAGHUBIR SINH Dr. (Madhva Bharat): Mr. Deputy Chairman, have not merely to congratulate the Railway Minister but also to thank him for I am happy to note that in the list of new surveys to be made, he has been kind enough to accept the suggestion about a new railway line Dungarpur and Ratlam connecting via Banswara. Somehow, I had been connected with the proposal for the construction of such a line and hence I am personally grateful to him that connection. I have also to point out that some years back a survey was made for a new railway line from Indore to Dohad. This was to through the area inhabited by the Scheduled Tribes. Lately nothing has been heard in that connection and hence I have to request the Railway Minister to see that something done in respect of that line because continued silence about that project has created some mistaken impression in the minds of the Scheduled Tribes of that area. It is necessary for us to see that the people of the Scheduled Tribes areas do not feel that their areas are being neglected.

As a token of the standard of service which our Railways would like to provide if they had adequate resources and as a model to be kept in view for the future, a vestibule fully air-conditioned fast train service is proposed to be introduced from the 2nd of October, 1956. I welcome but in the present context of things, I feel that it is all the more necessary that during years to special priority need not be given to more of such show trains business because these trains will not be able to give the necessary comforts to any large number of people. Hence, I feel that if the funds that are saved on this item should be carefully utilised for opening up of new areas.

[Dr. Raghubir Sinh.] it will give better returns and better results.

In his speech, the hon. Railway Minister has promised to do something regarding the narrow gauge. I was anxiously looking forward definite something very and authoritative as to what is going to be the future of the metre-gauge. This question of the gauges is important one and it needs he looked into with care. This cannot be denied that as an alternative gauge for railway construction in India. metre-gauge had come to be accepted. The question about the future of the metre-gauge has been referred to at some length in the 18th 19th and Reports of the Estimates Committee, which have been recently before the two Houses. The Eighteenth Report says that the metre-gauge railway system in India has no doubt played an important role in the economic life of the country and has served the needs of the areas for adequately about я cerned century. The question is whether it is in a position to do so now and in the future. In this connection, it has also been stated that the Indian Railway Enquiry Committee of 1947, had suggested that in about three years' time, a small technical committee of senior officers of the Transportation, (Traffic), Civil Engineering Accounts Departments should be set up to examine the gauge question generally. I do think, Sir, that more than three years have elapsed since Report was submitted and would earnestly request the hon. Railway Minister to do something in this respect, that is, the question of the future of the metre-gauges should be carefully examined. Moreover. Sir, there is the general tendency for more attention being paid to problem of the broad-gauges, and this has left a feeling in the areas served by the metre-gauge that their problems are not being given sufficiently prompt and high level attention. Now, as things are, the areas that are today served by the metre-gauge are being very rapidly industrialised and such it is very necessary that this question of gauges should be properly dealt with. Sir, shortly construction of some new lines is to be taken up and the hon. Minister himself the other day had pointed out to us that the question of the building of the railway line from Kotah to Chittor was not being taken up. because a detailed discussion has been going on whether it should be metregauge or broad-gauge. Now, this question of a particular should not be and need not be taken up by itself, but it should be taken as part and parcel of the major problem and major policy regarding the gauges to be taken up in future in India. It is perhaps; Sir, now too late to think of converting all metregauge systems to broad-gauge and it is hardly necessary or justifiable the metre-gauge systems are running cheap and reliable services. What is feasible today is a reduction in the the gauges in the well breaks in defined areas which are served to a great extent by one or the other. Again, Sir, this rationalisation of gauges is only a part of this important problem. In addition to that, Sir, the other allied problem that comes in next is that the speeding up of the trains in these metre-gauge lines is very necessary. If that is not done, I am afraid many new bottlenecks will be created in near future, specially in view of the increasing industrialisation in the regions concerned. In this connection, Sir, I would cularly like to draw the attention of the hon. Minister to the Report the Indian Railway Delegation to the Soviet Railways and Other European Railways, that was submitted Shri Vasist and others, who had pertinently said on page 185 of the Report, namely, "In view of the fact modern signalling methods increase the working capacities, ensure greater safety and make for higher overall efficiency, the Delegation consider that their adoption should given priority and would submit that the fact that the equipment largely to be imported at present

should not influence the immediate policy in this matter". Therefore, Sir, I do hope that this suggestion of that Delegation would be given due attention, and something should be done to bring in new modern equipments with a view to increase the line-capacity and make the speeding up of the railway trains more readily possible. In this connection I have not much to add, Sir.

I will now come to the one question that is now before the whole country and that is the question of introducing Hindi in these departments. was a matter of pleasure to me, Sir, when last year I travelled up to Bangalore and Mysore and this year up to Calcutta, to see that Devnagari script is being used for putting down the names of the railway stations. But one thing, Sir, I should mention this connection and that is that there is no uniformity in the exact form of names on the railway stations, the form of names that are printed in the railway time-table and in the form of names as they are printed on the railway tickets. I would, therefore, bring to the notice of the Railway Minister that during the British days there was a special organisation the Centre, which standardised exact spellings and the form in which the name of every one of the railway stations was to be written and particular standard form used in all the places. Now, when Englishmen themselves particular to see that uniformity and correctness in the spelling and form should be there, is it not necessary for the Railway Ministry to take those very steps at the present initial stages to see that correctness is brought in in the names? It should not cost much, Sir, but I can say this that if any mistakes and lack of uniformity are allowed to creep in now, they will be perpetuated and at a later stage it would be simply difficult to get rid of the same. I would like to bring to the notice of Railway Minister that it is time that some of the Railway Forms are prepared and printed in Hindi. when the English were having their hey-day, the Postal Department had many of its Forms in Hindi, example, the Acknowledgment Due Form and the Money Order Form. think, Sir, that the railway receipt Forms, specially for use within-what I shall say-the Hindi-speaking areas can be very easily introduced and I am sure their gradual introduction first in the Hindi-speaking area and later in the other areas will bring Hindi nearer.

I have not much to add, Sir. I have done. But one word and one personal appeal to the hon. Railway Minister, and that is a very simple one. We have all heard of the overcrowding on the Railways, Sir. have heard how the railways overcrowded, specially the Express train, but the one thing that I have to particularly mention here is that at least on the four or five occasions every year when Sovereign Parliament of India meets, it is impossible to get a seat in the G.T. Express coming down Madras to New Delhi. The Members enjoy the special privilege of reserving their seats at least a month ahead, and the result is that when reservations are thrown open to the public also for advance booking their seats ten days ahead of the date of their journey, at least on these four or five occasions all the I Class seats are already duly reserved, and I was told more than once by many friends that they could not get a seat by the G.T. Express on that occasion. Hence, Sir, I would request and I am sure some way out can be found, that on such occasions some special duplicate trains be run for the convenience of the other people. When the Minister has given us passes and good conveniences, let him save us from the curses also.

श्री कन्हैयालाल दौ॰ वैद्य (मध्य भारत): उपसभापति महोदय, डा॰ रघुबीर सिंह जी ने श्रभी कुछ बातें कही हैं। मैं भी शास्त्री जी का ध्यान एक बात की श्रोर जरूर दिलाऊंगा श्रौर

1 74 4

[श्री कन्हैयालाल दौ० वैद्य]

वह पिछड़े हुए क्षेत्र में, ग्रादिवासी क्षेत्र में मांगी गई रेल की लाइन की बात है जो कि दोहद ग्रीर उन क्षेत्रों से हो कर के इंदौर से या दूसरे क्षेत्रों से मिलाई जाने वाली है। यह एक ऐसा बहुत बड़ा व्यापक क्षेत्र रियासतों का रहा है जहा कि यातायात का बिल्कुल ग्रभाव रहा है। मैं ग्रापका घ्यान फिर इस ग्रोर खींचना चाहता हूं। यह बहुत बड़ा ऐतिहासिक क्षेत्र रहा है। चन्द्रशेखर ग्राजाद जैसे क्रान्तिकारी का जन्म वहां हुग्रा था। लाखों लोग इस बात की तरफ ग्राशा लगाये हुए हैं कि जहां ग्राप देश के दूसरे क्षेत्रों की तरफ घ्यान दे रहे हैं वहां ग्राप उस तरफ भी घ्यान देने की कृपा करेंगे।

हमारे एक मित्र ने, जो कि इस वक्त यहां मौजूद नहीं हैं, कल एक बड़ा व्यंगात्मक शब्द शास्त्री जी के लिये बोल दिया था। ईश्वर के भी कई स्वरूप होते हैं ग्रौर जिसकी जैसी भावना होती है उसको वैसा ही स्वरूप दिखाई देता है। हमारे यहां एक चौपाई है: "जाकी रही भावना जैसी प्रभु मुरत तिन देखी तैसी" । तो वास्तव में शास्त्री जी जहां देश के लिये लाल बहादूर हैं वहां बुराइयों के प्रति ग्रौर जो एंटी सोशल लोग हैं या देश की प्रगति में बाधा डालने वाले लोग हैं उनके लिये जरूर वह काल बहादुर हैं। जब हमें बराइयों से लड़ना होता है ग्रौर जब इस प्रकार के लोग देश को घातक तरीके से नीचे ले जाते हैं ग्रौर उनके विरुद्ध कार्यवाही करनी होती है तो भारतीय संस्कृति में हम काल श्रौर महाकाल को भी निमंत्रित करते हैं। श्रतः यदि उनको शास्त्री जी में काल के दर्शन हो जायं तो हमारे लिये तो यह खुशी की बात है। शास्त्री जी हमेशा काल के रूप में ही ग्रंगरेजी साम्प्राज्यवाद के विरुद्ध देश की स्वतंत्रता के खातिर लड़ते रहे हैं। उन्होंने स्वतंत्रता के लिए ग्रपनी जान की भ्रहति देने की चिंता न करते हुए, बड़े कान्तिकारी तरीके से देश में सत्याग्रह श्रादोलन को चलाया है। तो जहां शास्त्री जी के अनेकों स्वरूप हैं वहां प्रगर वे बुराई के लिए काल स्वरूप हैं तो मैं समझता हूं वह उनका कोई प्रस्वाभाविक स्वरूप नहीं है। लेकिन यह जरूर है कि ग्रपने मित्र के मुह से उनके बारे में ऐसे शब्द सुन कर हमको बहुत दुख हुग्रा। शास्त्री जी ने देश की प्रगति के लिए जो कुछ किया उसके विषय में मैं तो यहां तक कहने के लिए तैयार हूं कि उनका अनुकरण यदि देश के हमारे दूसरे अन्य मंत्रीगए। श्रीर हमारे शासन कर्ता लोग करें श्रीर उस तरह से काम करें जिस तरह से शास्त्री जी करते हैं तो देश का कल्याण जल्दी ही हो सकता है।

जहां तक रेलों में सुविधाएं देने का सम्बन्ध है, मैं दो तीन बातों की तरफ शास्त्री जी का ध्यान दिलाना चाहुंगा । फर्स्ट क्लास ग्रौर सेकिंड क्लास के कुछ डिब्बे हैं जो श्रभी वेस्टर्न रेलवे के देहरादून एक्सप्रेस भ्रादि में चलते हैं जिनकी तरफ मैं नहीं समझता कि रेलवे बोर्ड के मेम्बरों का ग्रौर शास्त्री जी का ध्यान गया है कि नहीं। ग्रंगरेजों के राज्य में तो मनुष्य को पशु समझा जाता रहा, लेकिन हमारी स्वतंत्रता में भी मनुष्य को ऐसा समझा जाता होगा मैं ऐसी कल्पना नहीं कर सकता । **उन**े डिब्बों में, ग्राप हैरान होंगे, कि न तो लैटिन है भौर न मृंह हाथ धोने के लिए पानी के नल वगैरा का प्रबन्ध है। वे डिब्बे सर्वेन्ट्स के लिए या एटेंडेंट्स के लिए है जो फर्स्ट,सेकिंड क्लास के साथ लगे होते हैं। मुझे तो बड़ी प्रसन्नता होती यदि उन डिब्बों की भी प्रदर्शनी उस वक्त की जाय जब कि रेलवे के विकास कार्यों के विषय में प्रदर्शनी की जाती है जिससे लोगों की जानकारी में वह तक्लीफ स्ना सके । इस प्रसंग में अभी हमारे बहुत से माननीय मित्रों ने कहा कि मेम्बर लोग रिजर्वेशन करा लेते हैं श्रौर उसके कारण जनता को जगह नहीं मिलती है। लेकिन में उल्टी बात कहता हूं कि कई प्रसंग ऐसे म्राते हैं कि जनता का रिजार्वेशन हो जाने के कारण मेम्बरों को जगह नहीं मिलती है। तो एक समय की बात मैं श्रापको बतलाता हं कि मैं मथुरा जा रहा था,

मुझे गाड़ी में जगह नहीं मिली श्रौर मैंने देखा कि एक सर्वेन्ट्स क्लास में जगह खाली थी। मैंने स्टेशन मास्टर से इजाजत मांगी स्रौर उस में बैठ गया । लेकिन जब मैं मथरा पहंचा तो यह देखकर हैरान हुन्ना कि उसमें यूरीनल के लिए या लैट्नि के लिए कोई व्यवस्था नहीं थी श्रीर न ही मंह हाथ धोने के लिए वहां कोई साधन थे। इस तरह मुझे बड़ी कठिनाई अनुभव हुई। रेलवे के कई नौकरों ने मझे बताया कि वास्तव में इस चीज के बारे में हम वर्षों से श्रिधकारियों का घ्यान खींचते आ रहे हैं लेकिन श्रभी तक यह बुराई दूर नहीं हुई। इसलिए श्राज मैंने यह प्रसंग पाया है कि मै शास्त्री जी का भौर रेलवे बोर्ड के सदस्यों का ध्यान इस भ्रोर खींचं। मैं समझता हं कि कम से कम उन डिब्बों में भी जो यात्रा करने वाले लोग है वे श्राखिर ह्यामन बीइंग्स है, मन्ष्य हैं। यह जो कुछ भी इंतजाम चल रहा है वह शायद जानकारी न होने के कारण हो या किसी भीर कारण से हो ले किन यह जरूरी है कि इस तरह के डिब्बे जिन जिन लाइनों पर श्रभी चलते हैं उन को ठीक किया जाय।

रहा सवाल केटरिंग के विषय में । स्राशा की जाती है कि केटरिंग कमेटी की जांच के बाद विभाग की श्रोर से कुछ ऐसे कदम उठाये जायेंगे जिससे खाने पीने की चीजों के मामले की स्थिति में सुधार होगा। इस विषय पर बोलते हुए हमारे बहुत से मित्रों ने इस सदन के म्रंदर ठेकेदारों की सहानुभूति में बड़े म्रांसू बहाए हैं। रेलवे में केटरिंग का कारोबार चलाने वाले ठेकेदारों की तो एक काली कहानी है भौर उस पर मित्रों ने काफ़ी कह दिया है। मैं स्वयं दो वर्ष पहले यहां सदन की टेबिल पर इस विषय में कुछ चीजें रख चुका हूं। मुझे खुशी है कि उस मामले में रेलवे बोर्ड ने कुछ ऐक्शन लिया, लेकिन ईश्वर दास वल्लभ दास जी की माया कुछ ऐसी है कि उनके स्रागे कोई नहीं टहर सका. . . .

श्री रामेश्वर अग्निभोज (मध्य प्रदेश) : भगवान का नाम है।

श्री कन्हैयालाल दौ० वैद्य : इस देश में भगवान के नाम पर भी दूकानें चलती हैं। लेकिन मैं यहां पर रेलवे बोर्ड के सदस्यों से ग्रौर शास्त्री जी से कहना चाहंगा कि ग्राप इस दिशा में काम करने के लिए नए लोगों को भी अवसर दें और उनके सामने ऐसी कंडीशंस रखनी चाहियें जिससे वे अपना काम सुचार रूप से कर सकें। खाने पीने के विषय में सबसे बड़ी बात जो है वह यह है कि लोगों को शुद्ध वस्तुएं मिलें । सबसे बडी समस्या ग्राज शृद्ध घी की है। वास्तव में ऐसी स्थिति देश के श्रन्दर है कि खास तौर पर मेरे जैसे श्रादमी जो डालडा का प्रयोग नहीं करते, वे कहीं स्टेशनों स्रादि पर खाना खा ही नहीं सकते क्योंकि जगह जगह वनस्पति तेल का प्रयोग होता है। वहां घी की बनी वस्तूएं मिलती ही नहीं है। सब से बुरी बात यह है कि डालडा को घी के नाम से कह कर पूकारते हैं। मैं तो यहां तक कहता हं कि कई रेलवे स्टेशनों पर "वनस्पति घी" शब्द के लेबल लगे हुए हैं। कई दफा इसकी तरफ मैंने स्टेशन मास्टर का घ्यान खींचा कि यह तो बडा ग्रंधेर है कि जब कान्न में वनस्पति को "घी" नही "तेल" कहा गया है तो फिर ग्राप इन बोर्डो ग्रौर लेबलों को दूर करवाने की चेष्टा कीजिए। तो मै कह रहा था कि जहां तक केटरिंग का प्रक्त है, श्राप ऐसे ग्रनभवी लोगों को उसकी व्यवस्था चलाने का काम सौपें जो ईमानदारी से स्रौर जनता के स्वास्थ्य को घ्यान में रख कर काम करें। ग्रभी तो स्थिति यह है कि केटरिंग की व्यवस्था के ग्रंदर जो वस्तूएं बिकती हैं, प्लेटफार्म के बाहर वही वस्तुएं श्राधे दाम में मिलती हैं। बाहर जो वस्तूएं बिकती हैं उनसे भी खराब वस्तुएं प्लेटफार्म पर दुगुने दाम में मिलती हैं, शुद्ध दूध के नाम पर, चाय के नाम पर श्राप को शुद्ध पानी मिलता है, पानी में सेपरेटा मिलाकर भ्रौर उस को दूध कह कर बेचा जाता है। इन सब बातों की ग्रोर ध्यान देने की ग्रौर उनमें सुधार करने की बहुत ग्रावश्यकता है।

जांच के विषय में मैं एक सुझाव रखना चाहता हूं। वह यह है कि जिस प्रकार म्राप

श्री कन्हैयालाल दौ० वैद्यो देश के लिए जोनल कमेटियों की व्यवस्था कर रहे हैं उसी प्रकार जांच के विषय में भी ग्राप रेलवं के कुछ एरियाज ऐसे योग्य ग्रौर ईमानदार व्यक्तियों को सौंप दें जो सार्वजनिक जीवन में निरन्तर काम करने वाले हैं। उनको वे तमाम सहलियतें दी जानी चाहिएं जिससे कि वे ग्रपना काम सूचारु रूप से कर सकें। मैं समझता हूं, ऐसा करने से केटरर्स को हमेशा भय बना रहेगा कि हमारी जांच होगी, हमारे ऊपर जांच करने वाले लोग होंगे ग्रौर वे ऐसे लोग नहीं होंगे जो चाय ग्रौर दुध मुफ्त में पिला कर भ्रपने वश में किये जा सकेंगे। श्रक्सर मेरी स्टेशन मास्टरों से बात होतो रहती है। कोटा का एक स्टेशन ऐसा है जहां हजारों यात्री म्राते है जिनको दूध की या दही की, ऐसी ही वस्तुम्रों की जरूरत होती है लेकिन वहां विशुद्ध रूप में सेपरेटा जैसी वस्तुएं मिला मिला कर दूध के नाम से वेचा जाता है । मैंने इसकी बावत स्टेशन मास्टर को लिखा. जेनरल मैनेजर को लिखा। उन्होंने उस पर ध्यान भी दिया, कर्टसी के साथ बड़े श्रच्छे शब्दों में उन्होंने पत्र का जवाब दिया। लेकिन कोटा के स्टेशन पर सुधार के नाम पर कुछ नहीं हुआ। बात यह होती है, माफ कीजिएगा, कि चाय पानी कर लेने के बाद स्टेशन मास्टर को श्रौर कुछ करने की जरूरत नहीं रह जाती है। तो मेरा यह एक निश्चित रूप से सुझाव है जिस पर ग्रमल करने से बहुत कुछ सुधार हो सकेगा।

एक ग्रौर निवंदन करना चाहता हं।
"जनता" ट्रेन बम्बई ग्रौर दिल्ली के बीच
वेस्टर्न रेलवे में चलाने की चर्चाएं चल रही हैं।
सम्भव हो ऐसी कोई योजना हो या न हो,
लेकिन कोटा से मथुरा तक की जो देहरादून
एक्सप्रेस ट्रेन है उसमें हमेशा ऐसी भीड़ रहती है
कि कई बार बुकिंग बन्द हो जाती है ग्रौर
बुकिंग बन्द होने के बाद भी इतनी भारी संख्या
में लोग खड़े रहते हैं कि धक्का लगकर बुरी
तरह से पिस जाते हैं ग्रौर पशुग्रों की तरह
रोजमर्रा देहरादून एक्सप्रेस ट्रेन पर चढ़ते हैं।
तो मेरा एक नम्म सुझाव यह है कि ग्राप ग्रागरा

से बियाना तक जो लोकल गाडी ले जाते हैं वह बियाना में पड़ी रहती है। स्राप किसी तरह यह व्यवस्था करें कि वह गाडी कोटे तक ग्रा जाय ग्रौर कोटे में वह एक घंटा पहले ग्रा जाया करे ताकि लोग समय पर देहरादून एक्सप्रेस ट्रेन के पहले इस को पकड़ सकें। इससे यह होगा कि लोगों की जो बहुत बड़ी भीड़ जमा रहती है, हजारों ग्रादमी बुरी दशा में रहते हैं और बड़ा ही दर्दनाक दृश्य देहरादृन एक्सप्रेस गाड़ी आने के समय दिखाई देता है वह काफी कम हो जायगी। बड़ौदा ग्रौर मथुरा के दीच दिन के टाइम में केवल मात्र दो ट्रेनों के रहने से इतना भारी रश होता है कि हमारे पिछडे हुए क्षेत्र के लोगों को ग्रौर खास कर हमारी माताग्रों ग्रौर बहिनों को भी, क्योंकि स्त्रियों का कम्पार्ट-मेंट सब भर जाता है, पाशविक दश्य देखने को मिलते हैं। इसलिए ऐसी स्थिति को दूर करने का शीब्र प्रयत्न होना चाहिए। जहां तक रेलवे की और व्यवस्थाओं का सम्बन्ध है उसके विषय में मैं अधिक नहीं कहुंगा क्योंकि उनके सुधार के लिए आप स्वयं प्रयत्नशील हैं भीड़ की समस्या को हल करने के लिए श्राप इंजिन स्रौर गाडी के डिब्बे तैयार कर रहे हैं, श्रौर श्रासा की जाती है कि वह समस्या जल्दी हल हो जायगी । मैन जिन बातों की श्रोर ध्यान दिलाया है वं वास्तविक है स्रौर उससे सम्बन्धित है ।

जहां तक नमक का प्रश्न है, मैं समझता हू कि शायद आप उस पर विचार कर रहे हैं क्योंकि नमक के ऊपर जो सरचार्ज लगाया गया है वह वास्तव में विचारणीय प्रश्न है और श्रच्छा हो यदि आप जहां तक कि सरचार्ज का प्रश्न है, उसमें आप सुधार कर दें।

पिछले दिनों मैं कोसी के क्षेत्रों में गया था वहां मैंने देखा कि लोग रेलों की छतों पर चढ़कर यात्रा करते हैं। मुझे नहीं मालूम कि अब वहां की स्थिति में कुछ सुधार हुआ होगा क्योंकि मैंने वहा के रेलवे अधिकारियों का स्थान उस और खीचा था। यह जो दुईशा हमारी रेलों में देखने को आती है उमको दूर

करने का प्रयत्न अवश्य होना चाहिये । माफ कीजिएगा कि हमारे देशवासियों का चरित्र दिन दिन गिरता जा रहा है ग्रौर उसमें सुधार करने की चेष्टा होनी चाहिए। जगह जगह जब मैं घूमता हूं तो मुझे रोना स्राता है कि हमारे देशवासी, जनता के लोग रेलवे की सम्पत्ति को बिलकुल एक लावारिस की सम्पत्ति समझ लेते हैं, रेल के ग्रंदर खटी लगाई जाय, नल के पाइप लगाये जायें, उन को निकाल लेते हैं, चुरा लेते हैं या तोड़ देते हैं। एक व्यवस्थित रूप से गिरोह में ये लोग काम करते है और निरन्तर काम करते है। उससे भी बहत सी कठिनाइयां पैसेन्जरों को उठानी पड़ती है। लेकिन सब से बरी बात जो मेरे दिल को लगी वह यह है कि रेल के डिब्बों के ऊपर जो लोग घूमते है, यात्रा करते है तो वे पानी की जो टंकियां होती है उसी में मल-मूत्र त्याग देते हैं। कई बार जब मै लैट्नि में प्रवेश करने गया तो लोगों ने मुझे ग्रागाह किया कि किसी जगह भूल के पानी से कुल्ला मत कीजिएगा । जब उन्होंने इस सम्बन्ध में मुझे ऐसी बातें प्रत्यक्ष में बताई तब मुझे वास्तव में समझ में श्राया कि लोग जो यह बात कहते है वह अनुचित नहीं है। मैं फर्स्ट क्लास में भी बैठा हूं, सेकेन्ड क्लास में भी बैठता हूं श्रौर सब जगह मुझे यह बात मालुम हुई । इसलिए छुतों पर चढ़ कर यात्रा करना रेलवेज को एकदम बंद करा देना चाहिए श्रौर उसके लिए सख्त कदम उठाना चाहिए।

जहां तक बिना टिकट यात्रा करने का सम्बन्ध है, पिछले बार मैंने इस सम्बन्ध में कुछ निवेदन किया था और कुछ सुझाव भी दिये थे। मैंने सेन्ट्रल रेलवे की जोनल कमेटी के सामने अपने मुझावों को रखा और मुझे प्रसन्नता है कि कमेटी ने उन प्रश्नों के उपर पूरी तरह से ध्यान दिया। बिना टिकट यात्रा करने वालों पर जो कार्यवाही की जाती है और की जा रही है उससे रेलवे की आमदनी भी बढ़ी है और लोगों में यह भावना फैलती जा रही है कि बिना टिकट यात्रा करना एक जुर्म है। लेकिन इसके साथ ही साथ मुझे

बहुत ही दु:ख के साथ कहना पडता है कि रेलवे में जो पुलिस की व्यवस्था है वह बहुत ही खराब है। इस प्रसंग में मै श्रापके सामने एक दो बातें रखना चाहता हं। रेलवे पुलिस में जो स्टेट पुलिस वाले काम करते है वे हर तरह से रेलवे विभाग को हानि पहुंचाने की कोशिश करते हैं। इन स्टेट पूलिस वालों को इधर उधर जाने का भत्ता भी मिलता है मगर फिर भी ये लोग बगैर टिकट एक स्थान से दूसरे स्थान में जाते हैं स्रौर साथ में दूसरे लोगों को भी बगैर टिकट ले जाते है। एक वार एक स्टेट पूलिस वाले को एक टिकट कलैक्टर ने चैक किया तो उसने उसकी धौस दिखलाई **ग्रौ**र कहा कि तुम मेरे गरीर में यह बैज भ्रौर युनिफार्म नही देखते । इस पर टिकट चैकर ने कहा कि जब तुम सरकार से टी ॰ ए ॰ चार्ज करते हो तो वगैर टिकट चलना तुम्हारे लिए अच्छा नहीं है। इस पर उस प्लिस वाले ने कहा कि तुम भी सरकार के नौकर हो श्रौर मैं भी सरकार का नौकर हूं, इसलिये तुम्हें इस तरह की बातें नही करनी चाहियें। रतलाम के रेलवे हेडक्वार्टरों में रहने पर भी टिकट कलैक्टरों को जीवन में श्रपने परिवार के साथ रहना पड़ता है, स्रौर बाजार में ग्रपनी दैनिक जरूरतों के लिये इधर उधर जाना होता है। एक बार जब यह टिकट कलैक्टर बाजार में गया हुन्ना था तो उसी समय वह सूप्रिंटेंडेंट भी एक जीप गाड़ी से जा रहा था। जब उस ने इस टिकट चैकर को देखा तो उस ने अपनी गाडी रोकी स्रौर कहा कि तुम्ही वही ग्रादमी थे जिस ने हमें चैक करने की हिम्मत की थी। ग्रगर तुम ने श्रायन्दा इस तरह की बात की तो मै तुम्हें कई मामलों में फंसा सकता हं। इस टिकट कलैक्टर ने मुझे सारा किस्सा सुनाया । मै उस टिकट कलैक्टर का नाम बता सकता हं, सब कूछ मेरे पास है ग्रगर ग्राप ग्राजा दें तो मैं सब कुछ ग्राप के पास भेज दूंगा। इस तरह की घटनायें ग्रक्सर होती रहती है जोकि एक शर्म की बात है। पुलिस **ग्राफिसरों को रेलवे कर्मचारियों के साथ**

श्री कन्हैयालाल दौ० वैद्य

इस तरह का व्यवहार नहीं करना चाहिये। जब वे सरकारी श्रफसरों के साथ इस तरह का व्यवहार करते हैं तो श्राम जनता के साथ कैसा करते होंगे, यह श्राप सहज ही श्रनुमान लगा सकते हैं।

इसी प्रसंग में मै एक घटना ग्रौर ग्राप के सामने रखना चाहता हूं । कोई दो वर्ष पूर्व की घटना है कि एक पुलिस कांस्टेबल ने चलती ट्रेन से एक यात्री का सामान बाहर फैंक दिया । जो लोग उस डिव्बे में बैठे थे उन से भी वह झगड़ा कर बैठा जिस पर लोगों ने जंजीर खींची स्रौर गाडी रुक गई। जब गार्ड उस डिब्बे के पास भ्राया तो वह कांस्टेबल दूसरे डिब्बे में चला गया था। गार्ड ने उस यात्री से कहा कि तुम्हारा सामान तो बहुत पीछे रह गया है, ग्रगर गाड़ी को लौटा कर ले चले तो बहुत वक्त लगेगा, तुम यहां पर उतर कर भ्रपना सामान उठा लाग्रो, हम ग्रगले स्टेशन में पूलिस कांस्टेबिल की शिकायत करेंगे । जब वह गार्ड दूसरे स्टेशन में पहुंचा श्रौर उस ने इस घटना की शिकायत हेड कांस्टेबल से की तो उस ने डाट कर कहा कि तूम भी युनिफार्म में हो श्रौर मैं भी युनिफार्म में हुं, तुम्हें एक सरकारी नौकर की इस तरह से शिकायत नहीं करनी चाहिये । इस घटना की शिकायत ऊपर के ग्रधिकारियों से भी की गई किन्तू मुझे श्रभी तक पता नहीं चला कि इस सम्बन्ध में क्या कार्यवाही हुई है। पुलिस के ऐसे उद्दंड काम रेलवे ग्रधिकारियों के साथ होते हैं जिन का कार्य जनता की रक्षा करना होता है तो ग्राप कल्पना कर सकते हैं कि साधारण जनता के ऊपर क्या बीतती होगी।

ये पुलिस ग्रधिकारी रेलों में जो लोग छोटा छोटा सामान बेचते हैं उन के साथ मिल कर जुग्रा का भी व्यापार करवाते हैं। छोटे छोटे व्यापारी तीन, चार ग्रौर पांच म्राने का सामान ले कर यात्रियों को चलती ट्रेनों में लालच देते हैं ग्रौर उस सामान को तीन, चार भ्रौर पांच रुपये में बेच देते हैं। ग्रक्सर वे लोग नीलाम कर के चीजें बेचा करते हैं। यात्रियों के डिब्बों में इन के एजेंट भी बैठे रहते हैं जोकि उस चीज के दाम बढाते जाते हैं। यात्री लोग धोखे में ग्रा जाते हैं ग्रौर इस तरह से वे कम दाम की कीमत का सामान ज्यादा दामों में खरीद लेते हैं। मैं ने स्वयं इस तरह का जग्रा होते हुए देखा श्रौर उन लोगों को भी समझाया जो इस तरह का व्यापार कर रहे हैं। सरकारी श्रफसरों से भी इस चीज की शिकायत की मगर श्रभी तक यह काम जारी है। माननीय मंत्री जी से मेरी यह प्रार्थना है कि वह इस स्रोर विशेष ध्यान दें। इस के साथ ही साथ प्रान्तों के पुलिस ग्रधिकारियों का यह कर्तव्य हो जाता है कि वे रेलवे पुलिस ग्रधिकारियों को इस बात की हिदायत कर दें कि रेलवे ग्रधिकारी ग्रौर प्रशासन के साथ ग्रधिक से ग्रधिक मेल के साथ कार्य करें।

रेलवे के सम्बन्ध में और भी बहुत सी बातें हैं जिन के बारे में सदस्यों ने विस्तार पूर्वक कह दिया है और माननीय मंत्री जी और रेलवे प्रशासन विभाग की प्रशंसा भी कर दी है, मैं भी श्रापको इस सम्बन्ध में बधाई देता हूं। इस के साथ ही साथ रेलवे बोर्ड के सदस्यों और रेलवे विभाग को भी उन के कार्य के लिये बधाई देता हूं। यह मानना पड़ेगा कि रेलवे विभाग ने लोगों की कठिनाइयों को दूर करने में बहुत प्रयत्न किया है किन्तु श्रब भी कुछ किमयां रह गई हैं, जिन की पूर्ति और दूर करने में वे और भी विवेक से प्रयत्न करेंगे।

श्रगले वर्ष उज्जैन में सिहस्थ का मेला होगा। रेलवे बोर्ड की श्रोर से जो कमेटी बनाई गई है उस का मैं एक सदस्य हूं। इस मेले के सम्बन्ध में बहुत से कार्य रेलवे विभाग की श्रोर से किये जा रहे हैं श्रौर इस सम्बन्ध में हम ने जो सुझाव दिये हैं, श्राशा है रेलवे

विभाग उन पर उचित ध्यान देगा भ्रौर जल्द कार्यवाही करेगा । यह बात सच है कि रेलवे द्वारा उज्जैन में एक नया स्टेशन बना दिया गया है किन्तू उस के पास का ही एक हिस्सा ऐसा है जो नाक कटा जैसा दिखलाई देता है। वह खाली हिस्सा नये स्टेशन के बायें श्रीर ३०-३५ फुट का है, ग्रगर वह भी बना दिया जाय तो बहुत सारी दिक्कतें जो इस समय हैं, वह दूर हो जायेंगी। वहां पर रेलवें मेल ग्राफिस के लिये भी स्थान नहीं है ग्रगर यह खाली स्थान बना दिया जाता है तो ये सब दिक्कतें दूर हो जायेंगी ।

उज्जैन हमारे देश का एक पवित्र स्थान है। वहां पर हजारों यात्री आते हैं मगर उन की स्विधा के लिये कोई विशेष व्यवस्था नहीं है। वहां पर थर्ड क्लास का जो वेटिंग रूम है उस में केवल चालीस पचास यात्रियों के लिये ही बैठने की व्यवस्था है। इस ऐति-हासिक स्थान में दूर दूर से लोग स्राते हैं, हजारों की संख्या में आते हैं, ज्यादातर गांव के लोग ही म्राते हैं, मगर थर्ड क्लास का वेटिंग रूम ऐसा है कि वहां पर बैठने को भी जगह नहीं होती है। अगर आप वहां पर एक बडा वेटिंग हाल बना दें जिस में काफी लोग ग्रा सकों तो इन तीसरे दर्जे के यात्रियों के लिये बहुत सुविधा हो जायेगी श्रौर वे लोग वहां पर भ्राराम के साथ बैठ भ्रौर सो सकेंगे ।

उज्जैन में पर्वों के दिनों में श्रासपास के ग्रामीण लोग बहुत बड़ी तादाद में श्राते हैं किन्तु उन्हें टिकट मिलने में बहुत कष्ट उठाना पड़ता है। रेलवे विभाग की श्रोर से यह सूचना तो चली गई है कि पर्वों के दिनों में लोगों को टिकट मिलने में किसी प्रकार की कठिनाई न हो, दस पन्द्रह दिन पहले से टिकट बेचे जा सकते हैं। किन्तु होता यह है कि जब किसी स्टेशन में गाड़ी स्राती है तो दस पन्द्रह मिनट पहले टिकटघर की खिड़की खुलती है ग्रौर लोगों को टिकट मिलने में बहत परेशानी उठानी पड़ती है । भोपाल,

नागदा ग्रौर रतलाम के बीच के छोटे स्टेशनों से जो लोग आते हैं उन्हें रेलों में जगह नहीं मिलती है भ्रौर टिकट लेने में भी भारी कष्ट का सामना करना पडता है। मैं ने इस सम्बन्ध में सेन्टल रेलवे के जनरल मैनेजर श्रीर उच्च ग्रधिकारियों से पत्र व्यवहार किया भौर उन का उत्तर भी समय पर आ गया कि हम उचित कार्यवाही कर रहे हैं। मैं यह मानता हं कि श्राप की श्राज्ञा भी रेलवे ग्रिधिकारियों के पास ग्रा गई मगर वे लोग ऐसे हैं कि ठीक समय पर टिकटघर नहीं खोलते । मैं वहां की कमेटी का सदस्य हं भ्रौर इस नाते मैं ने इस सम्बन्ध में बहत लिखा-पढी की भौर ऊपर से श्राज्ञा भी हो गई। किन्तू देखने में ग्रब भी यही न्नाता है कि ग्रास-पास के जितने भी ऐसे स्टेशन हैं वहां पर ठीक समय पर टिकटघर नहीं खोले जाते हैं। ग्रक्सर यह देखने में ग्राया है कि लोगों को रेल ग्राने से १० या १५ मिनट पहले टिकट दिये जाते हैं ग्रौर जो लोग टिकट नहीं पाते उन्हें गार्ड या टिकट कलैक्टर कुछ पैसे ले कर बैठा देते हैं श्रीर एक दो स्टेशन बाद फिर उतार देते हैं। इस तरह से यात्रियों को उज्जैन पहुंचने में बहत पैसे देने पडते हैं भ्रौर कठिनाइयों का सामना करना पड़ता है।

उपसभापति महोदय : भ्राप का समय हो गया है।

श्री फन्हैयालाल दौ० वैद्य: दो मिनट ग्रौर लेना चाहता हूं।

उपसभापति महोदय : ग्राप ने तो पांच मिनट ज्यादा ले लिये हैं।

श्री कन्हैयालाल दौ० वैद्य : श्राप ने मुझे जो श्रतिरिक्त समय दिया है, उस के लिये मैं भ्राप को धन्यवाद देता हूं स्रौर मैं भ्रपना भाषण एक मिनट में समाप्त कर देता हूं। तो मै कह रहा था कि उज्जैन पहुंचने के लिये यात्रियों को कई प्रकार का कष्ट होता है।

श्री कन्हैयालाल दौ० वैद्य

गार्ड, टिकट कलैक्टर भ्रौर दूसरे रेल के श्रिधकारी वर्ग ग्रामीण जनता से पैसा लटते हैं भ्रौर तरह तरह के कष्ट देते हैं । उस लाइन पर टिकट कलैक्टर से लेकर गार्ड भ्रौर सब लोगों का दो चार सौ रुपये का हिसाब हो जाता है। इसलिये मैं यह निवेदन करूंगा कि मेरी ऐसी मान्यता है कि श्राप ने पिछले वर्षों में जो कुछ रेलवे का किराया बढाया उस के ग्रनपात से भ्रामदनी नहीं बढ़ी है क्योंकि इस प्रकार की कार्यवाही सब कर लेते हैं इस सम्बन्ध में विशेष कर ध्यान देने की श्रौर जांच कराने की स्रावश्यकता है। जैसा मैं ने कहा कि यदि पर्वों के दिनों में टिकटघर खुले रहेंगे तो सुविधा भी होगी और रेलवे की श्राय भी बढेगी । इस मौके पर जो मुझे श्रधिक म्राप ने समय दिया भौर जो कुछ रेलवे की प्रगति हो रही है उस के लिये ग्राप को ग्रौर माननीय मंत्री जी को धन्यवाद देता हूं।

Shri B. K. MUKERJEE (Uttar Pradesh): Mr. Deputy Chairman, Sir, this House has been discussing the Railway Budget at a moment when the country and the Government are going to embark upon the Second Five Year Plan after successfully implementing the first one. Therefore, this House naturally has got to look both backward and forward with a critical eye.

There is no doubt—and nobody probably can challenge it—that the Railways have over-fulfilled the target laid down for them in the First Five Year Plan. Therefore, the Railway workers and the hon. Railway Minister deserve congratulations from the Members of Parliament as well as from the public in the country.

There has been a criticism by certain Members on the reduction in the plan outlay for the next Five Year Plan. But they have probably lost sight of one very glaring factor which happened during the First Plan. That is, the Railway had to receive for its plan outlay Rs. 80 crores, but the

Planning Commission. because found that the Railway was making a progress in the successful implementation of its plan, came forward and allocated a further amount and the total amount that was allocated thereafter was Rs. 1511 crores, instead of Rs. 80 crores. In the next Five Year Plan, they have reduced about Rs. 355 crores from their original budget of Rs. 1.480 crores. I have no doubt that, if the Railway makes progress-not only expeditiously, but with caution and economy-they can find out these Rs. 355 crores from the very allotment now made which is Rs. 1,125 crores. They can find out Rs. 355 crores from this amount, they now carry on with their work more economically.

The railway has maintained upward trend in its earning-both passenger and goods. It goes to the credit of the Railway Minister doubt, but more so of the Planning Commission and the Government large, because it indicates that country is prospering; more people are travelling; and more goods carried. That is a sign of prosperity. though there are certain criticisms about the national income being raised by 18 per cent. From this very index of the position of railway travel in the country, we find that the country has made progress and the country's overall national income has increased.

I am glad also that the hon. Railway Minister has been able to arrest the upward trend of claims. But he must not stop there. He must eliminate the entire figure. For next year, he has presented an amount of about Rs. 2,64,00,000, and for the payment of this amount, the Railway spends not less than this sum. If he tries and takes action to eliminate the chances of claims, then he will save about Rs. 5 crores annually. That will give us about Rs. 25 crores during the next plan period.

Congratulations are no doubt due to the hon. Railway Minister for

several achievements and also several ideas he has got, if they are achieved. Those achievements are really worth noting and worth the conferring of our congratulations on him.

There is the travel concession for return journeys. Third class will be abolished. But these have got to be extended far more. Then we have the corridor trains. We now have the Perambur Coach Factory and with the coaches that are now being built there, I hope that the Railway Minister will try to provide us not only one or two as an example, but all the trains must be corridor trains. That will eliminate the chances of running-train burglaries and murders. apart from the fact that it will reduce overcrowding also.

In this connection, he has under contemplation the provision of loudspeakers and cinema shows Though there are certain Members who oppose the use of loudspeakers for announcements, nevertheless, must proceed with his scheme early as possible. Then about the Staff Benefit Fund, he promised last year that he would double the railway contributions to this fund and I am glad to see that he is now trying to implement that promise.

Adequate arrangement is also under contemplation for the training of the railway staff, and this will enable all the railway staff to fill up administrative positions, which should not be confined to the relatives of the people who can otherwise satisfy the department. With this training, the railway staff will now be very well equipped to man all administrative posts, also the superior service posts. These must not be the close preserve of only a few fortunate people.

I would now like to refer to the Depreciation Reserve Fund. I hope this House will accept the request made by the hon. Minister to raise this from Rs. 35 crores to Rs. 45 crores. This is a good sign and it will help him to effect more economy on the expenditure side of the Railways.

The Second Five Year Plan aims at two fundamental goods; one is the provision of more employment opportunities for the people, and the second is to remove inequalities I am sure that the Minister income. and the Deputy Minister are aware of the fact that the Planning Commission has fixed a ceiling income and salaries. The Commission has laid stress on this as being conducive to the implementation of the policy of the country, i.e. the establishment of a socialist pattern of I am surprised to that, in spite of this target fixed by the Commission, i.e. Rs. 30,000 for anybody in the country, the still provide Rs. 4,000 per month for their officers. These should reduced in view of the fact that are going to abolish all inequalities.

I find that the Budget provides Rs. 604 crores for engineering construction and stores purchases for the next year. If we are careful, and if we try to effect economies in this, we can find all that has been cut by the Planning Commission i.e. Rs. 355 crores. Even if we save at the rate of 5 per cent. we can save a very considerable amount.

Now, I have no time. So, I will not go into details. I would only make a suggestion to the Railway Minister about engineering contracts. Though the Railway Minister in sense agreed to abolish contracts, they have touched only the wrong end of The Deputy Minister the Chairman of a Committee was appointed, and they touched only the wrong end of the tail. They should abolish all contracts in engineering department, and for that purpose I am going to make a suggestion which the Ministry should consider, i.e. the setting up of a Railway Construction Corporation. will save us a lot of money and the Railway Ministry will be able to plug all the loopholes through which Railway money is wasted. They provide in the estimates not less than Rs. 12½ per cent. as profit to the contractor, [Shri B. K. Mukerjee.] but the contractor makes much more than that and the officers are also thriving under the shadow of the contractors.

Then a word about the surcharge This is a good idea; I of one anna. am not against it, but with regard to the experimental scheme of carrying consigments quickly by express goods trains, the Minister said that, if the goods are not delivered in time, extra charge will be refunded to the person concerned. I think this should not be done, since this would lead to railway officials misusing this helping merchants. There are natural calamities, and if because of them, goods are not transhipped in time. money should not be refunded.

Then, the store balances should be reduced. As it is about Rs. 55 crores, and the Railways are contemplating to add another Rs. 29.5 crores to this. When we are demanding that the balance should be reducedthat has been the recommendation of the Stores Purchase Enquiry Committee-the Railways should not go on increasing the balance by Rs. 29.5 crores. I am opposed to this. Not only should there be no increase, but they should also reduce even the present amount of Rs. 55 crores. Because if these stores are 2 P.M kept for a few years, then the surplus stores are not used by the The Board in this year's Railways report say that the surplus stores now left over represent items for which there is no appreciable demand from the Railways. This amount to Rs. 3½ crores which is considered to be wast-So not only am I against this increase by Rs. 293 crores but I want to reduce this Rs. 55 crores to a minimum figure and I hope the Railway Minister will take into consideration the reduction of store balance.

Then a high level delegation is suggested to go to other foreign countries for purchase of steel. Steel is not an item which is used by the Railways alone. It is an item which is required by every industry. So

according to the recommendation of the Stores Purchase Committee, the Railway or any other department cannot purchase all the steel or any other material except through the proper channel that is acceptable to the Government of India. Therefore this high expenditure in sending a delegation to other countries for purchasing steel.....

SHRI O. V. ALAGESAN: It will be a composite delegation. It will not be purely a railway officer's delegation.

SHRI B. K. MUKERJEE: Whatever it may be, anybody may go in that delegation. If we get a report from the normal channel of purchases, if they say that they cannot do it, then Government will consider whether to send a specialist from this country but before that, I am opposed to sending a delegation to purchase merely steel which is not item specially required for the Railwavs alone. Steel is required other industries as well.

Shri O. V. ALAGESAN: It is being done in addition to normal channel of purchase:

SHRI B. K. MUKERJEE: Again, there are chances for economy also. The Railway Minister, in the beginning of this reorganization of that zonal railways i.e., assured this House that before years pass we cannot analyse result of the reorganisation of railways and he said during his last budget speech that full satisfaction has not been achieved out of the zonal system but he did not wait for these 5 years. He did not consult the Parliament but he has created another zone. Why was this system It was only adopted? to economy in the railway operation. If we increase zone after zone, provide avenues for so many higher Is it going to give us an officers. opportunity to effect real economy in the railway operation or it increase our cost of operation? I hope the Railway Minister, if he wants to increase any more zones, he will come to the Parliament because Parliament is the authority as he assured that they would get an opportunity to scrutinise after five years,

I have not dealt with the labour problem though some Members wanted me to deal with the labour pro-Regarding staff matters, Railway Minister wants to introduce the system where the railway will participate in the management of railways and not only that. has requested the public as well as the staff to co-operate in the elimination of corruption from the railways. It is a good idea no doubt. The suggestion is not new. I can only suggest but I cannot go into details of that problem. Some Members feel that it is the Railway Minister alone who has got this idea but they foregetting that there are departments in the Government of India who have not only suggested this but they have carried it out. They have implemented the scheme and how that is working I will ask the hon. Minister or the Deputy Minister for Railways because it is very near to his home-he can go to Bangalore and copy what the officers in the Bangalore Indian Telephone Industries Ltd, are doing in the matter of participation of staff in the I am very doubtful, management. with the present set up of the officers in the Railways, whether this will possible. Because we nationalised our industries but still the bureaucracy are managing They don't care—not only affairs for the railway workers but even for Members of Parliament. They don't like to talk to them. They feel themselves far above the M.Ps. and naturally they feel that they are above the Minister and the Deputy Minis-With this set up it will ter as well. be very difficult to implement this idea. It is a laudable idea, no doubt, but you must remember this. Minister gave us an assurance last year about certain things which find wanting in his report, nor has he implemented. At page 31, paragraph 68, of last year's budget speech about staff amenities it was said:

"We have under consideration the opening of the rest homes for staff at suitable hill stations or seaside resorts or other pleasant places and surroundings where they can spend their holidays—inexpensively and in reasonable comforts."

He assured us like this last year but no steps have yet been taken implement this idea. So I saw prof. Ranga was much pleased to find the Railway Minister giving him a new This idea is not new though idea. to the Railway Department it may be new when we talk of co-operation of the staff in management because the management is too bureaucratic and they are still following the policy which was followed in a colonial country and till a few years back in this country. They are still pursuing Therefore unless we can that policy. change the set up or change the mind of the railway officers at the topmost level, that is Members of the Railway Board, there is no chance for cooperation of the staff or public with the administration of the Railways.

About the reduction of the classes, it is a good idea. But if we want to reduce the classes, the Minister has got to reduce the class in the Railway Board office itself. I am not going out of Railway administration. In the Railway Board office itself you find on an average—I am talking about this year's budget—an officer gets Rs. 14,000 a year and the staff gets Rs. 1,600 on an average a year. Where is the equality in this? If he reduce classes, I am one wants to with him and everybody in country will be with him but he must experiment this in his own home i.e., the Railway Board and that is his own Department.

श्री भैरों प्रसाद (भोपाल): उपसभा-पित महोदय, सब से पहले में रेलवे मिनिस्टर ग्रौर रेलवे बोर्ड को मुबारकबाद देना चाहता हूं कि उन्हों ने बहुत कुछ सुधार के काम किये हैं। मगर मुझे तमाम बजट की स्पीच वगैरा पढ़ कर के ग्रफसोस हुग्रा कि उस में [श्री भैरों प्रसाद]

भोपाल को बिलकुल नेगलैक्ट कर दिया गया। मेरी समझ में नहीं भ्राया कि रेलवे मिनिस्ट्री किस वजह से भोपाल से नाराज है या रेलवे ग्राथारिटीज उस से कुछ नाखुश हैं। जो १० साल पहले भोपाल स्टेशन की हालत थी उम में भ्रब तक कोई तब्दीली नहीं हुई हालांकि भोपाल एक बहुत बड़ा प्रदेश, यानी मध्य प्रदेश की राजधानी, होने जा रहा है। उम्मीद थी कि इस नये बजट में कुछ ऐसी तजावीज रखी जायेंगी कि जिस से भोपाल स्टेशन की हालत मुधरेगी, लेकिन मालूम हुग्रा कि उस में कोई तब्दीली नहीं की जा रही।

भोपाल स्टेशन का मेन प्लेटफार्म बिल-कुल ग्रनकवर्ड है। भोपाल में बारिश के मौसम में करीब करीब ५० इंच बारिश होती है। मेन लेटफार्म के बिलकुल ग्रनकवर्ड रहने से ग्रन्दाजा किया जा सकता है कि उस से मुसाफिरों को किस कदर तकलीफ होती होगी। इस के ग्रलावा जो पार्सल ग्राफिस है वह बहुत छोटा है, पार्सल ग्राफिस का बहुत सा सामान बाहर खुला हुग्रा पड़ा रहता है ग्रीर जो मुसाफिर वहा ग्रपना सामान डिपोजिट करना चाहते हैं उन को बहुत सख्त दिक्कत होती है।

वहां स्टेशन से शहर को श्रात वक्त रेलवे कासिंग पर बाज दफा सवारियों को पन्द्रह-पन्द्रह श्रौर बीस-बीस मिनट तक इंतजार करना पड़ता है। इस के मुताल्लिक जनता श्रौर भोपाल सरकार ने रेलवे मिनिस्ट्री को कई बार लिखा कि इस को दुरुस्त कर दिया जाय श्रौर जिस तरह से इन्दौर में एक बिज बना दिया गया है, उसी तरह से भोपाल में भी बिज बना दिया जाय जिस से लोगों की दिक्कत दूर हो जाय। लेकिन श्रफसोस के साथ कहना पड़ता है कि श्रभी तक इस बारे में तवज्जो नहीं दी गई है।

भोपाल में जो वेटिंग रूम है वह उस की पोजीशन के लिहाज से बहुत छोटा है। श्रगर उस में ज्यादा मुसाफिर श्रा जायें तो वहां पर ठहरने के लिये काफी गुंजायश नहीं मिलती है। इसलिये मैं रेलवे मिनिस्ट्री का ध्यान भोपाल के वेटिंग रूम की तरफ दिलाना चाहता हूं श्रौर उम्मीद करता हूं कि रेलवे मिनिस्ट्री इस ग्रोर तवज्जो करेगी श्रौर इन तक्लीफों को दूर करने की कोशिश करेगी।

SHRI O. V. ALAGESAN: There is provision made for Bhopal. It is found under "Works Programme".

Dr. R. P. DUBE (Madhya Pradesh): Yes, Rs. 12 lakhs.

श्री भैरों प्रसाद : दूसरी बात मैं यह कहना चाहता हूं कि मध्य प्रदेश एक बहत बड़ा प्रान्त बनने जा रहा है। यह प्रान्त मींस श्राफ कम्युनिकेशन्स के लिहाज से बहुत पिछड़ा हम्रा है। बजट को देखने से पता चलता है कि इस एरिया की ग्रोर बहत कम तवज्जो दी गई है। यहां बहत सी ऐसी जगहें है जहां पर ग्रभी तक रेल नहीं पहुंच पाई है, जरूरत इस बात की है कि इन पिछड़े हुए इलाकों में रेल की लाइनें जल्द से जल्द बनवाई जायें। बाज बैकवर्ड एरियाज ऐसे हैं, बस्तर का एरिया ऐसा है, जहां की रेल की लाइनें दूर दूर तक नहीं पहुंची है। बस्तर का इलाका मिनरल्स में बहुत रिच है, वहां पर रेलवे लाइन बनाने की बहुत सख्त जरूरत है। श्रगर वहां पर रेलवे लाइन बन जाती है तो हमारी सरकार की ग्रामदनी भी बढ़ेगी श्रौर वहां के लोगों की भी हालत श्रच्छी हो जायगी ।

तीसरी बात जो मुझे भ्रजं करनी हैं वह नर्मदा के पुल के बारे में है। नर्मदा में रेल का पुल तो बना हुआ है पर पैदल चलने वालों और गाडियों के लिये कोई पुल नहीं है। यह एक निहायत इम्पोर्टेन्ट कम्यूनिकेशन है। अगर इस में पुल बना दिया जाता है तो मध्य भारत और मध्य प्रदेश के बीच आमद व रफ्त में बहुत सहलियत हो जायेगी। इस तरह का पुल दो प्रान्तों को मिलाने वाला

होगा मगर जहां तक मेरा ख्याल है रेलवे मिनिस्ट्री ने इस तरह के इंतजाम के बारे में सोचा ही नहीं है।

SHRI O. V. ALAGESAN: There is a proposal for the construction of a road bridge.

श्री भैरों प्रसाद : वह प्रपोजल कब पूरा होगा, मालूम नहीं है ।

तीसरी बात जो मुझे कहनी है वह यह है कि ग्राप ने जनता एक्सप्रेस जो हफ्ते में एक बार चला करती थी वह ग्रब ग्राप ने हफ्ते में तीन दफा कर दी है। इस से जनता को काफी सुविधा हो गई है मगर फिर भी गाड़ियों में बहुत ज्यादा भीड़ रहती है। जरूरत इस बात की है कि जो जनता एक्सप्रेस दिल्ली से मद्रास जाती है उस में डिब्बे बढ़ाये जायें ग्रीर उस को डेली कर दिया जाय तािक लोगों को इस समय जो दिक्कत होती है वह दूर हो जाय।

चौथी तजवीज मेरी यह है कि भोपाल से सिहोर होते हुए एक लाइन म्रास्टा ग्रौर सोनकस होते हुए इन्दौर तक मिलाई जाय। यह एक घनी म्राबादी वाला ग्रौर जरखेज हिस्सा है, यहां पर रेलवे लाइन का होना निहायत जरूरी है। मुस्तकबिल में भोपाल मध्य प्रदेश का कैपिटल होगा ग्रौर इस तरह से लोगों को इन्दौर म्राने में निहायत म्रासानी हो जायेगी।

इस समय बीना से कोटे को सिर्फ एक ही गाड़ी श्राती जाती है, इस से लोगों को श्राने जाने में काफी तकलीफ होती है वहां पर श्राने जाने के लिये कोई मोटरेबुल रोड नहीं है जिस से कि वहां के लोग श्रा जा सकें इस से लोगों को बहुत परेशानी का सामना करना पड़ता है। जरूरत इस बात की है कि कम से कम उस तरफ एक गाड़ी श्रौर चलाई जाय ताकि लोगों को कम तकलीफ उठानी पड़े । इस के साथ ही साथ जबलपुर में भोपाल आने के लिये बहुत सख्त दिक्कत का सामना करना पड़ता है अगर कोई शख्स जबलपुर से भोपाल आना चाहे तो उसे इटारसी में कम से कम बारह घंटे ठहरना पड़ता है । इसलिये रेलवे मिनिस्ट्री इस बात को सोचे कि जबलपुर से भोपाल तक कम से कम एक ट्रेन ऐसी हो जो सीधी जावे और लोगों को इटारसी के पास ठहरना न पड़े और न ट्रेन बदलनी पड़े ।

सेकिन्ड क्लास को उडा देने के बारे में जो तजवीज पेश की गई है मझे शंका है कि वह कोई अच्छी तजवीज होगी। जैसा कि हमारे भाई श्री किशनचन्द जी ने बतलाया. मल्क के ग्रन्दर सब से कम ग्रामदनी वाले ग्रौर सब से ज्यादा ग्रामदनी वाले लोगों में बडा फर्क है। मेरे ख्याल से मब से कम ग्रामदनी वाले और सब से ज्यादा ग्रामदनी वालों के बीच एक हज़ार गुना का फर्क है। ऐसी सरत में सिर्फ इस क्लास को उड़ा देने से जनता को न कोई रिलीफ मिलेगी ग्रौर न कोई फायदा होगा । बजाय ऐसा करने के जो भ्राप स्लीपिग कार्स रख रहे हैं उन को रखिये। यह ग्रच्छा होगा कि उसी को सेकिन्ड क्लास बनाइये ताकि सेकिन्ड क्लास में सफर करने वालों को सोने का ग्राराम हो। इस तरह से ग्राप को किराया भी ज्यादा मिलेगा ग्रौर ग्रामदनी भी ज्यादा होगी। वह लोग जो सेकिन्ड बलास में पहले सफर करते थे भ्रब सिर्फ तीन रुपया एक नाइट का ज्यादा दे कर वे थर्ड क्लास में सफर करने लगेंगे ग्रीर चन्द ग्रादमी इस से फायदा उठा सकेंगे. ज्यादातर महरूम रहेंगे । इसलिये मेरे ख्याल में यह तजवीज कुछ ज्यादा ग्रच्छी नहीं है।

मुझ को ये ही तजावीज रखनी थीं।

Dr. P. SUBBARAYAN (Madras): Mr. Deputy Chairman, I join in the congratulations that have been showered upon the Railway Minister on the present Budget but there are one or two things I would like to [Dr. P. Subbarayan.]

bring to his notice. The first is the matter of gauges. I think it is time especially with planning, began to think of a single gauge throughout the country. I feel that from every point of view-whether strategic or from the industrial point of view-the same gauge will save a good deal of money. When first the railways were mooted and built, the then Government naturally thought of strategy and so we have these broadgauge lines in places where their military strength was to be concentrated. Therefore, you will find most of these metre-gauge lines running through places which are not of such strategical importance, especially down South because it is not a territory of strategic importance. From that point of view, you will find that the metre gauge predominates in the area from Madras to Dhanushkodi Pier, Madras to Tuticorin and some parts of Karnataka, like Hubli, etc. The metre-gauge also predominates in areas like Rajasthan. I would, therefore, like the hon. Minister and his Deputy to consider this point of view so that, with regard to planning, they could arrive at some decision with regard to the gauges. For instance, in Great Britain, they changed to the 4' 6" gauge—what they called standard gauge-because they felt that it will be easier to build with these 4' 6" than the broad-gauge and they did not want the metre-gauge because the speed of the trains on the metregauge is certainly much Therefore, I would like them to consider this point of view and to come to some decision with regard to this matter. I would personally like the gauge to be adopted right through the country because it will be cheaper in some way and also will give them time to plan, say, during the next three Five Year Plan periods.

With regard to other matters, I would like to bring to the notice of the hon. Minister the question of cleanliness on the railways. I travel a good deal and I know the conditions in most of the compartments. For

instance, the hon. Minister knows as well as I do, that the old first class compartments had reading lamps and comforts of that kind. Today they there. No doubt, he may are not reply that it is only the second class which has been upgraded but even though the old first class carriages are being still run, I find that some of these reading lamps have been taken away. I do not know who is responsible for this situation. The place where the lamps were fitted is blank on the compartment walls.

SHRI O. V. ALAGESAN: It is proposed to provide reading lamps.

Dr. P. SUBBARAYAN: I am sure the hon. Minister will have the right to speak at the end. I do not see why there should be this running commentary on what I propose to say.

SHRI O. V. ALAGESAN: I thought I could clarify.

DR. P. SUBBARAYAN: I am accustomed to what I would call Parliamentary practice and it is not usual for anyone to interrupt unless the person who is on his feet yields.

To go on, Sir, with what I was saying, it is strange that in spite of the care they take-and I know that they take great care, and quite a number of men come and clean the compartments-I find that cleanliness in the compartments is sadly lacking. hope the hon. Minister will find out some method by which at least cleanliness could be taught to our public. I admit that we lack sanitary conscience and we are not even careful over these matters but still I think this could be easily taught if the staff would think of all these things and see that at least the compartment and the appurtenances are kept clean.

With regard to the large building plans which have been adopted, I would like to point out that first priorities should come first. Improvement in stations, etc., may be necessary but, at the same time, they ought

to think with regard to the plan of theirs and do first what is of prime necessity. They should adapt their building programmes with these priorities in view and not merely improvements spend money on stations. I admit they are just necessary as anything else but at the same time, one must realise that there is such a thing as priority. I am glad to say that the Railways are still not merely a national asset but a national income producing industry, if I may use such a word, and the Railways are certainly helping the General Budget as they have done for many years. I am glad that they have been able to get out of the Planning Commission enough provision for improvements though I do feel that they might have got a little more because the railways are very important from the point of view of even heavy industries. If these goods are to be transferred from place to place in a rapid manner, the railways will be the first necessity. I am, therefore, glad that they have been able to get as much as they have got and I wish very much they would get more.

I would again congratulate the Ministry on the way they have managed the railways.

Shri N. C. SEKHAR (Travancore-Cochin): Mr. Deputy Chairman, though I have no bouquets to give to the Minister for the rosy Budget he has presented before the House, I do recognise what has been achieved so far.

[THE VICE-CHAIRMAN (SHRI H. C. MATHUR) in the Chair.]

At the same time, I must mention one important point which had received rather no prominent consideration in the Budget. Only two Members have made mention of that fact and it relates to the question of wages. The Deputy Minister, in his speech yesterday, issued a call to the workers to rise to the occasion. Both the Ministers are full of praise for the workers for what they have done but, at the same time, it is pertinent to consider

why the Ministry is so negligent regarding the question of the improvement of the working conditions of the ten lakhs of employees in the Railways. Nobody can dispute with what the Minister said with regard to the wages, especially in regard to the sum of Rs. 61 crores allocated mainly for the extra staff required for the handling of the large increase in traffic and intensification of other activities but the Minister did not explain or even mention anything with regard to the agitation of the employees for a drastic revision of their wage scale. the Budget, one can very well understand that the policy of not only this Ministry but of the Government India as a whole on the question of wages is one of freezing the wages, and the Budget itself is the index of the working of the mind of Ministry. Agitation is going on among the employees and even the Ministry feels that there is widespread unrest among the lower class employees particularly. So recently as the day before yesterday there appeared a report in the press that the station masters and the assistant station masters in the Ajmer region-it is going on in other regions also-met in a conference to give vent to their grievances. Their demand is immediate and drastic revision wages should be considered brought about because the present wages or the salaries given to these employees are based on the recommendation of the 1947 Pay Commis-The position then was entirely different from what is obtaining today. Class IV employees get an income of Rs. 78 per month. Class III employees, the workshopmen, the artisans, etc. get Rs. 135 a month. Another section of the Class III employees, the station masters, etc. get Rs. 165 a month. Moreover the station master, on whom the biggest responsibility is placed, starts with Rs. 64, that is, his starting pay is Rs. 64. It is these sections of the employees who had started raise their voice a long time ago for a drastic revision of their wage scale. Yet the Ministry did not give

[Shri N. C. Sekhar.]

consideration to this matter. So also about the Travelling Ticket Examiners we all know what sort of work they have been turning out. These T.T.E's are another section, who are the most aggrieved section of the employees in the Railway. They have been sending representations to the Ministry, to the Railway Board and also they have been writing petitions after petitions that they should individually recognised as running staff, and their number runs into lakhs, but so far they are not recognised as running staff. All the amenities which ought to have been granted to them have not been so far given. They have no rest houses. I have seen so many T.T.E's. sleeping on the platforms and sleeping in the verandahs of houses in the nearby streets. When they go to a rest house intended for the running staff, they are either driven out or told amicably or gently, "There is no space; we are here; we want to sleep." That is the situation. there was a complaint from Mangalore to the General Manager as well as the Railway Board that certain Ticket Examiners were in the rest house. The inspector went there to examine and asked them, "Why are you here? is not intended for you." Then that inspector had the check to ask those people who were in the running staff whether these T.T.E's were giving them trouble. They said, "No". So that is the situation in which these T.T.E's are placed. Then, they have no living quarters—no quarters were provided for them. At the same time the so-called rent allowance given to them is very meagre and that too is withdrawn from those who get more than Rs. 100. Further the dress given to these people is not adequate enough and they have been clamouring for adequate number of uniforms. When such is their condition we hear the Minister complain about the increase in ticketless travel. Yes, it is bound to increase, not only because of the poor economic condition of the masses of our people and the unemployment situation existing, not only because of

these things, but also because of the scant regard given to these employees whose responsibility it is to see that ticketless travel is checked, and when they are not given a fair treatment they take an indifferent attitude this ticketless travel and they say, "They are not different; they are also jobless. When we are in jobs and we get so much we are not satisfied. imagine what would be the condition of those unemployed people. Naturally they would have to migrate from one place to another in search of jobs. To purchase tickets they have money. At the same time they cannot remain idle in their own places. So let them go scotfree. Why should we bother about them?" Well, that is the indifferent attitude they take, at least some of them. I have talked to so many T.T.E's and asked them, "Why is this ticketless travel going on like this? Why don't you catch him?" One of them replied, "Why should I? He says he is coming from a long distance and is in search of a job and he says he has no cash with him to buy a ticket. Why should I trouble him and get him jailed?" Well, that is their attitude and I do not know whether it is the general attitude. So also you go and talk to a gangman, or the people in the loco shops and you will find that they are not pleased. The Minister is talking about efficiency and all the rest of it. He says that efficiency is very high; but in fact it is very much on the low ebb. Yes, it has never been raised to a satisfactory level. That is because you are not at all giving necessary attention to the grievances of the employees. In view of these things it is my request to the Minister, since our Government is a welfare Government or rather our Government is embarking upon building up a Welfare State and development works have already been taken up with a view to set up socialist pattern of society and when we are taking up the different development schemes, that he should also give due consideration to the human factor. Whatever punitive measures you may take, however much

may utilise the Home Department to oppress and harass the workers to do their allotted jobs to your satisfaction, it will not work well. So what would point out is that, as the Minister claims. all is not well and important side of the human factor in the Railways is neglected and not duly considered, as it ought to be considered in time. So along with the investment in other capital goods, rails and other things, you must also invest something in this, you must also take up the question of revision of wages in the appropriate time and keep the workers contended. Mere patriotic appeal will not do. Of course, they are also patriots. If we examine the records of the Ministry itself, the Railway Board itself and also if we go into the actual state of affairs that obtains in every section of the Railway Administration, we will come to know that wastage and pilfering and such other undesirable things are taking place everywhere. These can be checked. But how can they be checked? Is it with the help of the police? You may try it, but the police will also join the people to get a portion of the booty. That is what is going on actually. We have increased the number of policemen, the security force and all that. Still is that being checked in our country? Also are other crimes being checked in our country? They can be checked only with the consciousness of a higher level of cultural development and the people's contentment of their social and economic needs. Without that it is very difficult. That is what I am trying to drive home to the heart of the Minister. So it is very necessary that this question of wages should be taken up as early as possible and also the case of the T.T.E's. They are not unimportant sections of the railway employees. They are important as they are the people who can increase the earnings of the railway by checking ticketless travelling. Now we have appointed separate magistrates and special squads such squads are working, but even with the help of them, unless the

Ticket Examiners themselves take up the responsibility to check and stop ticketless travel, whatever squads you may employ to put a stop to it, the campaign against this will not be as successful as you expect it to be. That is our experience and we see it every day in the trains and everywhere.

Then another point that I have to bring home to the Minister is with regard to the grievances of employees at the Cochin Harbour Terminus. They have been demanding island allowance for a long time. They have applied to the General Manager of the Southern Railway. They also told me that they have represented their case to the Railway Board. Theirs is a deserving case and they should be given this island allowance because they are living in an island where there are no shops and where no quarters are available. Only a few of the employees have got quarters there and all the others have to take up their residence at Ernakulam North or Alwaye or sometimes at Chalakudi. And they have to travel all this distance to come daily to the Harbour Terminus to report themselves for duty. So far as those who are in the Terminus itself are concerned, if they want to purchase anything, they have either to come to the Cochin market or to the Ernakulam market and for going to and fro they have to pay bus charges, five annas a day for Cochin and seven annas a day for Ernakulam market. They have to meet this expense out of the meagre salary they are being paid. That is a dry area not in any other sense but in the sense that it is not a market place or a residential area. It is only just an official area where certain limited activities are going on. That is why they say that they should be given this island allowande. The same is true of the port employees also. All the employees—the port employees well as the railway employeesrequire this island allowance. So I would request the hon. Minister here from the floor of this House that due consideration should be given to their [Shri N. C. Sekhar.] grievances and justice should be done to them.

THE VICE-CHAIRMAN (SHRI H. C. MATHUR): It is time, Mr. Sekhar.

SHRI N. C. SEKHAR: I want some more time.

THE VICE-CHAIRMAN (SHRI H. C. MATHUR): No; I am very sorry.

SHRI N. C. SEKHAR: Then, Sir, there is the question of divisionalisation. As the hon. Mr. Madhava Menon said, we hear that the Southern Zone is going to be divided into six or seven divisions and the headquarters of these divisions, as far as we know, are proposed to be located in other areas. If this divisionalisation is part of a developmental scheme, then the Railway Ministry must see that the development is distributed more equally so as to be beneficial to all areas. Sir, we are going to have Aikya Kerala and it also is badly in need of developments and development of railway zones. So, the headquarters in that area have to be located at Shoranur. You know the importance of Shoranur. It is a junction from where trains run to Cochin Harbour, Mangalore, Paddanur etc. So it is our request that one headquarter should be there. (Time bell rings).

Now, Sir, with regard to the zones, the Southern Zone has got nearly 6,000 miles and if it is divided into two zones, the administration will be able to run the railways more efficiently and also increase the efficiency of workers.

THE VICE-CHAIRMAN (SHRI H. C. MATHUR): That will do. It is time.

SHRI N. C. SEKHAR: Sir, I would once again request the hon. Minister to give due consideration to all these points.

SHRI GOPIKRISHNA VIJAIVAR-GIYA (Madhya Bharat): Sir, I am also one of those who want to congratulate

the Railway Minister in regard to this year's Railway Budget which is considered very satisfactory. All sections of this House and all sections of the country have also accepted this to be a very good Budget and accepted its bright spots.

Sir, the net surplus this year will be Rs. 9.58 crores and next year they are going to have Rs. 22.99 crores. This is very satisfactory. To the General Revenues the Railways would contribute this year Rs. 36.16 crores and next year about Rs. 39 crores. So in this way also we are progressing. Similarly, our gross receipts will increase and also the expenditure. All this shows that we are on the road to prosperity. One of the hon. Members here said that our returns on investments were too much. He said that it was about 10 per cent; but I do not think that that is too much. Of course, the Railways constitute the biggest national industry and the country does expect that a substantial contribution must come from the Railways. In view of the Second Five Year Plan we had feared that there might be some rise in the passenger fares but we are much relieved to hear that the fares have not been increased. Of course, there has been some increase in freight rates but that will not affect our economy very much. So from this point of view also the Budget is very satisfactory.

One more feature of this Budget is that the First Five Year Plan of the Railways has been completed successfully and it can be said to have been over-fulfilled. In the matter of self-sufficiency we are fast advancing and the railway locomotives, coaches and wagons will be India-made very soon.

As regards the Second Five Year Plan, the Railway Ministry did prepare a good plan costing Rs. 1,480 crores but the Planning Commission could not allot that much money. The Planning Commission had to keep in view the entire finances of the country for the entire plan and therefore

they cut it down to Rs. 1,125 crores. Of course, we cannot blame the Railway Ministry for that and a hope is expressed that we might get more money in the coming years for the development of the railways.

Now, looking to the various activities of the railways of which we are supplied with innumerable tables and facts and figures-they are very technical subjects-my general view that a sincere attempt has been made to improve all the aspects of the Rail-Administration. Of course, wav the matter of corruption, the Committee has recommended many things and it cannot be said that in this matter we have made sufficient attempts, but in all other respects, as I said, a sincere attempt has been made for improving the working of the railways.

In regard to the report of the Corruption Enquiry Committee, I think I have not received that report. Has it been circulated? I do not know whether that report has been given to Members but I have not received a copy of that. Sir, it has been that many of the recommendations of that Committee have been accepted but why have not the other recommendations also been accepted? Why has nothing been done in regard to them? I hope that the hon. Minister will think seriously about giving effect all the recommendations. Railway Administration should vigilant and careful about increasing its income by collecting all their dues in respect of ticketless travel etc. This will certainly add to the income of the railways.

About passenger amenities I would say that even in respect of most ordinary amenities like drinking sanitation etc.water, cleanliness, most of the Members have dwelt on these—sufficiently satisfactory gress has not been made. Although there is staff, it seems that the staff are not efficient, are not working with zeal that they should. So, in this respect much has got to be done. Cleanliness and sanitation has got to be improved and even in respect of drinking water, the staff has got to be made more alert and active.

About punctuality of trains, there is much which remains to be done. course, the trains are not running punctually and at the proper time This punctuality reflects our national character and our national outlook. So, this punctuality has got to improved. I was told by some people that the delays to trains sometimes happen on account of the paucity or the lack of loading and unloading The trains are late because the parcels and the luggage have got to be unloaded and new parcels have got to be loaded into the trains, but there is not sufficient staff for that or sometimes they go away or they make delays. So, this should be enquired into. If there is anything wanting in this respect of loading and unloading staff, that must be provided.

In respect of catering of food, I have had occasion to travel on the Dehra Dun Express. I have not found it satisfactory. The food given on Dehra Dun Express sometimes is bad and I think it can be much improved. That should be looked into. Departmental catering has improved. has been mentioned by many Members, but in respect of catering contractors that has got to be improved much.

There are a few points which I have to make in respect of my own constituency. or my own province. Between Kotah and Bina there is only one train running at present. last year I made this point that another train should be run between these two stations, and the narrowgauge between Gwalior-Shivpuri and Ujjain-Agar. Probably this question has been taken in hand, but this must South be expedited. of Madhya Bharat and north of Madhya Bharat the railway system is working, but in between, in the middle of Madhya Bharat there is no railway line. That [Shri Gopikrishna Vijaivargiya.] also should be looked into and should be expedited.

Now, in respect of Madhya Pradesh I will say that I do not find in this budget any good programme in respect of developing the communications of Madhya Pradesh. This is going to be a new State and the biggest in India and the foremost, which has been appreciated by almost all people. And so, this big sized State is full of mountains, rivers and jungles and the Railway Ministry must look to scene which is the old "Dandakaranua of the Arvan age". The communications must be improved. If its communications are improved, this will become a very compact and resourceful State and it will be helpful in the development not only of that State itself but of the whole country. I have not got much to say and I finish. I congratulate the Ministry for such a good budget.

R P AGARWAL (West SHRT Bengal): Sir. before I offer my views on the problems concerning the Railway Budget, I feel it my duty to offer my congratulations to Shri Shastriji for the able manner in which he has conducted the affairs of the Railway Ministry during the last few years. People had their doubts in the beginning as to how a man of such short stature as that of Shastriji would be able to grapple with the problems of department as that of our Railways which is one of our greatest single enterprises. But he has proved beyond any shadow of doubt that we have at the helm of our Railways a really capable Minister and it is not merely echoing the views of so many other friends, but it is out of a sincere feeling of satisfaction that I am joining with the other honourable friends in expressing these sentiments. the British handed over the control of Railways to us, with the attainment of independence, the Railways were in a very bad state. The last great war and its aftermath had created a serious deterioration in the railways and the improvement which we have attained during this period can well be appreciated if we compare the present condition of our railway with that prevailing in the railway of ex-partner—Pakistan. I often get the opportunity of visiting Pakistan connection with business activities and I find that the railway line between Calcutta and Darjeeling, which at one time was the pride of our country, has deteriorated beyond recognition on the other side of our border and a comparison with ours is most glaring. This very largely due to the able handling of our railway affairs. It is a matter of great satisfaction to us that even our Opposition friends have been good enough to appreciate this.

Coming to the budget proposals. the development plan for the railways bold effort and deserves our whole-hearted support. It is unfortunate that the Plan as originally proposed by the Railway Ministry could not be acceptable to the Planning Commission for want of adequate funds. There cannot be two opinions. however, that there are vast areas in our country which need to be opened up to the outside world. Construction of new lines, therefore, in such areas is of utmost importance. I am glad, however, that in spite of limitations of finance placed, the Railway Minister is still hopeful of getting the approval of the Planning Commission at a later stage when the conditions improve. In view of the heavy programme which the Railways have to fufil. I think that we must all support the one anna surcharge on the freight proposed in the budget. This is not a heavy burden when we have the big objectives in view and I think the country must bear this cheerfully.

I would, however, offer one or two suggestions in this respect. In such large industrial ventures there must always be big scope for economy. From my own experience of industrial concerns, I know that where we thought that there was hardly any room for economy, when we applied

ourselves seriously to the problem we found that without sacrificing the efficiency in the least, considerable economy has been possible. In our railways, too, I should think that there is always a big scope. While we have congratulated the Railway Minister for reaching the target of expenditure, I do not know whether his attention has been drawn by any of the hon. Members to the economy side of the work. It is my personal belief that in all these big ventures there is wastage of money in various directions. Of course, in such large undertakings that quality \mathbf{of} personal attention is hardly possible, as it may be to a personal interest. But as the interest of millions of our taxpayers is concerned, no effort should be too great in this direction. I would. therefore, suggest that an intensive drive for economy in spheres whereever possible should be organised with a zeal and it will be no surprise that it may be possible to effect substantial savings and thus enable us to utilise such savings for development purposes which we have to curtail for want of finances.

Hon, Railway Minister has stated that in our expanding programme we shall be needing considerably more staff and for that training and other facilities have been provided. It is all well and good. But I would suggest that it will be to our interest to carry out an intensive survey of the work load of each and every post. It just possible that by suitable changes in our methods and procedures and by proper use of the idle time of certain categories of our staff, we may be able to save considerable amounts in our staff pay sheet. I am not aware of the detailed functions of the Efficiency Bureau, but I would respectfully suggest that this survey should be one of its functions. It is essential, however, that the 3 P.M. personnel of this Bureau are such as are imbued with a zeal and are devoted to work with

determination. I do not know if the findings and reports of the Efficiency

Bureau are published. I would sug-

gest that the reports of this Bureau should be made available to Members of Parliament for their study and comments.

I would now deal with some specific problems which need the attention of the hon. Railway Minister. My hon. friend, Dr. Mookerji has drawn the attention about the deplorable conditions of Sealdah Station and I am in entire agreement with him. I have frequent opportunities of visiting this station and it will be no exaggeration to say that Sealdah Station is the most neglected. Ever since the partition, it is more a shelter for the refugees from East Pakistan and the sanitary conditions and other conveniences are most lacking. Traffic on this station. as already stated by Dr. Mookerji, is very heavy and this needs a thorough renovation and expansion at. earliest. The shelter for the unfortunate East Pakistan refugees has also become more or less a normal affair and it is high time that the Government finds ways and means of providing suitable shelter for the incomfrom East refugees Bengal immediately on arrival rather them to overcrowd allowing railway station all the time. It is not only the Sealdah railway station, but it appears that the entire railway line connecting East Bengal needs particular attention from the railwav authorities. The condition of railway coaches running on this line is also not very happy. Partly it is due to Pakistan being concerned with running of these trains that we are not able to do anything, but it should be possible at least to improve the conditions of trains within our territory.

SOME HON. MEMBERS: There is no quorum.

SHRI B. P. AGARWAL: There was hardly any quorum when other Members were speaking.

THE VICE-CHAIRMAN (SHRI H. C. MATHUR): It is not lunch hour. We must have quorum.

[Shri H. C. Mathur.]

Now it is all right. Yes, please go on Mr. Agarwal. We have quorum.

SHRI B. P. AGARWAL: With regard to train connections to East Pakistan, during the last session of this House, in reply to a supplementary question, the hon. Minister had stated that detention of railway trains on border stations was not abnormal. I have, however, recently travelled to Pakistan and my experience is that at the border stations on the Indian and Pakistan side-at both ends-train detention is at least two hours each side. That is, to cross the border from India to Pakistan or vice versa passengers have to suffer the torture of waiting for four hours, to undergo one formality or the other. People who have to travel between these two countries will highly appreciate if something could be done to mitigate this hardship.

Among the surveys for new lines, the hon. Minister has informed us of the completion of a survey between Loharu and Pilani. Sometime back, I had suggested to the Railway Minister that Pilani is only eight miles from Chirawa, a station on the Western Railway, and it will be economical to connect Pilani to Chirawa, instead of to Loharu, as it will be less than half the distance to that from Loharu. But I do not know whether this aspect has been examined.

When we have to utilise every pie of our resources to the best advantage of the country, I would expect that this receives the due attention of the hon. Minister.

Speaking about the difficulties the travelling public undergo in this area of Rajasthan, I have again to draw his attention to the need for introducing a through train service between Delhi and Sikar via Loharu. This area in Rajasthan is considerably advanced. But it is much lacking in transport and communication facilities. There are prosperous towns in this area with numerous educational and other institutions, where a large number of people from other parts of

the country derive benefit. I would, therefore, again impress upon the hon. Minister the need for sympathetic consideration about train facilities in this connection.

There are innumerable towns in this area which are not on the railway map of India and I would suggest the survey of the traffic potentialities of this region.

Lastly, I would draw the attention of the hon. Minister about catering of food at railway stations about which so many hon. Members have spoken. For those who are accustomed to European style of food, there is not much of inconvenience while travelling. In most of the mail and express trains, restaurant cars are provided and the food served there generally suits people who are accustomed European style of living. Probably, most of the hon. Members are accustomed to this style and must not be feeling much inconvenience. Yet a vast majority of travelling public are those who not know the use of fork and knife. What they need is poories, sabji, milk and dahi. Unfortunately, this kind of food is not usually provided in the restaurant cars and whatever served, so far as vegetarians are concerned, is of no use to them, as the vegetarians have strict scruples that their food should not be mixed with non-vegetarian food.

Yesterday, some hon. Member spoke on this matter suggesting that there is no necessity of having separate catering arrangements for vegetarians and But there non-vegetarians. millions of people in this country who are strict vegetarians and it will be a gross injustice to them if self-same catering is for both, without arrangement for keeping things quite separate. There is no question of communalism involved in this. It is question of religious principles which under no circumstances people living in vegetarian style will be prepared to sacrifice. The food served for vegetarians on the railway stations 1465 dudget (Railways), 1956-57 [2 MARCH 1956] General Discussion 1466 is of the lowest quality. It is, therefore, necessary that suitable arrangements are made in this respect at important stations as also in trains.

Similar difficulty has to be faced by passengers living in Indian style while travelling, in regard to bath and latrine. The bath and latrine which are provided in upper classes need thorough remodelling to suit the convenience of the vast majority of travellers. I feel that this has not received the proper attention of the Railway Administration, so far.

With these few observations on some of the problems, I must thank the hon. Minister for the sympathetic interest which he has taken in mitigating the hardships of the travelling public.

श्री रामेश्वर ग्रान्निभोज: उपसभाध्यक्ष जी, मैं श्रीयत रेलवे मंत्री ग्रीर उनके विभाग को इस विषय में बधाई दंगा कि उनका कार्य देश में बहुत ही संतोषप्रद श्रौर प्रगतिशील है। यह बात सच है कि हमारा राष्ट्र बहत बडा है, इसकी ग्रावादी भी दुनिया में लगभग दूसरे नम्बर की है भ्रौर यह इतना पिछड़ा हुआ रहा है कि भ्रभी तक उसके भ्रावागमन के साधन पूरे नहीं हो पाये है। मैं मानता हुं और जानता हुं कि रेलवे की माग और रेलवे के प्रसार की आवश्यकता देश में बहत अधिक है, परन्तु जितनी आवब्यकता है वह एक दिन में या एक साल में पूरी नहीं की जा सकती है; ग्रतएव हमको प्रति वर्ष में थोड़ा थोड़ा कार्य करना होता है स्रौर इसीलिये रेलवे विभाग में जो उन्नति हो रही है, वह संतोषप्रद है।

इस सभा में सब से अधिक इस बात पर जोर दिया गया है कि रेलगाडियों में बडी भीड़ होती है। यह सच है भ्रौर मैं तो यह समझता हं कि यह शिकायत इतने भाषणों के बाद भी कम होने वाली नहीं है। यह शिकायत ग्रौर बढने वाली है क्योंकि हम ग्रपने देश में विभिन्न योजनायें बना रहे हैं श्रौर न्लाखों लोग एक स्थान से दूसरे स्थान को जाते हैं। यदि हमें बड़े बड़े कल ग्रौर कार-खानों के स्थानों पर लोगों को ले जाना होगा तो लाखों लोगों का ग्रावागमन बढेगा ग्रौर भीड भी बढ़ेगी।

श्रतएव हमें यह देखना है कि क्या इन उन रेल की लाइनों पर ग्रधिक गाडियां चला सकते है, और भी ग्रधिक डिब्बे जोड सकते है ग्रथवा नहीं। यदि इंजीनियरी के खयालात से ग्रीर जितना वजन है रेलवे का उसको देखते हुये यह नही कर सकते तो हमें ग्रपना ध्यान दूसरी श्रोर ले जाना होगा। इस लिये मैं ग्रापके समक्ष कुछ उचित सुझान रखता हं श्रौर विश्वास करता हं कि रेलवे मंत्री ग्रथवा सड़क मंत्री इन सूझावों पर ग्रधिक घ्यान देंगे ।

मैं यह कह रहा हं कि जहां रेल गाड़ियां चलती है वहां पर जैसा मेरे एक मित्र ने कहा कि द्रविड प्राणायाम होता है। यदि किसी को मिर्जापुर से ग्रम्बिकापुर जाना हो तो वह पहले इलाहाबाद जायगा, फिर वहां से कटनी जायगा और फिर कटनी से अनुपपूर, मनेन्द्रगढ़ श्रौर चिरमिरी होता हुआ कहीं ग्रम्बिकापूर पहुंचेगा । इस प्रकार मर्जापूर से प्रम्बिकापूर जो कि ४० या ५० मील है, उतने ग्रन्तर के लिए एक व्यक्ति को इतना चक्कर लगानापड़ताहै। इसका अर्थ यह हम्रा कि वह एक ग्रादमी बढ़ गया। उसे पूरे चक्कर में एक ग्रधिक सवारी हो गई ग्रौर वह भीड़ का कारण बन गई। **श्रत**-एव ऐसे स्थानों पर यदि हम सीधी रेल गाडी के स्थान पर सडकें जोड दें, वस सर्विस चलादें, तो चक्कर बच जायगा, समय बच जायगा, घमने वालों का पैसा बच जायगा, सुविधा भी हो जायगी और ग्रापकी भीड भी कम हो जायगी।

श्रीह० प्र० सक्सना (उत्तर प्रदेश): मगर श्राप इस चीज को कैसे बतलायेंगे कि गोल दुनिया है ।

श्री रामेश्वर ग्रिंगिनभोज : शायद सक्सेना जी को मालूम नहीं है कि दुनिया गोल नहीं है बल्कि चपटी है, सीधी है भीर लम्बी है। यदि वे बम्बई से हवाई जहाज में बैठ कर ग्रिपने नाक की सीध पर उड़ने जायें, तो फिर बम्बई में ग्रा जायेंगे।

तो मै श्रापसे यह कह रहा था कि हमें इन बातों पर व्यान देना होगा। ग्राप देखें कि होशंगाबाद में बाटल नेक है। भोपाल से नर्वदा तक सड़क है भ्रौर इटारसी से नर्वदा तक सड़क है, लेकिन बीच में नर्बदा जी के होने से यात्रियों को मजबूरन रेल गाड़ी में बैठना पड़ता है। ऐसी हालत में यदि म्राप वहा पर एक पूल बना देते है तो जिस यात्री को मजबूरन रेल गाड़ी में बैठना पड़ता है वह रेल के ऊपर भार नहीं होगा। इसी तरह से ग्रौर भी स्थानों पर ग्राप एक एक दो दो छोटे पुल बना कर लाखों लोगों की श्रमुविधा को दूर कर सकते हैं। इसी तरह से हंडिया निमावा का घाट है। वहां यदि किसी ग्रादमी को ग्राना होता है, तो वह पहले इंदौर जाता है, इंदौर से खंडवा जाता है, खंडवा से हरडा जाता है ग्रीर फिर १३ मील चलकर तब हंडिया पहंचता है। वर्षा के दिनों में यह भ्रव्यवस्था विशेषकर बढ जाती है। यदि वहां भी ग्राप रेल के वजन को घटाना चाहते हैं, तो आप नर्वदा के ऊपर एक पूल बना दीजिये। इसी तरह से विकम-पुर ग्रीर ब्रह्मांडघाट पर पुल बना दीजिये। यह ठीक है कि इन पूलों पर खर्चा बहत होता है, परन्त जितना रेलवे पर खर्च होता है, उसका शतांश और हजारांश भी इन पूलों पर नहीं खर्च होगा। यदि ग्राप वहां पर इन सुविधाओं को दे दें तो ग्राप रेल का वेयर श्रौर टेयर दोनो बचा सकते हैं। मैं श्रापसे यह प्रार्थना इस लिए कर रहा हूं कि हम रेलों के ऊपर जितना खर्च करते है , वह इतना बड़ा खर्च है कि आज हमारा देश एक साथ उसे सहन नहीं कर सकता।

इसके म्रतिरिक्त भ्रापके पास स्टील की कमी है, इसलिये श्राप रेल नहीं बना सकते।

परन्तु उस स्टील की जगह पर साल की पट्टियां, जिनके स्लीपर बनते हैं, उनका उपयोग होता है ग्रीर ग्राप कर सकते हैं। ग्रापको चाहिये कि कुछ स्थानों पर जहां सड़कें हैं, उन सड़कों के साथ ट्राम की पटरियां डाल दीजिये। इस से ग्रापको कुछ स्थानों पर सस्ते स्लीपर भी मिलने लगेंगे प्रौर स्टील की उतनी म्रावश्यकता भी नहीं रहेगी जितनी कि म्राज है। जो वक्ष परिपक्व हो गये हैं, ग्रौर ग्रावागमन के साधन की कमी के कारण जंगलों में सड़ रहे है, जिससे श्रापका करोड़ों रुपये का नक्सान होता है, वह बन सम्पत्ति भी ट्राम के द्वारा जहां भ्राव-श्यकता है वहां आ सकती है और आपके स्टील की भी बचत हो सकती है। हमारे प्रदेश में वस्तर के पास स्रावागमन की सुविधायें सुगम हो सकती हैं स्रौर वहां के लाखों ग्रादिवासियों को ग्रच्छी मजदूरी मिल सकती है और उनका जीवनस्तर ऊंचा हो सकता है।

इसी तरह से उत्तर प्रदेश की जन संख्या अधिक है और इसी लिये मैंने वहां पर रेलों में ग्रधिक से श्रधिक भीड देखी है। क्योंकि यु० पी० श्रीर बिहार में लोग ज्यादा है, इसलिये यह स्वाभाविक है कि रेल में बैठने वाले भी ज्यादा हों। इसके लिये जहां गंगा-प्रमुना नदी बहती है, ऐसे स्थानों पर यदि नौकायें चलाई जायं, उनकी रेग्युलर सर्विस हो, गंगा-यम्ना के किनारे प्रत्येक गाव में उनका स्टेशन हो श्रौर नदी द्वारा श्रावागमन के माधन को बढ़ाया जाय, तो ग्रापकी इन रेल गाडियों के ऊपर जितना वजन है, वह बिलकुल कम हो जायगा। ये नौकार्ये बाढ़ के समय भी लाखों लोगों को ड्बने से बचा सकती हैं। मेरे विचार से यह काम कम खर्चे में हो भी सकता है। इसी के साथ साथ जिन सड़कों पर ग्राप पहले ट्राम की लाइनें डालेंगें, उन पर ग्रागे पीछे ग्राप टैन की पटरियां भी सरलता से बना सकेंगे । यदि इंजीनियरिंग सर्वे हो गया भीर सड़क पर ग्रापने ट्राम की लाइन डाल दी तो केवलः स्लीपर रखना, रेल डालना श्रौर बड़े बड़े इंजन चलाना रह जायगा। इससे श्रागे चल कर श्रापका काम बहुत सुगम हो जायगा।

ग्रब मैं इस ग्रोर ग्रापका घ्यान ग्राकर्षित करना चाहता हं कि बड़े बड़े स्टेशनों पर स्रोर जंकशनों पर स्रापने जो कार्य किया है वह बहुत ही सराहनीय है। जो ग्रंग्रेज म्राट या दस साल पहले हिन्द्स्तान में रहा है, यदि वह ग्रब ग्राकर इन स्टेशनों को देखें तो वह पहचान नहीं पायेगा कि यह उनके जुमाने का रेलवे स्टेशन है या हमारे स्वतन्त्र भारत का रेलवे स्टेशन है। परन्त इसके साथ साथ छोटे छोटे स्टेशनों पर ग्रीर छोटे जंकशनों पर ग्रभी वही ग्रन्धकार है। उसके प्रति मेरा सुझाव यह है कि जिन जिन नये रेलवे स्टेशनों को ग्राप बिजली देते हैं. वहां पर ग्रापके जो पेट्रोमैक्स होते हैं, गैस लैम्प्स होते है, जो वहा से निकाल कर रही की टोकरी में फेंक दिये जाते हैं, जिनका कोई पता नहीं लगता, जिनसे कोई काम नहीं उनको स्राप छोटे स्टेशनों लिया जाता. पर क्यों नहीं भेज सकते। इसके ग्रति-रिक्त छोटे स्टेशनों पर प्लेटफार्म की ज्यादा श्रावश्यकता है। उसका कारण यह है कि स्रोटे स्टेशनों पर दिन में एक या दो गाडियां श्राती हैं। इसलिये वहां जनता में गाड़ी पकड़ने की बड़ी जल्दी होती है क्योंकि यदि एक गाड़ी चुक गई, तों फिर २४ घंटे तक पड़ा रहना पडेगा । इसके म्रलावा वहां पर एक मिनट या ग्राधे मिनट तक गाडी खडी होती है ग्रौर कभी कभी खडी भी नहीं होती है। इस्रलिये यह म्रावश्यक है कि म्राप छोटे स्टेशनों पर प्रकाश दें स्रौर प्लैट-फार्भ दें।

इसके बाद मैं भ्रापका ध्यान कुछ ऐसी रेलवे लाइनों की भ्रोर दिलाना चाहता हूं जिनका वनना भ्रावश्यक है। भ्रापने बिजोरी से बरवादीह लाइन को अपने प्लान में शरीक किया है, सो बहुत अच्छा किया है परन्तु इस काम के लिये और भी अधिक तत्परता से आपको काम लेना होगा क्योंकि जितनी कोयले की खदानें झिलमिली तक या कोरवा और चिरमिरी तक हैं, मेरा खयाल है कि उनका सब का सब कोयला हमारे भिलाई स्टील प्लांट को जायगा। इसके अलावा वहां की जनता भी बहुत पिछड़ी हुई है। इसलिये इस लाइन को आप ज्यादा अग्रसर रूप में रख कर के, प्रायरिटी में रख कर के, और ज्यादा से ज्यादा खर्च कर के इसको कायम कर दें।

इसके बाद मैं यह भी कहना चाहंगा कि हमारा विशाल मध्यप्रदेश बन रहा है ग्रीर उसमें हम लोगों को ग्रावागमन की श्रौर सुविधा की श्रावश्यकता होगी, क्योंकि यह एक बडा प्रान्त बनेगा स्रौर उसको हमने स्वेच्छा से स्रौर हर्ष के साथ बनाया है। मैं चाहंगा कि ग्राप एक लाइन ग्रन्पपूर से मंडला तक मिला दें। इस तरह लाइन ्मिलाने से जबलपूर नजदीक हो जाता है। ग्रभी ग्रगर हमें मंडला जाना है, तो हमको इस तरह जाना होगा कि कटनी जायं. फिर जबलपूर जायं श्रौर फिर मंडला जायं। हमको तीन जंकशनों पर गाड़ी बदलनी है: इसी तरह से श्राप रीवां की, सतना की, झासी से मिला सकते है। इस तरह से हमारे प्रान्त में ग्रौर हमारे देश में जो एक स्थान से दूसरे स्थान की दूरी है, उसको हम कम कर सकेंगे।

इसके बाद मैं यह प्रार्थना करूगा कि हमें रेलवे स्टेशनों पर दो चीजें मिलती हैं, एक पानी वाला और दूसरा सफइया । पानी वाला जब एक गिलास पानी देता है तो आपके सामने खड़ा रहता है कि आप कब उसको एक आना पैसा दें और वह आपका पीछा छोड़े। सफइया आ कर यह पूछना है कि क्या आपको कम्पार्टमेंट सफा करना है। अरे साहब, वह तो गंदा है और हर 1471 Budget (Railways), 1956-57 [RAJYA SABHA] General Discussion 1472

[श्री रामेश्वर अग्निभोज] ।
एक स्टेशन पर, हर एक जंकशन स्टेशन पर
उसकी स्वाभाविक रूप से सफाई होनी चाहिये,
परन्तु इसका अर्थ यह होता है कि यदि आप
कम्पार्टमेंट सफा कराना चाहते हैं तो आपको
इकन्नो या दुअन्नी देनी पड़ेगी, क्या आपको
यह मंजूर है ? तो यह जो हमारे रेलवे
डिपार्टमेंट में यात्रियों को एक अजीब तरीके
से सताने की और गाड़ियों को खराब दशा में
गंदा रखने की आदत है, वह भी दूर होनी
चाहिये ।

DR. D. H. VARIAVA: It is not so now.

SHRI R. U. AGNIBHOJ: I have seen and experienced it.

THE VICE-CHAIRMAN (SHRI H. C. MATHUR): It is time.

श्री रामेश्वर ग्राग्निभोज : मुझे तो कुछ ऐसा खयाल था कि मैं ग्राधिक समय पाऊंगा, इसलिये जो ग्रसली बातें हैं, उनको मैं ग्रभी नहीं कह सका हूं।

THE VICE-CHAIRMAN (SHRI H. C. MATHUR): Another two minutes.

श्रीं रामेश्वर ग्रन्निभोज : पांच या सात मिनट दे दीजिये। मुझे यह कल्पना थी कि मुझे काफी समय दिया जा रहा है।

THE VICE-CHAIRMAN (SHRI H. C. MATHUR): All right, have another five minutes.

श्री रामंडवर अग्निभोज : ग्रब रेल गाड़ियों में भिखारियों की बड़ी मुसीबत है। बड़े बड़े स्टेशनों पर तो श्राप इनके मारे श्रपना सिर भी खिड़की से बाहर नहीं निकाल सकते हैं। श्रापको ये श्रपना सिर भी खिड़की से बाहर निकालने नहीं देते। इसी तरह से लेपर्म की मुसीबत है। मालूम नहीं कि किस तरह से ये लोग स्टेशनों पर श्राजा ते हु। इन लोगों को प्लेटफार्म पर रहने नहीं देना चाहिये **ग्रौर ग्राने न**हीं देना चाहिये ।

म्राप खादी भौर हिन्दी का प्रचार कर रहे हैं। इसी तरह से मैं यह चाहंगा कि **ग्राप दो चीजों का प्रचार श्रौर करें।** प्रचार के लिये एक विशेष साधन स्रौर सुविधा यह हो सकती है कि ग्राप प्रत्येक डिब्बे में पूरी वर्णमाला के ग्रक्षरो के, बारह मात्रायें ग्रौर बारह खडी के पोस्टर चिपका कर लगवा दीजिये। जिस तरह से डिब्बे में यात्रियों की सुविधा के लिये ग्रौर चीजें बताते हैं, उसी तरह से श्राप यह भी करें। जब ये डिब्बे देश भर में घूमेंगे तो स्रादमी स्रौर बच्चे चलते फिरते ग्रापकी हिन्दी सीख जायेंगे। इसलिये मेरी प्रार्थना है कि यह चीज हो जानी चाहिये। दूसरी चीज यह है कि रेलगाडी में छग्राछत को मिटाने का एक बहुत ही बड़ा काम किया है ग्रीर यह काम श्रंग्रेज़ों के जमाने से होता चला आ रहा है। जितने म्रार्थाडाक्स लोग थे, उन्होंने म्रपनी म्रार्थी-डाक्सी ग्रौर ग्रपना दिकयानूसीपन रेलगाड़ी के कारण छोड़ा है। इसलिये मेरी रेलवे मंत्री जी से प्रार्थना है कि यदि इस छुत्राछत के सिम्बल पर इस प्रकार से म्राघात करें, तो बड़ा ही उत्तम होगा। वह यह है कि पानी किस के हाथ का कौन पीता है । यदि भ्राप खन्नाखत को जड से, लोगों के दिल से, उखाड़ देना चाहते है तो म्राप का यह कर्तव्य है कि रेलवे स्टेशनों पर जितने पानी पिलाने वाले रखते हैं, उन सब जगहों पर हरिजनों को ही रिखये, ग्राप मेहतरों को रखिये श्रीर इस तरह की दूसरी जाति के लोगों को रखिये, जिन से कि लोग परहेज रखते हैं। जहां लोगों ने इस तरह का पानी पीना शुरू किया, वहां जातिपात का विचार खत्म हुआ । पहले हिन्दू और मुसलमान का पानी था तो भ्रब भ्रखत का पानी हो। इसलिये उस पानी को ग्राप प्रत्येक के गले में एक बार उतार दीजिये ग्रौर उन के दिल हरिजनता खत्म हो जायगी । मैंने सूना था कि भ्राप भ्रपने पब्लिक सिवस कमीशन में हरिजनों को रखने वाले थे परन्तु मैं नहीं जानता कि भ्रभी तक उन का क्या हुआ । रेलवे में यदि भ्राप ने इन लोगों को रखा तो मैं समझता हूं कि सरकार के दूसरे महकमों में जैसा होता श्रा रहा है, वैसा इस में भी होगा ।

श्रव मैं श्रपने बारे में एक बात कहता हूं, यानी एम० पी० के सम्बन्ध में ।

एक माननीय सदस्य : मध्य प्रदेश के सम्बन्ध में ?

श्री रामेश्वर अग्निभोज : मध्य प्रदेश के सम्बन्ध में नहीं, सारे हिन्द्स्तान के सम्बन्ध मे, एम० पीज़० के सम्बन्ध में । पार्लियामेंट का जो मेम्बर हो कर ग्राता है वह लगभग म्राठ लाख ग्रादिमयों का प्रतिनिधि होता है **ग्रौर** जो डबल कांस्टीटुएंसी से चुन कर म्राते है, वे १६ लाख व्यक्तियों के प्रतिनिधि होते है श्रौर जो हम लोग राज्य सभा मे बैठते हैं, उन के लिये हिसाब लगा कर देखा जाय तो २० लाख या २५ लाख श्रादिमयों के लिये एक एक प्रतिनिधि होते है। ऐसी भ्रवस्था में भ्राप देखेंगे कि ये जनता के प्रति-निधि, जिन को ग्राप ने एडल्ट फ़ैचाइज़ दिया है उन के, एडल्ट फैंचाइज वालों के, जन्मसिद्ध ग्रिधिकार को रिप्रेज़ेंट करने वाले २० लाख श्रादिमयों का एक प्रतिनिधि ग्राता है, वे जब रेलगाड़ी में घुमते है तो यह देखते है कि हमारे ऋफसर साहब तो एयर कडीशंड डिब्बे में है और यह २० लाख ग्रादिमयों का प्रतिनिधि उन के पी० ए० के साथ है।

श्री इर कि प्र सिंह: हम तो गांधी-वादी है, गांधीजी के चेले है।

श्री रामेश्वर ग्राग्निभोज : हम गांधीजी के चेले ग्रवश्य है ।

SHRI BHUPESH GUPTA: How do the other 20 lakhs travel?

श्री रामेश्वर अग्निभोज : हम यदि नांधी जी के चेले हैं ग्रौर उन सिद्धांतों का

पालन करते है तो क्या हम इतने गांधी जी कै चेले इन ग्रफसरों को ग्रपने सरीखा नहीं बना सकते है ? यदि हम उन को अपने सरीखा नहीं बना सकते हैं तो फिर कम से कम हमें तो उन के माफिक बना दीजिये। एक सरकारी भ्रफसर फर्स्ट क्लास से एयर कडीशंड डिब्बे में केवल एक पाई एक मील पर दे कर जा सकता है, परन्तू यदि कोई एम० पी० एयर कंडीशंड डिब्बे मे जाना चाहे तो उस को १४ पाई एक मील पर भ्रधिक देना पडेगा । तो हम लोगों को फर्स्ट क्लास ग्राफिसर से यदि बड़ानहीं तो कम से कम उन की श्रेणी में रखना ही चाहिये । तो वही सुविधा म्राप एक एम० पी० को भी दे दीजिये कि यदि बे एयर कंडीशंड कोच में जाना चाहें तो अफसरों के समान ही कुछ थोड़ा ग्रधिक पैसा दे कर के उस में जा सकें।

श्री श्रस्तर हुसँन (उत्तर प्रदेश) : मेरा तो ऐसा श्रनुभव है कि हम जा सकते हैं। कुछ पैसा देना पड़ता है।

श्री रामेश्वर ग्रग्निभोज : पैसा दे कर के तो श्राप हवाई जहाज में भी जा सकते हैं। मेरे कहने का ग्रथं यह है कि पार्लियामेंट के जो सदस्य देश का बजट पास करते हैं, जो श्रपने देश की पंचवर्षीय योजना का बजट पास कर के देश में इतना काम करते हैं, उन को कम से कम उतना स्टेटस ग्रवश्य मिलना चाहिये जोकि देश के फर्स्ट क्लास श्राफिसर्स को मिलता है। श्राबिर एम० पीज० कहां से ग्राते हैं शौर कौन होते हैं एम० पी० कोई छोटी सी चीज नहीं है। श्रगर श्राप एम० पी० नहीं होते तो न कोई रेलवे मिनिस्टर होता, न कोई एक्सटर्नल श्रफेयर्स मिनिस्टर होता श्रौर न कोई प्राइम मिनिस्टर होता।

श्रतएव मेरे कहने का अर्थ यह है कि आप एम॰ पी॰ को जोकि जनता का प्रतिनिधि है, उस से इतने हल्के दर्जे से व्यवहार मत करिये और न खुद अपने को इतने हल्के दर्जे का समझिये। भी लाल चन्द हीराचन्द दोषी (मुम्बई) : श्राप तो ४०० रु० ही कमाते हैं।

श्री रामेश्वर श्रिग्निभोज : कमाई श्रलग चीज है । हजार रुपया पाने वाला श्रफसर, जब राष्ट्रपित जी सलामी लेते हैं तब वह पीछे बैठता है, एम० पी० उन के बगल में बैठते हैं। इसलिये मैं कह रहा था कि श्राप को उस की इज्जत करनी चाहिये श्रीर उस की प्रतिष्ठा का हमेशा खयाल रखना पड़ेगा।

इसलिये मेरी प्रार्थना है कि आप इस रूप में भी ध्यान दें। मैं पुनः रेलवे मंत्री को बधाई देता हूं। जैसा पेड़ होता है, वैसे ही उस के पत्ते होते हैं, उसी तरह से जिस तरह कि हमारे मंत्री जी बड़े उदार, महान् जन-सेवी और जनता की सेवा में तत्पर हैं, हमें विश्वास है कि आप का उदाहरण आप के सरकारी कर्मचारी और विभाग के लोग भी देते रहेंगे और हम यह चाहेंगे कि इस साल जितनी बधाई आप को मिली है, उस से दुगुनी बधाई अगले माल मिले।

LALCHAND HIRACHAND Shri DOSHI (Bombay): Sir, when one tries to study the progress of railway transport during these five years, that is to say, from 1950-51 to 1955-56, one feels impressed with the increase that has taken place during these few years. I will first refer to the goods traffic earnings which have increased from Rs. 145 crores to Rs. 180 crores which represents an increase of 24 per cent. I am sure that anybody would consider this a very impressive progress. However, looking at the same figures slightly different angle, а namely, from the point of view of the objective of our Five Year Plan, one does not feel equally impressed with these figures. The increase in revenue appears to be mainly from the increase in the freight rates. I was trying to work out the figures of these freight rates and I find that during this period the goods rates have gone up by 15 per cent.

[Mr. Deputy Chairman in the Chair.] From 9.84 pies the average rate has gone up to 11.30 pies in 1953-54. I am not quite sure whether the rates have not gone up since then. Even assuming that they have not gone up after 1953-54, the comparison between 1950-51 and 1953-54 indicates that these rates have gone up by 15 per cent. Therefore the actual increase in traffic of goods over the Railways appears to be barely 9 to 10.1 per cent.

Sir, we have been told by the Finance Minister in his General Budget that the general wealth of the country, or rather the national wealth has gone up during these five years by 18 per cent. Therefore, presumably the production of goods has also gone up by so much and when we bear that in mind, we find that the Railways have not done so well, so far as the transport of goods is concerned.

The case of passenger traffic is still worse. The revenue from passenger traffic has increased from Rs. 112 crores or Rs. 113 crores to Rs. 129 crores, which indicates an increase of 16.4 per cent. But if we look at the increase in the passenger fare, during the same period, we find that the increase has been from 4.56 pies per passenger mile to 5:17 pies, which means an increase of 13:4 per cent. In other words, the increase in passenger traffic during this period is hardly 2 or 3 per cent. And this, to my mind, is rather disappointing, if we were to consider that the objective of the Five Year Plan has been to increase the capacity of the people to consume more and more services, and to use more and more goods that are produced in the country. The public have not been able to get sufficient advantage from the Railways; rather the Railways have not provided enough facilities to the public.

Now, let us see what has been the position during the previous five years, that is to say, after the partition of

the country. When we consider how much the Railways have been able to carry the traffic, we feel that the increase from 1947-48 to 1950-51 has been much more than what we have been able to see during these five years of our First Plan. Let me give the House a few figures.

In 1947 the country was partitioned and in 1947-48, passengers originating on all railways, including narrowgauge came to 981 million passengers. the miles done were 32,130 million passenger miles. By 1950-51 this number had gone up to 1,279 million passengers and the distance done was 41,159 million passenger miles. If we see the latest figures that are available, that is to say for year 1954-55, we find that the figure for the number of passengers has gone down from 1,279 millions to 1,234 millions. In other words, the actual number of passengers has gone down and the distances show a still greater From 41,159 reduction. million passenger miles, it'has come down to 38,316 million passenger miles. In other words, the capacity of the Railways to render service to the public has gone down in these four or five years. Moreover, we should remember that the Railways were then worked and had old and dilapidated rolling stock till 1950-51 and now according to the Railway Minister, the Railways have been able to rehabilitate their rolling stock with new locomotives to the extent of locomotives on all types of railways, and with some 60,000 wagons on all types of railways and more than 4,000 coaches for passenger traffic. fore, I feel, Sir, that the performance of the Railways during these five years has been rather disappointing.

Sir, there is another factor which tests the efficiency of the Railways and that is the average speed of goods trains.

One should feel that with more modern locomotives and better wagons available, the speed of the goods

trains should increase. However, the position does not seem to be very encouraging in this respect also. figures given in this publication show that in 1950-51 the miles per hour done by the broad-gauge section was 11.2 and this has been steadily, year after year, going down so much so that in 1954-55, the performance has been 10.6 miles per hour, a reduction of .6 miles, about 6 per cent. Instead of an improvement in the performance, unfortunately there has rather a slowing down which, to my mind, is a discouraging feature of the Railway Administration.

There is another feature about which one feels very much concerned and it is the number of accidents and the number of people dying. In these last four or five years, there has been increase in fatalities on the railways.

An. Hon. MEMBER: Not last year.

SHRI LALCHAND HIRACHAND DOSHI: I am giving the figures year by year if you would care to have patience.

In 1950-51, 21 persons died; in 1951-52, the number is 38; in 1952-53, 54; 1953-54, 128 and in 1954-55, 147 will be seen, therefore, that in these five years the number of persons killed on the railways has gone up by 700 per cent. I need not go into these percentages because they are misleading but certainly the number has gone up very much even though the number of passengers travelling on the railways has not gone up. From these figures, I see that the number injured also has gone up even though not in the same way. From 284 it has gone up to 303 and in the year 1953-54, it was 381. In any case, the total shows an increase. I know that the Railways will say that this is not their fault; they will put the blame on the unsocial activities of some of the leftist people who have many times encouraged this kind of thing. Even the Railway Minister in his speech has referred to this but I am sure, Sir, a little more vigilance with regard to passenger traffic and still more with [Shri Lalchand Hirachand Doshi.] regard to the goods traffic will bring down this bad tendency on the part of the Railways.

If I may refer to another aspect, it is with regard to the number of the staff. I am not quite sure whether I have understood these figures correctly but I would like to present these figures as I see them. In 1947people 48, the total number of employed was 7,07,000 and this figure has steadily gone up and in 1954-55, it stood at 9,80,000. In other words, there has been an increase of 2,73,000 on a figure of 7,07,000 or, an increase of 33 per cent., whereas the goods traffic has hardly gone up, in tonnage, by 9 or 10 per cent. and the passenger traffic by 2 or 3 per cent. Even that is doubtful. I do not quite understand why so much more staff has been required for the handling of the extra goods or passenger traffic.

SHRI H. P. SAKSENA: To remove unemployment.

SHRI LALCHAND HIRACHAND DOSHI: I am not quite sure about that. I believe that though Government are anxious that unemployment should be removed and more employment should be created, I know cases where they are dispensing with existing staff when they find there is no work for such staff. This was observed with regard to controls they were in existence. wnen believe a number of people in Defence Ministry have received notices and one of the Socialist Leaders has threatened to go on fast because the staff in the Defence Ministry have received notices of termination their services. So, I do not think that the Railways are an exception to the general policy of the Government that the staff may be reduced when there is not enough work. I would be glad, therefore, to know what the meaning of this is. May be I have not correctly understood these figures pecause these figures are rather very puzzling and I have, therefore, placed these figures before the House to get a clarification.

I am glad that the Railway Minister mentioned that there has been considerable improvement, rather reduction in the sickness of wagons due tothe efficiency organisation that he has set up. The sickness has gone down from 7 to 4 per cent. but there is one factor which we have to bear in mind and that is this: During this period, the number of wagons and other rolling stock that has been made available to the railways is to the extent of 60,000 wagons, 1,600 locomotives and more than 4,000 coaches. These figures themselves would, one would expect, contribute to an efficient performance. It would, therefore, worthwhile considering the real increase in the efficiency.

There is one other aspect of the Railway Budget that I am anxious to place before you and it is this. As a consumer of railway services, I feel very happy that the Railway Minister has not thought fit to increase the passenger fares in this year. He has increased the goods rate by only 64 per cent. though in his speech he has mentioned that he wants much more money if we are to carry out the anticipated programme that the Railways wish to put through during the next five years. If they really want more money and if they want to get this from the earnings of the railways. do they expect to earn this by carrying more goods during this period or is it, I should like to know, that they will increase these rates later on instead of doing it this time? Sir, this is one very important question that, as a consumer of these services, I should like to know. No doubt if we look at the Railways from a national point of view, I always feel that the freight rates or the passenger rates are not based on economic considerations. The Railways ought to provide for depreciation generously. I do they are providing so, particularly when the prices of the rolling stock and other items going up so high, they should have provision for much more depreciation. and if they have to get much higher depreciation, they must earn more by transporting more goods and at the same time, if necessary and if possible, by getting higher freights and fares. I am doubtful if an increase in freights and fares will really bring them the revenue because, as I have mentioned, 13 per cent. increase in fares during these five years has practically stopped any increase in passenger traffic and therefore it is for the Railway Ministry to consider whether any increase in freights as well as fares is possible. But, Sir, there is one more consideration in favour of increase and that is this that if the not earning Railways are revenue on an economic basis, they should raise their rates, and that is important from the point of the other co-ordinated transport services have to run in this country. We find that road transport has not been able to do justice because, on the one hand, the railway rates are too low, and on the other hand there are too many restrictions on road transport. The Railway Minister has appointed a committee to co-ordinate coastal traffic with rail traffic, and probably this question of co-ordinating the freight rates would be considered in that committee, but, Sir, I do feel that if road transport and steamer transport have to do justice in the matter of total transport, railway freights and railway fares ought to be based on proper economic considerations. and fair Otherwise the railways will not be able to rehabilitate their old stock at the appropriate time and the economic or the proper development of other means of transport will not be sufficiently accelerated.

I trust, Sir, that these remarks will receive due consideration. Thank you.

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): Mr. Deputy Chairman, Sir, I am indeed thankful to the House for their helpful approach to the Railway Budget, which I had the honour to present a few days back. I am grate-

ful for the kind remarks made by hon. Members, which should evoke in me a sense of greater responsibility and impel me to work up to their expectations.

The Deputy Minister has already covered several points and I would therefore not like to go into them. I shall however take up a few other points immediately.

Shri Bimal Ghose made the point that with the new 1954 convention certain statistical information should have been given. He wanted that the capital expenditure, to which moratorium applies, should have been separately shown. I might say that the amount of capital expenditure on constructions on which no interest is being paid up to the end of 1955-56 is Rs. 6.22 crores and that up to the end of 1956-57 it will be Rs. 18:76 crores. He also wanted that deferred interest on capital to which the moratorium applies should be shown at the end of each year. This would be about Rs. 10 lakhs at the end of 1955-56 and Rs. 51 lakhs at the end of 1956-57. Another suggestion was that when any amount is borrowed for the Development Fund, it should be separately shown. Actually no amount has been borrowed for the Development Fund or is expected to be borrowed on present anticipations.

Then, Sir, Dr. Kunzru had mented on drop in speeds of goods trains and the average wagon load appreciably lower than carrying capacity of wagons. I think Shri Doshi was also referring aspects of this matter. certain asked the Railway Board about this and they have indicated that the position regarding speed on the broadgauge railways, taken as a whole, is as follows: In 1953-54 the speed was 10.2; in 1954-55 it was 10.1. But the density of trains in 1953-54 was 9.06 and in 1954-55 it was 9.35. Thus the speeds dropped by 98 per whereas the density of goods traffic increased by 3.2 per cent. It should 1483Budget (Railways), 1956-57 [RAJYA SABHA] General Discussion 148+

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be noted that the percentage utilisation of the capacity in 1954-55 was as high as 85 per cent., and when this is viewed in the light of numerous disturbing factors which arise in day-to-day operation, it must be accepted that we are moving traffic at a very high pressure. Normally there ought to be 20 per cent. flexibility in order to provide adequately for eventualities. Then.....

SHRI H. N. KUNZRU (Uttar Pradesh): Does the hon. Minister mean that the remarks of the Efficiency Bureau have been discarded by the Railway Board as of no value?

Shri LAL BAHADUR: I shall say a few words about that later. There is another thing on which the 4 p.m. Railway Board wanted the attention of the hon. Member to be drawn. They have said that it is not enough to look at the overall figures, but a more realistic appreciation can only be had by examining the figures of each broad-gauge railway. The details for different railways are as follows:—

Eastern Railway

| , | 1953-54 | 1954-55 |
|-------------------|---------|--------------|
| Speed | 9.79 | $9 \cdot 83$ |
| Density of trains | 8.75 | 8.95 |

Thus there was a percentage increase in speeds of 0.41 per cent, in spite of an increase in the density by 2.3 per cent.

Northern Railway

| • | 1953-54 | 1954-55 |
|-------------------|--------------|---------|
| Speed | 8.61 | 9.01 |
| Density of trains | $7 \cdot 97$ | 8.15 |

Here again the increase in speed was 4.4 per cent., while the density increased by 2.3 per cent.

The drop in speeds occurred on the Central, Southern and Western Railways, the maximum drop being on the Southern Railway. The figures for the Southern Railway are:

| | 1953-54 | 1954-55 |
|-------------------|---------|---------|
| Speed | 10.3 | 9.67 |
| Density of trains | 10 | 10.30 |

In this case there was a drop of 6.1 per cent. in speeds as against an increase in the density of 3 per cent.

SHRI LALCHAND HIRACHAND DOSHI: Have the Railway Board given figures only for 1953-54 and 1952-53, because it is better to have the figures for a longer period rather than only for one year?

SHRI H. C. DASAPPA: It is given in this book.

Shri LAL BAHADUR: As the hon. Member has said, you might consult that. At present I am only giving the figures for 1953-54 and 1954-55. In this case, the drop was mainly attributable to the large number of engineering works which were under execution, on the entire coastal section from Waltair to Madras in connection with the lengthening of loops. Most of the stations were non-interlocked and even now, although loops have been lengthened, the interlocking works have not yet been completed.

Similarly, in the case of Western Railway also, extensive work for lengthening of loops on the Ratlam-Godhra section were throughout under execution, besides the density of traffic being the highest on single-line sections. On the Central Railway also, the speed dropped by 2.7 per cent., but the density increased by 3.4 per cent. In the case of North Eastern Railway, there was a drop of 3.8 per cent, in speeds. density was about the same. And this is understandable because this Railway has been subjected to serious disturbances due to floods on the Assam Rail Link. The pressure of traffic has been great and facilities have not been sufficiently expanded. This is now being done. The suggestions made by the Efficiency Bureau to effect improvement in speeds of goods trains have been taken full note of and I can assure the House that they will be vigorously followed up. The speeds of goods trains are being carefully watched and as the necessary facilities develop, improvement in speeds would become discernible.

Shri H. N. KUNZRU: Does my hon. friend realise that this drop in speed has been going on for a number of years and that he is at present comparing the results of 1954-55 with the worst year that we have had during the last four years?

SHRI LAL BAHADUR: True, but anyhow improvement has been made. I don't claim that we have attained all that we had to attain. I am not claiming that. I am merely saying that there is some improvement, whereas hon. Member, when speaking, said that there is decrease in speed all round. I am explaining the difficulties to the House. Railways have to function in ways. On the one hand, they have to develop their present line capacity which is limited; and, on the other, actually when the work is going on, the construction when works under execution, we have to carry the traffic as well as implement the developmental plans. And this fact 1 would beg the House to remember. might also say that during the course of the next two or three years, when we have to execute big programmes of line capacity works, there might be further slowing down in the speed of goods trains and other trains. Because, as I said, we have to do both the things at the same time. We have to carry out those works which are big -from the engineering point of view fairly complicated-and take time. Therefore, this fact has to be borne in mind, at least in the coming years also when I may not be able to claim that it has been possible for us to speed up the trains. But it does not mean that we will not be doing and trying our level best. The physical conditions may compel us not to be able to achieve that target.

SHRI H N. KUNZRU: I hope, Sir, that the hon. Minister realises that this has a vital bearing on the size of the railway zones.

Shri LAL BAHADUR: Dr. Kunzru means to suggest that it is because of the bigger railways. Well, that is a matter on which I have not always differed from him, and as I have said in my speech, we have been taking steps to rectify. Where we have found that the bigger zones nave created difficulties and bottlenecks for us, we are trying to remove them. As I said in my budget speech, we have divided the Eastern Railway into two and we propose to take further steps also in regard to divisionalisation, etc.

SHRI LALCHAND HIRACHAND DOSHI: Sir, I was quoting from the Minister's speech of last year....

SHRI LAL BAHADUR: It would be impossible to speak if I am interrupted more and more like that. I am sorry cannot give way. I was really amazed to hear the hon. Member speaking just now. I would only say that I am really sorry that he has absolutely misunderstood the whole position regarding the improvements that the Railways have been able to make during the last two or three years. I would advise him to come to the Railway Board. I shall give him an opportunity to discuss with the Members of the Railway Board, so that he is able to get the correct data and then alone it will be possible for him to come to the right conclusions.

Well, Sir, the other thing about which Dr. Kunzru enquired was to Railway Research what extent the Centre collaborates with scientific bodies in the country. We have been trying to do something in regard to this matter and this generally effected by visiting various research stations and national laboratories, scientific and technical institutions in the country and exchanging ideas with them; attending various meetings of engineering bodies

[Shri Lal Bahadur.]

technical conferences; interchanging publications on research work done in the country. Further, problems are also farmed out according to the work being done in different institutions. Dr. Radha Kumud Mookerji had commented upon the overcrowding on the Sealdah Division and lack of facilities at Sealdah Station. We already provided for the electrification of Sealdah subarban services and will shortly be taken in the work hand. In this connection, facilities at the Sealdah Station and in yard will also be improved to cope with the additional Traffic which will be moved with electric traction. He had also commented regarding Moghal Sarai. Further increase of through put via Moghal Sarai to 2,000 and over per day is being progressed.

In this connection, it may be mentioned that it is not only a case of improvement of the capacity of the Moghal Sarai yard itself, but also of the augmentation of the sectional capacity of a number of sections over which the traffic moves via Moghal Sarai. We have already made provision for the mechanisation of the yard and provision of Automatic Retarders.

Dr. Mookerji had also commented upon the facilities on the Kharagpur—Howrah Section. This section is also proposed to be electrified. He had also commented upon the facilities at Tatanagar. Here, the yard is being remodelled and in connection with the double-line facilities, the present platform will be cut and additional platforms will be built in new places and in consequence, a new station building will be provided.

Shri Pattabiraman referred to the transport bottleneck at Bezwada. As already stated in the Budget Speech, the capacity for movement over the Madras—Bezwada section has increased from 350 to 450 wagons a day. Steps are in progress to further augment this capacity to over 500 wagons a day. In the nature of things involv-

ing intensive engineering works the progress has necessarily to take time. Further the doubling of the Tenali-Gudur Section has been provided for in the Railway Second Five Year Plan to further substantially step up the capacity. In this connection, works on some sections have already been sanctioned under Urgency Certificates.

We are keen that both Scheduled Castes and Scheduled Tribes should be recruited in large numbers. pursuance of that policy, the Board has recently issued further instructions in January, 1956 that the Railway Administration should institute a special drive to recruit candidates belonging to these categories to the extent of the vacancies reserved for It was also enjoined that, if them. for any reasons the full quota is not filled by members of these communities, a report must be placed before General Manager, personally. explaining why there was a shortfall, and he, if necessary, will bring the matter to the notice of the Board for taking such measure as may be necessary to remedy the shortfall. It has also been laid down that it will be the special responsibility of the Chairman of the Railway Service Commission to see that members of these communities in class III are recruited to the full extent.

I might inform Shri Agnibhoj also that we have appointed a member of the Schedule Castes in the Calcutta Railway Service Commission and a Backward class member in the Madras Railway Service Commission. But, in spite of that, we are greatly concerned about the inadequate representation of Schedule Castes Schedule Tribes in the services and the shortfall in recruitment still con-A meeting of the Railway Service Commissions is being called immediately and steps will be taken to hold recruitment exclusively Scheduled Castes and Scheduled Tribes.

Well, Prof. Ranga referred to the arrangement for training of the staff

of Indian Railways and he felt that we have not made adequate arrangements for the training of the railway personnel. I would like to go briefly into the arrangements we propose to make during the coming year.

The estimated recruitment of officers for the Second Five Year Plan is 555 for construction and 776 for maintenance including normal wastage. of A more definite idea of 414 officers. the requirements of the officers will be available after the plan is finalised. In the meantime, it is proposed to recruit 133 officers in 1956 and 125 in It has, therefore, been proposed that the capacity of the Staff College at Boroda should be increased 100 at a time, so as to cater for the training of the larger intake probationers and temporary officers during the next three years. the proposed recruitment, it is excepted that the cadres would be fully by 1959 and it would then be possible to provide more refresher and promotion courses at the Staff College so that the standard of efficiency among the officers throughout the Indian Railways could be raised by proper training.

As regards non-Gazetted staff, it is estimated that nearly 40,000 workshop staff and 1,20,000 other staff will be required for maintenance during the Second Five Year Plan. Of these, nearly 10,000 will be skilled workshop staff and about 60,000 other class III staff. It is expected nearly 4,000 Class III staff will have to be given sufficient training at a time during the next few years and about 1,500 staff already in service. who are directly concerned with the safety of train operation or into daily contact with the public will have to be given refresher Provision will also have to be made for giving promotion courses to some categories of staff.

A conservative estimate of the training requirements of the staff other than technical staff will be about 6,000 at a time as against the present total capacity of about 3,500,

that is, the existing capacity will have to be almost doubled.

As regards the technical staff, there are practically no training schools on the Railways with the exception the Eastern Railway and the two new construction units—Chittaranjan Perambur-I mean the Integral Coach Factory. It is estimated that nearly 800 apprentice mechanics will have to be trained annually for meeting the requirement of additional staff normal wastage during the Second Five Year Plan. In addition, 7,500 skilled artisans will be required annually. Of these, nearly half could be found by giving training to existing semi-skilled staff and basic tradesman. The existing capacity of giving training to approximately 500 apprentice mechanics including Chittaranjan and the I.C.F. will have to be increased to roughly one thousand and the hostel accommodation also have to be increased from the existing one thousand to about 5,000.

The theoretical training of the skilled artisans who will be recruited from amongst semi-skilled and basic tradesmen and trade apprentices can be provided in part-time schools attached to major workshops, sheds and train examining depots and it is not necessary to provide any hostel accommodation for them

The latest directive is that they should urgently make arrangements for providing refresher courses in the regions, divisions or districts to the staff concerned with the safe operation of trains or who come in daily contact with the public.

A proposal to have a Fuel Economy Institute is under consideration by the Railway Board.

Shri Bimal Ghose referred to the pattern and the set up of the railway undertaking. It was not quite correct for him to suggest that I am wholly averse to the idea of setting up a statutory authority. I shall be the last person to discourage any new idea or proposal which would be in the interests of the Railways but there is a

[Shri Lal Bahadur.] strong difference of opinion on this subject even in this House. Senior Members like Shri Ranga and Shri Biswanath Das have vehemently opposed it. And then, some of the facets of this problem are quite obvious and could not be ignored; as has been pointed out by some Members, Parliament will lose the control has at present on the railway set up. There is another fear that it will become more of a commerical concern than a combination of both utilitarian and commercial whereas our attitude is to be progressively in the utilitarian context of our economy. developing And drastic change as is being suggested would require very careful consideration and the Estimates Committee has. therefore, rightly proposed and shall quote what has been said:

"The Committee feel that with less than three months left to launch the second Five Year Plan, any radical change in the central Controlling authority of the railways will have far reaching repercussions and will adversely affect the progress of the Plan. The Committee, therefore, do not suggest any radical change of this nature".

I am wholly in agreement with Dr. Kunzru in so far as decentralisation and devolution of power is concerned. We are trying to work in that direction through the process of, as I said just now. divisionalisation of In fact, I want this process to wavs be completed in one year's time in most of the railways. The remaining work should not perhaps more than another year. Still, I do not deny the fact that at one stage or the other, the bigger railways, with increasing workload. might their themselves have to be divided further but, if and when it becomes necessary, after some to carry out any further reorganisation in the shape of regrouping, this operation will be easier then because all railways will have the same organisational working and staff problems arising out of the amalgamation of cadres and the application of the prescribed scales of pay should have been settled satisfactorily. I might also say, Sir, that I do not want to create another situation which would, on a minor scale, resemble that pertaining to the States Reorganisation Commission.

SHRI H. N. KUNZRU: That is because of the manner in which you have handled the Commission's Report.

SHRI LAL BAHADUR: have nothing to say here at the present moment about the report of the States Reorganisation Commission or we have handled it but I have a feeling that if we set up a committee to go into this matter it will create many demands and fresh difficulties not only for the Railways but for the Government of India as a whole. I might even tell the House that as we are going to divisionalise the railwavs even on the question of selecting the headquarters of the divisions, there so many demands; letters and telegrams are pouring in and if committee is appointed to go into the whole question of reorganisation the railways, it would certainly mean agitation, pressure and what not. might also perhaps really difficult to assess the position correctly and judge it mainly from the purely technical point of view. I personally think that it is really not a difficult matter at all to deal with, only if we do not bang the door and keep I do not, therefore, conopen mind. sider it necessary at present to set up any technical committee to deal with the matter. I can assure the House that neither I nor my technical officers have any prejudice in the matter and I am sure that I shall receive correct advice from them whenever any reorganisation becomes necessary.

Sir, it is correct that we have been thinking for some time of strengthening the present Railway Board, especially in the context of our second Five Year Plan. In fact, we have already taken some decision but it might take a little more time to make

the formal announcement I would. however, like to indicate that we propose to have at least four additional officers, with a rank higher than the present Directors, to be in charge of civil engineering construction, mechacommercial engineering, nical and accounts departments, and working under the present Board and Chair-They will have to be given adequate freedom to function in their spheres almost independently. will give an opportunity to the present Members, as Dr. Kunzru suggested, to move about more freely supervise and direct the work on the railways. I might also invite Kunzru's attention to what the Railway Corruption Enquiry Committee said regarding the analysis of work of the railway officers. I am quoting:

"The Efficiency Bureau of the Railway Board's Office should analyse the quantum of work performed by gazetted officers in various departments and suggest measures for reduction of desk work, increase in supervision work and also suggest if any increase in the strength of Class I and II staff is necessary."

I might tell this House that this recommendation has been accepted and the work will shortly be undertaken by the Efficiency Bureau.

Sir, it is a mistake to think that the Railway Board had, just for fun or in order to show off, drawn up a Plan for Rs. 1,500 crores. Our Plan was really drawn up in terms of the physical targets laid down by the Planning Commission. What were those targets? They were,

1) an increase of 30 per cent. in ssenger miles,

increase in goods traffic of cent., and

onstruction of 3,000 miles.

e allotment made for the he Plan Frame was only of Rs. 625 crores. It us that in view of the

targets suggested, It was inadequate. However, I do not want to find fault with anybody but Shrimati Parvathi Krishnan should not at least critise the Railway Ministry on that score as they surely stand on much firmer ground. It is correct, as she said, that we should have heavy industries and I entirely agree that they should be given undoubtedly very high priority but it has also to be remembered that much before such industries are put up railway lines have to be constructed to cater to their needs; prior construction for carrying raw materials and subsequent development of lines or line capacity to distribute the manufactured goods throughout the country are necessary. The task of the Railways is therefore very heavy and I am really surprised that Shrimati Parvathi Krishnan should grudge the funds allotted to the Railways. There is no doubt that the limitation funds will come in the way of carrying the total load offering especially in the category of general and other miscellaneous goods. But we certainly try to make it up as much as possible by improved performance but that alone is not going to meet the situation. It is but right that I should place the facts before House but I can assure the House that we will still do our best and perhaps show much better results even within our limited resources. In fact I was aiming at lifting of restrictions movements of goods within a period but I am sorry it would now not be possible. the same, We will, all tackle the bottleneck points to maximum extent possible, and relieve the traffic congestion occurring places. Only it has to remembered that the big engineering works, as I said just now, designed to increase the present line capacity will take some time and there should be no sense of frustration till these works have been completed.

Shri Budh Singhji spoke about the lines to Jammu. He is mistaken if he thinks that we have any misgivings regarding Jammu and Kashmir. He

[Shri Lal Bahadur.]
has to realise that the terrain of that
-area is very difficult and it means that
it would be a very costly project. The
first survey which was carried out
some time back shows that it might
cost us to the order of Rs. 14 to Rs. 16
crores. The cost might go above that
limit but I would like to tell him that
the first question is that of the bridging of the Ravi river and that problem
is already under our consideration.
Other steps could be considered only
later on.

Shri Biswanath Das referred to the question of workshops in Orissa. I must confess that there is at present no workshop there. In the case of the South Eastern Railway, however, a new wagon workshop is projected and one of the likely sites for this may be in Orissa—Rourekela—Jharsuguda—Sambalpur.

Shri Deokinandan Narayan referred to the lines to Pandharpur. He is not here otherwise he would have been glad to know that there is a proposal to convert Kurduwadi to Miraj via Pandharpur—a narrow-gauge section,—into broad-gauge, together with the conversion of the existing Miraj-Kolhapur metre-gauge section also into broad-gauge. The Central Railway has been asked to make an engineering and traffic appreciation of this alternative conversion project.

As regards the question of ex-State Railway officers, Shri Mathur has rightly said that it was somewhat of an uphill task to get through the final proposals. Shri Mathur and Shri Dasappa have indeed waged a battle royal and it is now time to cry a halt. I would therefore, if they don't mind, advise them and the ex-State officers, to accept these decisions now but if they want any further clarification on any points, we will gladly give it. I shall advise the Member Staff, Railway Board, to meet and explain to the hon. Members whenever convenient to them, the implications of the various proposais. I would therefore not go into any further details.

Shri Mathur is right when he laid more stress on anti-corruption work. I may assure him and the House that I want to pay the fullest attention to this problem. The step of setting up an organisation at the top, under the Board of course, but with which I may also like to keep direct contact some extent,-is, if you will permit me to say, an important one. It will co-ordinate the activities of the anticorruption organisation on the railways and supervise and direct their work. I have every hope that this organisation will prove effective and produce definite results.

I would like to refer to a few more speeches made today. Nawab Saheb of Chattari, Shri Parikh and Shri Dasappa suggested-in fact I agree with them-that there should be a co-ordinated plan of transport and I might tell the House that we are not only fully aware of the need for this but I have actually taken steps in the Transport Ministry to bring about such a do-ordination. The Rail-Sea Co-ordination Committee is already functioning. We are trying to develop inland water transport also. We have taken definite steps in that direction.

There is, as the House very well knows, a very big project to develop roads and road services. In fact the Study Group appointed by the Transport Ministry has gone into all these three other means of transport have advised the necessary steps to be taken. Shri Dasappa has also mented on the building of big offices. He said that we should not spend money over them. He is right to a great extent but I would invite b to come to the Railway Board's one day and let him go and v rooms where our staff have t work, for day in and day o

SHRI H. C. DASAPPA:

SHRI LAL BAHADUR:

SHRI H. C. DASAPPA ring to other places.

Shri LAL BAHADUR: I shall say a few words about them too. Anyhow if we build the Railway Board's office here in Delhi, I know Mr. Dasappa will criticise that because it is bound to be a big building. We cannot build a small building for the Railway Board because thousands of workers are working there. He perhaps said that re-modelling of offices at Churchgate and Madras etc.....

SHRI H. C. DASAPPA: It is not re-modelling. It is a new general office—multi-storeyed, air-conditioned building. It is not re-modelling, it is a new building.

SHRI LAL BAHADUR: He will be surprised to know that we will the new station of Churchgate without spending a single pie over it. In fact we are building it for the Headquarters office-of the Western Railway. It is simply congested-it is the limit. It is impossible for the staff to work efficiently. The work is suffering and unless the office is extended or we have a separate building, it will mean further deterioration in work and nothing else. Therefore the office has to be built and we have sited it at the Churchgate station and the Churchgate station also has become too small in view of the increased traffic in Bombay and specially at the Churchgate station. Therefore it is being so arranged that the building will be in the upper storey and the floor we are getting, as I said, without spending a single pie, and the ground-floor will be used as a railway at Churchgate. Similarly about this air-conditioned thing, I had my own doubts when I was told by the Railway Board that they were going to construct an air-conditioned building for one of the railway headquarters and in fact, I stopped construction of one building for some time. But later on I found that the cost of the air-conditioned building was less than the non-air-conditioned building and I had therefore to agree to that proposal. I don't know, it may be the magic of engineers but you cannot dabble with the experts too much.

SHRI H. C. MATHUR: This formula should be passed on to all other departments. Kindly pass on this excellent formula to all other departments.

SHRI BHUPESH GUPTA: We will then have an air-conditioned administration.

SHRI H. C. MATHUR: We are very happy about it.

SHRI LAL BAHADUR: It has also to be realised that the humidity and the sticky weather in Madras, Bombay and also in Calcutta is really very severe and it all means a great strain to the staff. And after all, why should we, I mean Members of Parliament and Ministers, grudge air-conditioned offices to our staff when we are ourselves sitting in a first-class air-conditioned hall?

SHRI H. C. DASAPPA: It was a question of priority; I was not objecting to air-conditioning.

SHRI BHUPESH GUPTA: What we want is democratically conditioned officers.

SHRI LAL BAHADUR: Sir, I find I will take another ten minutes.

Of course, I am at one with my hon. friend Mr. Dasappa that priorities must be fixed. But he has been Finance Minister himself and knows very well the position, for he must have spent lakhs of rupees on Finance Minister buildings as Mysore. Anyway, big buildings have to be built for big staff. And these buildings are not to be temporary buildings. They have to remain there for years and years and though, I for one, am generally in favour of building small buildings, I have agreed to the construction of these big buildings with a view to providing sufficient accommodation to the staff as well as to make it really economical from the long-range point of view.

Mr. Agarwal, I think, put me a question some time back about detention of passengers at the Pakistan

[Shri Lal Bahadur.]

border stations. I shall certainly look into that. Probably I shall have to refer to other Ministries who may be really concerned with this subject, for I think it is not the Railway Ministry which is responsible for this kind of a delay; may be perhaps the Customs or some other Department.....

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): No. no.

Shah is resenting. But anyhow, I shall have the matter examined.

Mr. Kishen Chand said about the total traffic carried about which he had some complaint. The information that I have in my possession is that the quantum of the total traffic and the figures of the wagon performance directly reflect the operating efficiency. The conclusion he has drawn is that the increase in the goods revenue on the Railways is no more than the increase in the level of freight rate. But the correct position is that whereas the Railways carried 105.8 million they are tons of traffic in 1954-55, expected to carry 124 million tons in 1956-57. Also as the Deputy Minister has mentioned, during the period from April to November, 1955, the Railways have still further improved the record figure of 1944-45 for wagon miles per wagon days and the net ton miles for wagon days.

It is really unfortunate that Shri Narasimham should have accused the Railway Ministry when the blame for the state of affairs should have been laid at the door of others.

SHRI BHUPESH GUPTA: Does the hon. Minister mean the Labour Ministry?

SHRI LAL BAHADUR: No, the unions and the office-bearers of the unions. My attempt throughout has been to keep all the groups together. We have been absolutely fair and giving them all equal treatment. In

fact, I have sometimes gone out of myway to accommodate those who held different views. But it is for theunions to put their house in order and

not fight with me. I would appeal to Shri Narasımham and Shri Bhupesh Gupta also to help and assist them in. maintaining unity so that the workermay really become strong. I may alsoadd-I am sorry Shri Narasimham is not here—some information about staff quarters. A little over 40.000 quarters will have been built for the staff during the period. besides: improvements to existing staff* quarters. There are also residential colonies and provision of institutions. schools, hospitals and dispensaries etc. The House will see that in the budget. year 1956-57, a sum of Rs. 8:60 crores. has been allotted for staff quarters. and for welfare works.

Here I would also like to disabuse the minds of those hon. Members who think that we are spending much on amenities. Perhaps it was Mr. Dasappa who referred to this when he was mentioning the fixing of priorities.

SHRI H. C. DASAPPA: No, I did not object to amenities. I am very sorry, for I never mentioned that. I would be glad if more could be provided.

SHRI LAL BAHADUR: I am glad. Then I withdraw what I said now.

One of the hon. Members—she too is not here—she mentioned the names of New Delhi and Allahabad Stations. Well, I shall again say that if anyone would only go and visit the Old Delhi Station......

SHRI H. C. MATHUR: Horrible.

Shri LAL BAHADUR:he would find the situation there pretty bad. There is not enough space for the thousands and thousands of passengers to move about nor for the numerous parcels to be handled. The position in the metre-gauge station is simply suffocating. It will be impossible for Old Delhi Station to cope up with the increased traffic and the re-modelling of New Delhi Station is therefore, an

absolute and urgent necessity. Similarly, in the case of Allahabad, there is a recurring expenditure every time for Kumbh and if you want to cut down that, a bigger station will have to be provided.

Moreover, the conditions in our country are such that some of the minimum amenities are absolutely essential. I shall merely mention the different heads under which the money allotted for this purpose is spent. They are: Provision of and improvement to latrines and water-supply at stations. Provision of waiting rooms and waiting halls and festival sheds, including the provision of water.

SHRI BHUPESH GUPTA: These are not objected to.

Shri LAL BAHADUR: Then I shall not give these heads. At the same time we are being criticised that we are spending perhaps more than what we should do, on amenities.

SHRI BHUPESH GUPTA: For some luxury items which could be avoided.

SHRI LAL BAHADUR: But there are no luxury items at all. I shall not however give the House these heads under which the money is spent.

DR. R. P. DUBE: They are bare necessities.

SHRI LAL BAHADUR: I could give the amounts we have spent so far under these heads and you will not find any misuse of this money or that we have spent the money for a purpose which was not absolutely essential. Having fixed the priorities of different categories of important works on the Railways, it should be our duty to attend to these things as well and we are therefore, doing this. human aspect in the Railway Administration should not be ignored, when the Railways have to deal millions and millions of people day in and day out.

I have not touched upon some of the points referred to by hon. friends, as I do not want to take further time of the House, but I will certainly look into them.

I realise that we have an uphill task before us. The railwaymen have to put in their best. They will be greatly encouraged if they and the Railway Ministry get your full, and I don't mean to say your indiscreet, support. We have a big and heavy charge indeed, but I don't feel overwhelmed by it. We therefore propose to enter into the first year of the Second Five Year Plan with confidence and full determination.

SHRI R. P. N. SINHA (Bihar): Mr. Agnibhoj had mentioned about airconditioned coaches and the inequality in travelling between Government officers and M.Ps. I would like the hon. Minister to say something about it.

SHRI LAL BAHADUR: I do not wish to say anything at present about it, because I am always afraid of the M.Ps. Therefore, I shall have to look into the matter further.

THE VOLUNTARY SURRENDER OF SALARIES (EXEMPTION FROM TAXATION) AMENDMENT BILL, 1956

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to move:

"That the Bill further to amend the Voluntary Surrender of Salaries (Exemption from Taxation) Act, 1950, as passed by the Lok Sabha, be taken into consideration."

This is a very simple measure. The House is well aware that a person is liable to pay income-tax and super-tax on his entire salary and allow-ances and perquisites, notwithstanding the fact that he may choose to surrender part of his salary and allow-ances. Therefore, when certain parts